

Joint Committee Report

In compliance of Hon'ble National Green Tribunal (NGT), Central Zone Bench, Bhopal order dated 30.01.2026 in O.A. No. 185 of 2025

In the matter of

News Item titled “अनदेखी : खनन माफिया खुले आम कर रहे विस्फोट,
जन जीवन असुरक्षित, दहशत : मंदिरो-स्कूलोतक गूंजर रहे धमाके,
कक्षामें कांप जाते हैं बच्चे”

Appearing in the Rajasthan Patrika dated 24.11.2025

(Suo Moto)

Vs

Central Pollution Control Board & Ors.

Members of the Joint Committee: -

1. Sh. Mahesh Dutt Purohit, Scientist D, Sub Office Jaipur, Regional Office, Gandhinagar, MoEF&CC.
2. Shri Sunil Kumar Meena, Scientist E, Regional Directorate, CPCB, Bhopal.
3. Smt. Pooja, Regional Officer, RSPCB, Jaipur (North).

INDEX

S.N	Particular	Page No.
1	Factual report with respect to Hon'ble National Green Tribunal Order dated 30.01.2026	03-33
2	Annexure-I Hon'ble National Green Tribunal, Central Zone Bench, Bhopal order dated 30.01.2026	34-35
3	Annexure-II Copy of the letters of committee member nominations	36-38
4	Annexure-III-A Copy of details provided of Village Prithvipura, District Jaipur by the office of the Mining Engineer, Department of Mines and Geology, Jaipur	39-41
5	Annexure-III-B Copy of details provided by Mines Department of the illegal mining activity and further action taken from 01.04.2023 to 12.05.2026	42-77
6	Annexure-III-C Copy of the photographs taken during the visit of Village Prathvipura, District Jaipur	78-81
7	Annexure-IV-A Copy of details provided of Village Sikri District Dausa by the office of the Assistant Mining Engineer, Department of Mines and Geology, Dausa	82-86
8	Annexure-IV-B Copy of details provided by Mines Department of the illegal mining activity and further action taken from 01.04.2023 to 12.05.2026	87-89
9	Annexure-IV-C Copy of the photographs taken during the visit of Village Sikri District Dausa	90-91
10	Annexure-V-A Copy of details provided of Village Gangwara District Sawaimadhopur by the office of the Assistant Mining Engineer, Department of Mines and Geology, SawaiMadhopur	92
11	Annexure-V-B Copy of details provided by Mines Department of the illegal mining activity and further action taken from 01.04.2023 to 12.05.2026	93-95
12	Annexure-V-C Copy of the photographs taken during the visit of Village Gangwara District Sawaimadhopur	96-97
13	Annexure-VI-A Copy of letter dated 30.06.2026 from Assistant Mining Engineer, Department of Mines & Geology, Tonk and Letter from DCF, Tonk dated 15.04.2026	98-115
14	Annexure-VI-B Copy of the photographs taken during the visit of District Tonk	116
15	Annexure-VII-A Copy of details provided of Village Pawana Aheer District Kotputli Behror by the office of the Assistant Mining Engineer, Department of Mines and Geology, Kotputali	117-118
16	Annexure-VII-B Copy of details provided by Mines Department of the illegal mining activity and further action taken from 01.04.2023 to 12.05.2026	119-123
17	Annexure-VII-C Copy of the photographs taken during the visit of Village Pawana Aheer District Kotputli Behror	124-125
18	Annexure-VIII Copy of letter dated 14.07.2026 from Mines department regarding distance criteria	126

Joint Committee Report in compliance of Hon'ble National Green Tribunal, Central Zone Bench, Bhopal order dated 30.01.2026 in the matter of Original Application No. 185 /2025 (CZ) News Item titled “अनदेखी :खननमाफियाखुलेआमकररहेविस्फोट, जनजीवनअसुरक्षित, दहशत :मंदिरो-स्कूलोतकगूंजरहेधमाके, कक्षामेंकांपजातेहैंबच्चे” Appearing in the Rajasthan Patrika dated 24.11.2025 (Suo Moto)Versus Central Pollution Control Board& Ors

1.0 Introduction: -

This original application is registered by Hon'ble NGT (PB) suo motu on the basis of the news item titled " अनदेखीखननमाफियाखुलेआमकररहेविस्फोटजनजीवनअसुरक्षितदहशत:मंदिरों-स्कूलोंतकगूंजरहेधमाके, किमैंकांपजातेहैंबच्चे" appearing in The Rajasthan Patrika dated 24.11.2025. The news item relates to mining in Aravalli in Village near Dausa, Rajasthan. Indiscriminate blasting is taken up which is creating vibration and sound in temples and nearby schools. Children are scared and also the pilgrims on account of blasting. Rocks fall from mountains. In spite of a 500-meter distance stipulated for mining, same is not adhered. Cracks have been developed on the houses. In spite of several complaints by locals, no action has been taken.

Hon'ble NGT (PB) vide its order dated 04.12.2025 in the O.A. 625 of 2025, stated the issues under Para 3 to 4 as given below:

“Para 3. The above matter indicates violation of the of the Environment Impact Assessment Notification, 2006, Environment (Protection) Act, 1986, Air (Prevention and Control of Pollution) Act, 1981 and Noise Pollution (Regulation and Control) Rules, 2000.

Para 4. The news item raises substantial issues relating to compliance with the environmental norms and implementation of the provisions of scheduled enactment.”

Hon'ble NGT (PB) stated vide order dated 04.12.2025 that since the matter falls within the jurisdiction of Central Zonal Bench of the Tribunal, therefore, the OA is transferred to the Central Zonal Bench,

Bhopal for appropriate further action. Let the original record of the OA

Further, as per Hon'ble NGT (CZ) order dated 30.01.2026 in the matter of O.A. 185/2025, the Learned counsel appearing for State of Rajasthan submitted before Hon'ble NGT (CZ) that the matter relates to the Districts Tonk, Sawaimadhavpur, Jaipur and Kotputli.

Hon'ble NGT vide order dated 30.01.2026 directed to constitute the committee for site visit & submit factual status and action taken report under Para 5&6 as under:

Para 5. In the meantime, we deem it just and proper to constitute a committee with direction to visit the site and submit the factual and action taken report. Members of the committee are as follows :-

- i. One representative of the Regional office, CPCB, Bhopal***
- ii. One representative of MoEF&CC, Jaipur, Rajasthan***
- iii. One representative nominated by the Member Secretary, State Pollution Control Board, Jaipur, Rajasthan.***

Para 6. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support."

Copy of Hon'ble National Green Tribunal, Central Zone Bench, Bhopal order dated 30.01.2026 is enclosed at **Annexure-I**.

The matter highlights continued violations of statutory provisions under the Environment (Protection) Act, 1986, Water (Prevention and Control of Pollution) Acts, 1974 and Air (Prevention and Control of Pollution) Act, 1981 caused by illegal and unsafe mining practices and blasting operations leading to structural damage, excessive dust and noise pollution, posing serious health and safety risks to nearby residents.

2.0 Constitution of the Joint Committee: -

In compliance of above Hon'ble National Green Tribunal order dated 30.01.2026, the following officials have been nominated as members of Joint Committee by respective departments: -

- i. Sh. Mahesh Dutt Purohit, Scientist D, Sub Office Jaipur, Regional Office, Gandhinagar, MoEF&CC.
- ii. Shri Sunil Kumar Meena, Scientist E, Regional Directorate, CPCB, Bhopal (Rep. of CPCB, Bhopal).
- iii. Smt. Pooja, Regional Officer, Rajasthan State Pollution Control Board, Jaipur (North)

Copies of the nomination letters are enclosed at **Annexure-II**

During the first Meeting of the said Committee, it was decided that the Mining areas of all the villages mentioned in the news falling in the districts Jaipur (Prathvipura Tehsil - Bassi), Dausa (Sikari), Sawaimadhopur (Gangwara), Kotputli-Behror (Pawana Aheer) and Tonk (Nagarfort) shall be visited.

The main objectives of the committee were as under:

- i. To conduct a joint site inspection of the locations referred to in the news item and other identified affected areas.
- ii. To verify the factual status of mining operations, blasting activities and the environmental conditions prevailing in the area.
- iii. To assess compliance of mining lease holders with the provisions of the Environment (Protection) Act, 1986, EIA Notification, 2006, Air (Prevention and Control of Pollution) Act, 1981 and other applicable environmental statutes and conditions of statutory permissions.
- iv. To examine the status of statutory approvals/permissions including Mining Lease, Environmental Clearance (EC), Consent to Operate (CTO) and blasting permissions issued by the Directorate General of Mines Safety (DGMS), wherever applicable.
- v. To assess the potential environmental impacts of mining and blasting activities, including dust emissions, noise, ground vibrations and their possible effects on nearby habitations, schools, temples and other sensitive receptors.

- vi. To verify the complaints/allegations reported in the news item through field inspection and interaction with local residents and concerned authorities.
- vii. To examine the action taken by the concerned departments against illegal mining and other violations, if any.

Committee conducted a site inspection of the mining lease areas of District Jaipur, Dausa, Kotputli Behror, Sawai Madhopur and Tonk from 27.04.2026 to 29.04.2026 to examine the status of alleged non-compliances. The visit was also accompanied by concerned representative of Department Mines and Geology, GoR. The Site Specific Observations made during the joint committee visit are as under:

3.0 District wise status of Mines:

3.1 District Jaipur (Village Prithvipura, Tehsil: Bassi):

Joint committee visited the mining leases & affected area situated at Prathvipura Village of Tehsil Bassi, District Jaipur on 27.04.2026 along with AME Bassi and AEE, RPCB, Jaipur (South) and observations are as under:

- **Mining Leases/Area visited:**

The committee visited total 12 mining leases in Prathvipura village. Nearby village area and one school was also visited.

- **Statutory permissions and observations:** The statutory compliances and other details for all the 12 mining leases in the cluster are as per **Table -1**; as under (details in table-1 are as provided by the Mines Department):

Table-1

S.N.	Name of Mining Lease	Area (in Hectare)	Mineral & Validity of Mining Lease	Validity of EC and issuing Authority	Blasting permission details (Short hole or deep hole)	Distance from nearest abadi area/school	CTO Validity

1	Dudi Construction Company (M.L. No. 11/2022)	1.4732	Masonry stone 05.09.2072	17-01-2022 TO 05-9-72 (Till The Expiry Of The mining Lease Period) (SEIAA)	HEMM Permission With Short Hole Blasting (DGMS Order Dated 06-05-2026)	450 Meter	31.10.2027
2	Dudi Construction Company (M.L. No. 12/2022)	1.6091	Masonry stone 05.09.2072	17-01-2022 TO 17-01-2022 TO 05-09-72 (Till The Expiry Of The mining Lease Period) (SEIAA)	HEMM Permission With Short Hole Blasting (DGMS Order Dated 09-10-2023)	435 Meter	31.10.2027
3	Shri Manoj Kumar Yadav (M.L. No. 13/2022)	1.2537	Masonry stone 21.09.2072	17-01-2022 TO 21-09-72 (Till The Expiry Of The mining Lease Period) (SEIAA)	HEMM Permission With Deep Hole Blasting (DGMS Order Dated 16-01-2024)	510 Meter	31.08.2027
4	Shri Amit Kumar Sanadhya (M.L. No. 02/2022)	1.2780	Masonry stone 17.04.2072	10-01-2022 TO 17-04-72 (Till The Expiry Of The mining Lease Period) (SEIAA)	HEMM Permission With DEEP Hole Blasting (DGMS Order Dated 02-05-2024)	590 Meter	31.07.2027
5	Shri Kushal Singh Meena (M.L. No. 46/2010)	1.00	Masonry stone 20.12.2060	30-09-2024 TO 19-12-2060 (Till The Expiry Of The mining Lease Period) (SEIAA)	HEMM Permission With Short Hole Blasting (DGMS Order Dated 02-03-2020)	905 Meter	29.02.2028
6	M/s. Utopia Stone Garden (M.L. No. 331/2006)	1.00	Masonry stone and Marble 29.08.2057	25-12-2024 TO 30-09-2057 (Till The Expiry Of The mining Lease Period) (SEIAA)	Non Working from Last 2 Years	1163 Meter	31.01.2030
7	M/S. Shankar Marbles (M.L. No. 348/2006)	1.00	Masonry stone and Marble 30.09.2057	28-11-2017 TO 29-08-2057 (Till The Expiry Of The mining Lease Period)	-	1220 Meter	30.06.2027

				(SEIAA)			
8	Smt. Meena Devi (M.L. No. 349/2006)	1.00	Masonry stone and Marble 29.08.2057	30-12-2024 TO 28-08-2057 (Till The Expiry Of The mining Lease Period) (SEIAA)	-	1248 Meter	28.02.2028
9	M/s. Kanha Stones (M.L. No. 346/2006)	1.00	Masonry stone and Marble 29.08.2057	26-01-2025 TO 28-08-2057 (Till The Expiry Of The mining Lease Period) (SEIAA)	Non Working from Last 2 Years	1290 Meter	31.12.2028
10	M/s. Kanha Stones (M.L. No. 347/2006)	1.00	Masonry stone and Marble 29.08.2057	26-01-2025 TO 28-08-2057 (Till The Expiry Of The mining Lease Period) (SEIAA)	Non Working from Last 2 Years	1305 Meter	31.10.2027
11	M/s. Utopia Stone Garden (M.L. No. 333/2006)	1.00	Masonry stone and Marble 30.09.2057	25-12-2024 TO 30-09-2057 (Till The Expiry Of The mining Lease Period) (SEIAA)	Non Working from Last 2 Years	1175 Meter	31.01.2030
12	Shri Manoj Kumar Yadav (M.L. No. 14/2022)	1.5096	Masonry stone 21.09.2072	15-03-2023 TO 21-09-72 (Till The Expiry Of The mining Lease Period) (SEIAA)	HEMM Permission With Deep Hole Blasting (DGMS Order Dated 22-01-2024)	1040 Meter	29.02.2028

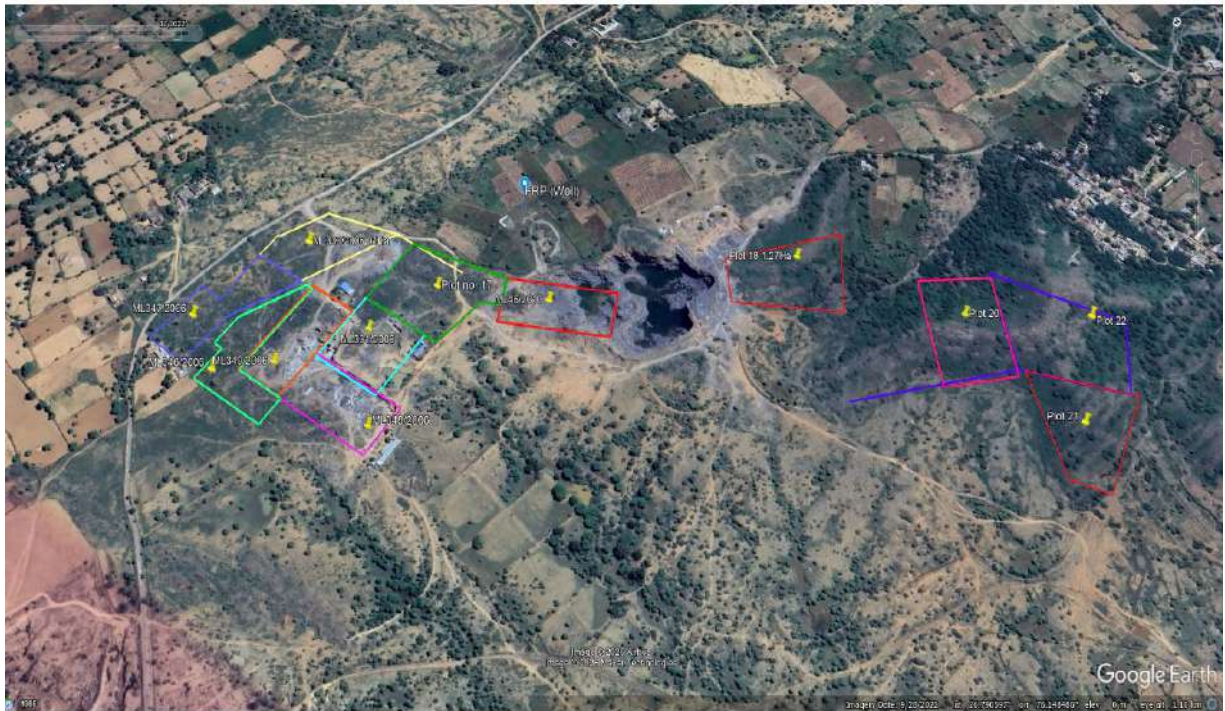
- All the mining leases have valid mining lease document from Mining Department.
- All the mining leases have valid Environmental Clearance issued from SEIAA as per EIA Notification, 2006.

- All the Mining Leases were found having valid Consent to Operate under the provisions of the Air Act'81 from the State Pollution Control Board.
- Out of all the Mining leases, only 06 have valid permission for blasting from DGMS (03for deep hole blasting & 03 for Short hole blasting), 04 mining leases are not working since last 02 years and in remaining 02 mining leases no details available.
- The Details of productions figures of the mining leases of last 05 years are as per Annexure-III-A.
- No pillars/boundary demarcation was observed in any of the mining lease.
- Crushing activity at mining lease area: Two stone crushers are situated in the Prathvipura Village. Details are as under:

Sr. No.	Name of Unit	Address	CTO issued	Validity of CTO	Production
1	M/s Uma Granite	ML NO-349/06, VILLAGE- Prathvipura Tehsil:Bassi District:JAIPUR	11.07.2023	30.04.2033	279000 TPA
2	M/s KKG Minerals Pvt Ltd	Khasra No 88/5, Prithvipura, Kishanpura , Tehsil:Bassi District:JAIPUR	11.07.2023	30.04.2033	1,200 TPD

As per the information provided by the office of the Mining Engineer, Department of Mines and Geology, Jaipur, vibration study has not been conducted in this area so far. All the details(Area, Mineral, mining plan, EC details, blasting permissions, production, illegal mining etc.)provided by the office of the Mining Engineer, Department of Mines and Geology, Jaipur is attached as**Annexure-III-A** and as per the details, minimum distance of the mining lease in the cluster from the nearest Abadi is reported 435 Meters. Also, details of the illegal mining activity and further action taken from 01.04.2023 to 12.05.2026 is attached at **Annexure-III-B**.

**Satellite view of the 12 mining leases in the cluster at village
prathvipura:**



Google earth image 2022



Google earth image 2025

Further, the Joint Committee, during analysis of historical Google Earth imagery and field inspection, observed indications of excavation beyond the sanctioned mining lease boundaries at certain locations, suggesting instances of illegal/unauthorised mining activity. The observations were corroborated with the field conditions and warrant detailed verification by the Department of Mines & Geology through DGPS survey and comparison with the approved lease boundary plans. Details of violation observed are as under:

- Plot no. 55 – An open pit where evidence of mining were observed as blasting hole, marks of vehicle tyres. As stated by mine dept official, the mining was closed.
- **Illegal Mining in the cluster and Action Taken by Department of Mines & Geology (Prithvipura, Tehsil Bassi)**

As per the information furnished by the Office of the Mining Engineer, Department of Mines & Geology, Jaipur, continuous enforcement action is being undertaken against illegal mining, illegal transportation and illegal storage of minerals within its jurisdiction. During the period from FY 2023-24 to 2026-27 (till 14.05.2026), a total of 1,359 cases of illegal mining/transportation/storage were registered, 283 FIRs were lodged and a total penalty amount of ₹18.09 crore was recovered from the violators.

Further, with specific reference to the Prithvipura mining cluster, the Department informed that regular inspections and enforcement activities are being carried out in and around the mining area and action is initiated wherever instances of illegal mining are detected under the applicable provisions of the MMDR Act, 1957 and the Rajasthan Minor Mineral Concession Rules, 2017.

The Joint Committee also observed indications of excavation beyond the sanctioned lease boundaries at certain locations during the inspection, which have been separately dealt with in the observations and recommendations of this report.

- **Surrounding details:** The nearby village area was visited and cracks were observed in the houses. Nearby residents, present during the committee visit also informed that the blasting activity is carried out in night time and early morning hours, which causes problem to entire village. Also, one nearby school “Govt. Upper Primary Sanskrit School” was visited and Principal was present during the visit. It was informed that there is problem from the mining activities at the time of blasting. Also, it was informed that one big crack in the roof and wall of one room of the school is also there.

The Joint Committee observed visible cracks in certain residential structures and in one room of the Government Upper Primary Sanskrit School during the site visit. Local residents and the school authorities informed the Committee that blasting activities carried out in the nearby mining lease cluster are perceived to be causing ground vibrations, which, according to them, have resulted in such damage.

The cause of the observed cracks in the residential houses and school may be attributable to the impact of the blasting activities. However, the Committee could not conclusively establish the cause of the observed cracks during the course of the inspection. Establishing the causality between blasting-induced ground vibrations and structural damage would require a detailed technical assessment by a competent expert agency.

The ML 11/2022 (Plot no. 20) & ML No.12/2022 (Plot No. 22) are top on the hill. On downhill side a house of Sh. Virendra Mahavar (26.7789297,76.1535368) was visited a significant crack of 5-10mm were observed in house the cracks were running from the base to roof.

As per the information received from Mines Department, prior to 03.01.2025, there was no provision requiring the allotment of minor mineral mining lease to maintain a prescribed minimum distance from habitations, public places roads etc. However, w.e.f. 03.01.2025, the provision requires that minor mineral mining leases be allotted only after maintaining a minimum distance of 45 meters from habitation, public

places,etc. and 10 meters from rural roads. Letter dated 14.07.2026 from Mines department is attached as **Annexure-VIII**.

The Committee observed that none of the mining lease holders possessing blasting permission has carried out a Ground Vibration Study, despite it being a mandatory requirement under the conditions governing blasting operations. It is the responsibility of the respective mine lease holders to conduct Ground Vibration Studies and ensure that blasting operations are carried out in a safe and scientific manner by controlling the Peak Particle Velocity (PPV), air overpressure (blast wave) and ground vibrations through appropriate blast design and controlled blasting techniques.

Copy of the photographs taken during the visit is enclosed as **Annexure-III-C**.

3.2 District Dausa (Village Sikri, Tehsil Sikrai):

Joint committee visited the mining leases & affected area situated at Sikri Village of Tehsil Sikrai, District Dausa on 27.04.2026 along with representative of AME, Dausa and observations are as under:

Mining Leases/Area visited:

The committee visited total 12 mining leases in Sikri Village of Tehsil Sikrai as per the news.

Statutory permissions and observations: The statutory compliances and other details for all the 12 mining leases in the cluster are as per **Table -2**; as under (details in table - 2 are as provided by the Mines Department):

Table-2

S.N.	Name of Mining Lease	Area (in Hectare)	Mineral & Validity of Mining Lease	Validity of EC and issuing Authority	Blasting permission details (Short hole or deep hole)	Distance from nearest abadi area/school	CTO Validity

1	Smt. Uganti devi wife of late Shri Makkhan Lal Meena (ML No. 313/1995)	1.00	Masonry Stone, 21-03- 2047	21-03- 2047 (SEIAA)	25.09.2025 to 24.09.2026 Short Hole	433 Meter	30-11- 2027
2	M/s Meenesh Contractors and Developers Pvt. Ltd. (ML No. 221/1990)	1.00	Masonry Stone, 11-02- 2042	11-02- 2042 (SEIAA)	-	451 Meter	30-11- 2027
3	M/s Radhika Enterprises (ML No. 65/2003)	1.00	Masonry Stone 27-06- 2057	27-06- 2054 (SEIAA)	-	392 Meter	31-05- 2029
4	M/s Radhika Enterprises (ML No. 64/2003)	1.00	Masonry Stone 27-06- 2057	27-06- 2054 (SEIAA)	-	482 Meter	31-05- 2029
5	M/s Ramji Lal Meena s/o Roop Narayan Meena(ML No. 117/2003)	1.00	Masonry Stone 08-09- 2054	08-09- 2054 (SEIAA)		514 Meter	Expired on 31- 08- 2024
6	M/s Natthu Singh (ML No. 118/2003)	1.00	Masonry Stone 08-09- 2054	08-09- 2054 (SEIAA)	16.03.2026 to 15.03.2027 Short Hole	456 Meter	28-02- 2029
7	M/s Ghusinga Real Estate and Investment and developers Pvt. Ltd. (ML No. 258/2003)	1.00	Masonry Stone 22-07- 2054	22-07- 2054 (SEIAA)	17.06.2025 to 16.06.2026 Short Hole	45 Meter	31-10- 2026
8	M/s Ghusinga Real Estate and Investment and developers Pvt. Ltd. (ML No.	1.00	Masonry Stone 22-07- 2054	22-07- 2054 (SEIAA)	17.06.2025 to 16.06.2026 Short Hole	108 Meter	31-10- 2026

	259/2003)						
9	Smt. Usha Gupta wife of Shree Rajkumar Gupta (ML No. 324/2003)	1.00	Masonry Stone 22-07-2054	22-07-2054 (SEIAA)	06.10.2025 to 05.10.2026 Short Hole	377 Meter	30-11-2027
10	Shree Rajendra Prasad Meena S/o Shree Hajari Lal Meena(ML No. 1/2004)	1.00	Masonry Stone 07-02-2056	07-02-2056 (SEIAA)	17.06.2025 to 16.06.2025 Short Hole	316 Meter	30-11-2027
11	Shree Harimohan Prajapat S/o Shree Chiranji Lal Prajapat(ML No. 43/2008)	1.00	Masonry Stone 08-03-2061	08-03-2061 (SEIAA)	25.09.2025 to 24.09.2026 Short Hole	427 Meter	28-12-2027
12	M/s Karni Kripa Industries (106/2006)	1.0	Masonry Stone 12-02-2058	12-92-2058 (SEIAA)	09.07.2025 TO 16.06.2026 Short Hole	90 Meters	31-08-2028

- All the mining leases have valid mining lease document from Mining Department.
- All the mining leases have valid Environmental Clearance issued from SEIAA as per EIA Notification, 2006.
- Out of all the Mining Leases, 11 were found having valid Consent to Operate under the provisions of the Air Act' 81 from the State Board. In remaining 01 case, consent to operate expired on 31.08.2024. State Pollution Control Board has issued show cause notice to the unit for intended closure directions on 03.07.2026.
- Out of all the Mining leases, only 08 have valid permission for Short hole blasting from DGMS, and in remaining 04 mining leases no details available.

- The Details of productions figures of the mining leases of last 05 years are as per **Annexure-IV-A**.
- No pillars/boundary demarcation was observed in any of the mining lease.
- Crushing activity at mining lease area: Five crushers are situated in the Sikri Village. Details are as under:

Sr. No.	Name of Unit	Address	CTO issued	Validity	Production
1	M/s M/s Jorwal Grit Udyog.	Village Sikri , Tehsil:Sikrai, District:Dausa.	27.12.2022	31.12.2032	100,000.00 MTPA
2	M/s Shri Nath Ji Stone Crusher.	M.L. No. 210/03 , Village- Sikri, Tehsil:Sikrai, District: Dausa.	08.01.2021	30.11.2030	800.00 TPD
3	M/s Ghusingha Real Estate Developers Pvt. Ltd.	Village- Sikri, Tehsil:Sikrai, District: Dausa.	12.02.2021	31.12.2030	1,200.00 TPD
4	M/s Karni Kripa Industries.	Khasra No. 64/05 Village- Sikri, Tehsil:Sikrai, District: Dausa.	06.09.2023	31.08.2028	65654.00 TPA
5	M/s Shri Balaji Grit Udyog(Old Name Shri Balaji Associates(Old Name Shri Balaji Aggregates Pvt.	Khasra No.64/5, Village- Sikri, Tehsil:Sikrai, District: Dausa.	21.03.2024	31.12.2033	1,200.00 TPD

As per the information provided by the office of the Assistant Mining Engineer, Department of Mines and Geology, Dausa, vibration study has not been conducted in this area so far. All the details(Area, Mineral, mining plan, EC details, blasting permissions, production, illegal mining etc.)provided by the office of the AssistantMining Engineer, Department of Mines and Geology, Dausa is attached at **Annexure-IV-A** and as per the details, minimum distance of the mining lease in the cluster from the

nearest Abadi is reported 45 Meters. Also, details of the illegal mining activity and further action taken from 01.04.2023 to 12.03.2026 is attached at **Annexure-IV-B**.

Satellite view of the mining lease (106/2006) in the cluster at village Sikri:



Google earth image 2022



Google earth image 2026

Further, the Joint Committee, during analysis of historical Google Earth imagery and field inspection, observed indications of excavation beyond the sanctioned mining lease boundaries at certain locations, suggesting instances of illegal/unauthorised mining activity. The observations were corroborated with the field conditions and warrant detailed verification by the Department of Mines & Geology through DGPS survey and comparison with the approved lease boundary plans. Details of violation observed are as under:

- Illegal excavation was observed as per the satellite imaginary in one mining lease (106/2006) and, the Mines Department informed that they have taken action on it.

(As per the google earth image, the red rectangle boundary is the approved lease boundary of M.L. 106/2006. And the yellow polygon boundary is showing the excavation outside the lease boundary)

- **Illegal Mining in the cluster and Action Taken by Department of Mines & Geology (Dausa)**

As per the information furnished by the Office of the Assistant Mining Engineer, Department of Mines & Geology, Dausa, continuous enforcement action is being undertaken against illegal mining, illegal transportation and illegal storage of minerals within its jurisdiction. During the period from FY 2023–24 to 14.05.2026, a total of 435 cases of illegal mining/transportation/storage were registered, 65 FIRs were lodged and a total penalty amount of ₹3.20 crore was recovered from the violators.

Further, with specific reference to the Sikri mining cluster, the Department informed that action has been initiated against Smt. Ujanti Devi (M.L. No. 313/1995), M/s Karni Kripa Industries (M.L. No. 106/2006) and Shri Harimohan Prajapat (M.L. No. 43/2008) for illegal mining. Penalties amounting to ₹3,09,800/-, ₹22,13,750/- and ₹3,12,500/-, respectively, have been imposed/recovered under the

applicable provisions. No other illegal mining violations were reported in respect of the remaining operational mining leases in the Sikri mining cluster.

Copy of the photographs taken during the visit is enclosed as **Annexure-IV-C.**

3.3 District Sawai Madhopur (Village Gangwara, Tehsil- Boli):

Joint committee visited the mining leases & affected area situated at Gangwara Village of Tehsil Boli, District Sawai Madhopur on 28.04.2026 along with AME Sawai Madhopur and Regional Officer, RPCB, Sawai Madhopur and observations are as under:

- **Mining Leases/Area visited:**

The committee visited total 07 mining leases in Gangwara Village of Tehsil Boli, District Sawai Madhopur. Nearby village area and one temple were also visited.

- **Statutory permissions and observations:** The statutory compliances and other details for all the 07 mining leases in the cluster are as per **Table -3**; as under (details in table- 3 are as provided by the Mines Department):

Table-3

S . N .	Name of Mining Lease	Area (in Hect are)	Mineral & Validity of Mining Lease	Validity of EC and issuing Authority	Blasting permission details (Short hole or deep hole)	Distance from nearest abadi area/school	CTO validity
1	Dropadi Devi Chandel (M.L. No. 22/1999)	1	Masonry Stone 21-09-2049	21-09-2049 (SEIAA)	Short hole	40 Meter from boundary of lease	29.02.2028
2	Beena Devi Chandel (M.L. No. 24/1999)	1	Masonry Stone 21-09-2049	21-08-2059 (SEIAA)	Short hole	180 Meter from boundary of lease	28.02.2029
3	Mukesh Kumar Chandel (M.L. No. 25/1999)	1	Masonry Stone 21-09-2049	21-09-2049 (SEIAA)	Short hole	120 Meter from boundary of lease	30.04.2029

4	Beena Devi (M.L. No. 43/2002)	1	Phyllites 15-09-2053 (Cancelled on 24-09-2025)	Nil	Nil	Nil	Consent not valid
5	Sunita Chandel (M.L. No. 41/2002)	1	Phyllites 15-09-2053 (Cancelled on 24-09-2025)	Nil	Nil	Nil	Consent not valid
6	Rajshree Construction (M.L. No. 21/1999)	1	Phyllites 21-09-2049 (Cancelled on 28-07-2025)	26-05- 2016 (DEIAA)	Nil	Nil	30.04.2029
7	Rajshree Construction (M.L. No. 23/1999)	1	Phyllites 21-09-2049 (Cancelled on 28-07-2025)	26-05- 2016 (DEIAA)	Nil	Nil	30.04.2029

- Out of all the Mining leases, 04 M. L. are cancelled and remaining 03 mining leases have valid mining lease document from Mining Department.
- All the 03 Mining leases have valid Environmental Clearance issued from SEIAA as per EIA Notification, 2006.
- All the 03 Mining Leases were found having valid Consent to Operate under the provisions of the Air Act' 81 from the State Board.
- All the 03 mining lease have valid permission for Short hole blasting from DGMS.
- The Details of productions figures of the mining leases of last 05 years are as per Annexure-V-A.
- Pillars/boundary demarcation were observed in the mining lease.
- Planation work was also observed near lease areas.
- Crushing activity at mining lease area: Two stone crushers are situated in the Gangwara Village. Details are as under:

Sr. No.	Name of Unit	Address	CTO issued	Validity of CTO	Production
1	M/Draupadi Stone & Crusher Works	ML NO-22/1999, VILLAGE-Gangwara Tehsil:Boli, District: Sawai Madhopur	11.12.2021	31.01.2032	133 TPD
2	M/s New	ML NO-	23.10.2024	31.08.2029	450 TPD

	Chandel Stone & Crusher Works	25/1999, VILLAGE- Gangwara Tehsil:Boli, District: Sawai Madhopur			
--	--	--	--	--	--

As per the information provided by the office of the Assistant Mining Engineer, Department of Mines and Geology, Sawai Madhopur, vibration study has not been conducted in that area so far. All the details (Area, Mineral, mining plan, EC details, blasting permissions, production, illegal mining etc.) provided by the office of the Assistant Mining Engineer, Department of Mines and Geology, Sawai Madhopur is attached at **Annexure-V-A** and as per the details, minimum distance of the mining lease in the cluster from the nearest Abadi is reported 40 Meters. Also, details of the illegal mining activity and further action taken from 01.04.2023 to 12.05.2026 is attached at **Annexure-V-B**.

Satellite view of the mining leases in the cluster at village Gangwara:



Google Earth Image 2026

Further, the Joint Committee, during analysis of historical Google Earth imagery and field inspection, observed indications of excavation beyond the sanctioned mining lease boundaries at certain locations, suggesting instances of illegal/unauthorised mining activity. The observations were corroborated with the field conditions and warrant detailed verification by the Department of Mines & Geology through DGPS survey and comparison with the approved lease boundary plans. Details of violation observed are as under:

- Illegal excavation was observed as per the satellite imaginary in two mining lease (25/1999 & 23/1999). And, the Mines Department informed that they have taken action on mining lease 25/1999 and mining lease 23/1999 is cancelled.

(As per the google earth image, the blue and yellow rectangle boundaries are the approved lease boundaries in the cluster. And the red highlighted polygons are showing the excavation outside the lease boundaries)

- **Illegal Mining in the cluster and Action Taken by Department of Mines & Geology (Sawai Madhopur)**

As per the information furnished by the Office of the Assistant Mining Engineer, Department of Mines & Geology, Sawai Madhopur, continuous enforcement action is being undertaken against illegal mining, illegal transportation and illegal storage of minerals within its jurisdiction. During the period from FY 2023–24 to 14.05.2026, a total of 1,478 cases of illegal mining/transportation/storage were registered, 22 FIRs were lodged and a total penalty amount of ₹17.46 crore was recovered from the violators.

Further, with specific reference to the Gangwara mining cluster, the Department informed that action has been initiated against M/s Mukesh Kumar Chandel (M.L. No. 25/1999) for illegal mining. An Illegal Mining Panchanama was prepared on 18.03.2026, following which a penalty of ₹8,62,400/- was imposed and a notice was issued on 25.03.2026 under

the applicable provisions. No illegal mining violations were reported in respect of the other operational mining leases in the Gangwara cluster.

- **Surrounding details** : The Joint Committee visited nearby village area and the nearby temple and interacted with the local residents present at the site. The villagers expressed concerns regarding blasting operations carried out in the nearby mining lease cluster and informed the Committee that vibrations are experienced during blasting.

However, during the site inspection, the Joint Committee did not observe any visible cracks or structural damage in the nearby residential buildings or other structures which could be associated with the alleged blasting activities.

Copy of the photographs taken during the visit is enclosed as **Annexure-V-C**.

3.4 District Tonk (Nagarfort, Bhojpura, Phuleta, Binjari and Bilaspur):

Joint committee visited the area Nagarfort, Bhojpura, Phuleta, Binjari and Bilaspur, District Tonk on 28.04.2026 and observations are as under:

Mining Leases/Area visited:

The committee visited the area. During the visit, ACF, Devli, Tonk and AME, Tonk were also present along with the committee members. The AME informed vide letter dated 30.06.2026 and as per the Mauka report dated 30.03.2026, no mining lease has been allocated by the Mines department in the area of Nagarfort, Bhojpura, Phuleta, Binjari and Bilaspur, District Tonk. This said area falls under Forest department. DCF, Tonk informed vide letter dated 15/04/2026 following:

- a. The affected schools in the area as per the news article were visited by ACF, Uniyara and it was informed that by the concerned school Principals that it is a false news and there is no such problem in the schools. No such cracks were observed in the schools.

- b. Also, the gram panchayat informed that it is a false news and no blasting activity is being carried out in the area and there is no such incident of cracks in the village houses.
- c. The details regarding illegal mining activities and the action taken by the Forest department is as per Annexure-7.

Copy of letter dated 30.06.2026 from Assistant Mining Engineer, Department of Mines & Geology, Tonk and Letter from DCF, Tonk dated 15.04.2026 are collectively attached as **Annexure-VI-A**.

Copy of the photographs taken during the visit is enclosed as **Annexure-VI-B**.

3.5 District Kotputli-Behror (Village Pawana Aheer, Tehsil Kotputli):

Joint committee visited the mining leases & affected area situated at Pawana Aheer Village of Tehsil Kotputli, District Kotputli-Behror on 29.04.2026 along with representative of AME Kotputli and AEE, RPCB, Kotputli-Behror and observations are as under:

- **Mining Leases/Area visited:**

The committee visited total 04 mining leases in Pawana Aheer Village of Tehsil Kotputli, District Kotputli-Behror. Nearby village area and one schools were also visited.

- **Statutory permissions and observations:** The statutory compliances and other details for all the 04 mining leases in the cluster are as per **Table -4**; as under (details in table - 4 are as provided by the Mines Department):

Table-4

S.N.	Name of Mining Lease	Area (in Hectare)	Mineral & Validity of Mining Lease	Validity of EC and issuing Authority	Blasting permission details (Short hole or deep hole)	Distance from nearest abadi area/school	CTO Validity

1	Shri Mahendra Goyal (ML No. 5/2003)	4.8156	Quartz and Masonry Stone 18-01-2055	18-01-2055 (Till the expiry of mining lease period) (SEIAA)	Deephole Blasting permission DGMS order dated 19-02-2023	95 Meter	30-06-2027
2	Shri Om Prakash Yadav(ML No. 214/2003)	1.00	Masonry Stone 03-07-2056	03-07-2056 (Till the expiry of mining lease period) (SEIAA)	HEMM without Deephole permission DGMS order dated 07-07-2025	45 Meter	CTO expired on 30-11-2025
3	Shri Radhagovind Enterprises(ML No. 210/2003)	1.00	Masonry Stone 03-07-2056	03-07-2056 (Till the expiry of mining lease period) (SEIAA)	-	65 Meter	31-12-2029
4	Shri Ramcharan yadav (ML No. 294/2005)	1.00	Masonry Stone 14-06-2056	03-07-2056 (Till the expiry of mining lease period) (SEIAA)	-	225 Meter	30-06-2028

- All the mining leases have valid mining lease document from Mining Department.
- All the mining leases have valid Environmental Clearance issued from SEIAA as per EIA Notification, 2006.
- Out of all the Mining Leases, 03 were found having valid Consent to Operate under the provisions of the Air Act' 81 from the State Board and in remaining 01 case, consent to operate expired on 30-11-2025. State Pollution Control Board has refused the application submitted by the lessee for CTO vide letter dated 30.03.2026.
- Out of all the Mining leases, only 01 have valid permission for Deep hole blasting from DGMS, and another 01 mining lease having HEMM without deephole permission. In remaining 02 mining leases no details available.
- The Details of productions figures of the mining leases of last 05 years are as per Annexure-VII-A.

- No pillars/boundary demarcation was observed in any of the mining lease.
- Plantation was observed at ML425/2023.
- Crushing activity at mining lease area: Four crushers were situated in the Pawana Aheer Village. Details are as under:

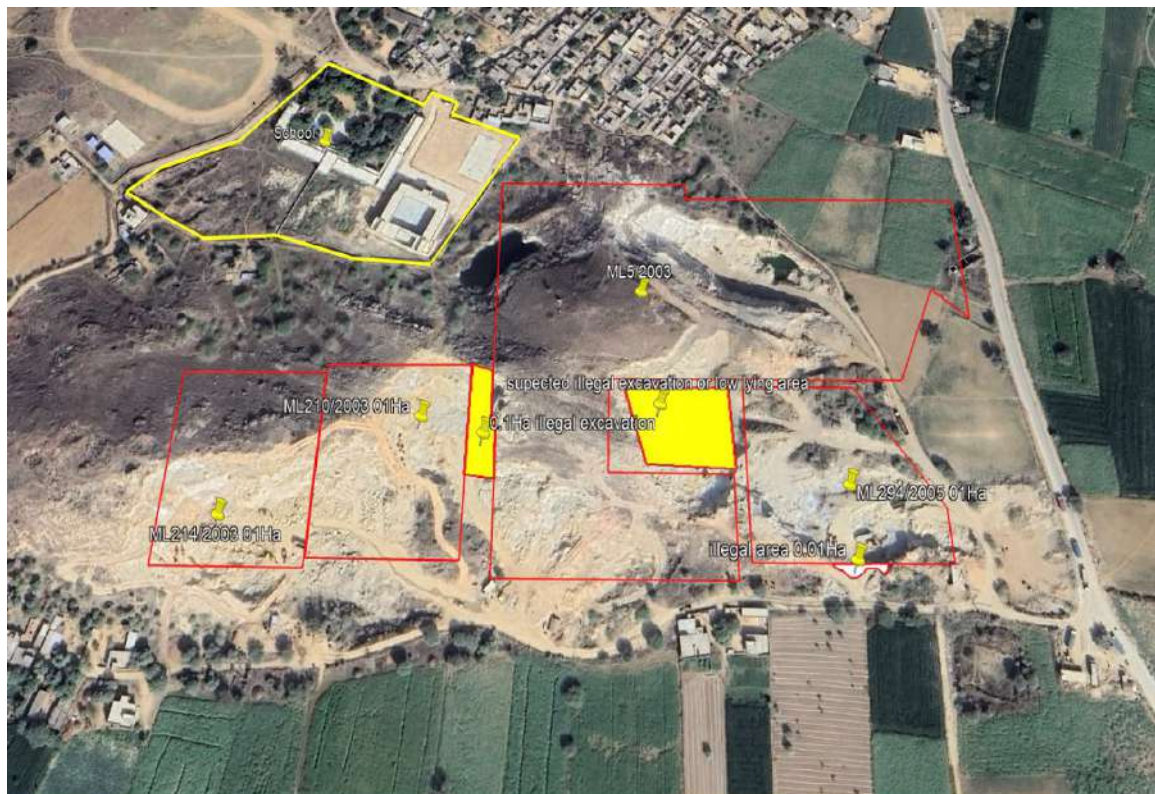
Sr. No.	Name of Unit	Address	CTO issued	Validity of CTO	Production
1	M/s V R Stone Crusher (Old name- Om Grit Udyog)	K NO. 1044/987, Village-Pawana Ahir, Tehsil- Kotputli, Kotputli-Behror	31/05/2024	30/04/2034	400,000.00 TPA
2	M/s Ultra Prime Industries	Khasra No. 226/1, 225/2, 227/1, 238/1, 226, 227/2, 238/2, 226/2, Village-Pawana Ahir, Tehsil- Kotputli, Kotputli-Behror	27/06/2025	30/04/2035	5,000.00 TPD
3	M/s Rani Dadi Grit Udyog(Old Name Vinayak Stone Crusher,)	Khasra No. 973, Village-Pawana Ahir, Tehsil- Kotputli, Kotputli-Behror	08/04/2024	31/01/2034	2,000.00 TPD
4	M/s RSV Stone Crusher	Khasra No. 1082/975 , 975/3, Village-Pawana Ahir, Tehsil- Kotputli, Kotputli-Behror	25/03/2026	30/11/2035	1200-Metric Tons/Day

As per the information provided by the office of the Assistant Mining Engineer, Department of Mines and Geology, Kotputli, vibration study has not been conducted in this area so far. All the details (Area, Mineral, mining plan, EC details, blasting permissions, production, illegal mining etc.) provided by the office of the Assistant Mining Engineer, Department of Mines and Geology, Kotputli is attached at **Annexure-VII-A** and as per the details, minimum distance of the mining lease in the cluster from the nearest Abadi is reported 45 Meters. Also, details of the illegal mining

activity and further action taken from 01.04.2023 to 12.05.2026 is attached at **Annexure-VII-B**.

Satellite view of the mining leases in the cluster at village Pawana

Aheer:



Google earth image 2025

Further, the Joint Committee, during analysis of historical Google Earth imagery and field inspection, observed indications of excavation beyond the sanctioned mining lease boundaries at certain locations, suggesting instances of illegal/unauthorised mining activity. The observations were corroborated with the field conditions and warrant detailed verification by the Department of Mines & Geology through DGPS survey and comparison with the approved lease boundary plans.

(As per the google earth image, the Red color Polygons are the approved lease boundaries in the cluster. And the yellow shaded polygons are showing the excavation outside the lease boundaries and the nearby school boundary is shown with yellowcolor polygon.)

- **Illegal Mining in the cluster and Action Taken by Department of Mines & Geology (Kotputli Behror)**

As per the information furnished by the Office of the Assistant Mining Engineer, Department of Mines & Geology, Kotputli, continuous enforcement action is being undertaken against illegal mining, illegal transportation and illegal storage of minerals within its jurisdiction. During the period from FY 2023-24 to 14.05.2026, a total of 671 cases of illegal mining/transportation/storage were registered, 44 FIRs were lodged and a total penalty amount of ₹41.52 crore was recovered from the violators.

Further, with specific reference to the Pawana Aheer mining cluster, the Department informed that action has been initiated against illegal mining in the adjoining mining area. the Department informed that action has been initiated against M/s Mahendra Goyal (M.L. No. 5/2003), M/s Om Prakash Yadav (M.L. No. 214/2003)& M/s Radha Govind Enterprises (M.L. No. 210/2003) for illegal mining. And penalty of ₹19,18,240/- and of ₹17,69,273/-were imposed on M.L. No.214/2003 & 210/2003 respectively. No illegal mining violations were reported in respect of the other operational mining leases in the Pawana Aheer cluster.

- **Surrounding details** : The nearby village area and school were visited. The principal of the school was telephonically contacted and it was informed that there is problem from the mining activities at the time of blasting during school hours.

The school is located at a closer areal distance of 20-30meters from ML 5/2003.

The Joint Committee observed that no visible structural cracks or damage were noticed in the nearby structures during the inspection. However, the Principal of the nearby school informed telephonically that blasting activities carried out in the nearby mining leases cause disturbance during school hours. Considering the close proximity of the mining lease cluster (approximately 45 metres from the nearest habitation, as reported by the Department of Mines & Geology) and

the absence of any Ground Vibration Study, the impact of blasting operations on nearby sensitive receptors cannot be scientifically assessed.

Copy of the photographs taken during the visit is enclosed as **Annexure-VII-C.**

4.0 Conclusion:

1. The Joint Committee, in compliance with the directions of the Hon'ble National Green Tribunal, Central Zone Bench, Bhopal, conducted inspections of the mining lease clusters located in Prithvipura (Jaipur), Gangwara (Sawai Madhopur), Pawana Aheer (Kotputli-Behror), Sikari (Dausa) and the area comprising Nagarfort, Bhojpura, Phuleta, Binjari and Bilaspur (Tonk). The Committee examined the statutory permissions, Environmental Clearance conditions, Consent to Operate, blasting permissions, mining activities, environmental safeguards and interacted with the concerned departmental officers and local residents.
2. During the inspection, the Committee observed that while most of the mining lease holders possessed the requisite statutory approvals such as Mining Lease, Environmental Clearance and Consent to Operate, several deficiencies and non-compliances were noticed. These included non-conduct of Ground Vibration Studies despite blasting operations, non-maintenance of lease boundary pillars, irregular submission of six-monthly Environmental Clearance compliance reports, non-submission of plantation and CER/CSR related records, and deficiencies in compliance with certain Environmental Clearance conditions. In addition, indications of illegal/unauthorised excavation were observed at certain locations, requiring detailed verification and further action by the Department of Mines & Geology.
3. With regard to the concerns raised in the news item relating to structural damage due to blasting, the Committee observed visible cracks in certain residential structures and in a Government school building at Prithvipura, Jaipur. However, no similar structural

damage was observed during the inspection of the areas visited in Gangwara (Sawai Madhopur) and Pawana Aheer (Kotputli-Behror). Since no Ground Vibration Study had been carried out by the mining lease holders in any of the inspected mining clusters, the Committee could not scientifically establish or rule out the relationship between blasting-induced vibrations and the observed structural damage. Accordingly, all mining lease holders undertaking blasting operations are recommended to carry out Ground Vibration Studies through a competent agency and implement suitable blast design measures to ensure safe blasting practices and compliance with the applicable statutory conditions.

4. Furthermore, considering the close proximity of the Prithvipura mining lease cluster to residential habitations and the Government school, the absence of Ground Vibration Studies by the mining lease holders, the deficiencies observed in compliance with Environmental Clearance conditions and the indications of illegal mining at certain locations, the Joint Committee recommends that the Department of Mines & Geology, Rajasthan shall not grant any new mining leases or expansion of existing mining leases involving blasting in the Prithvipura mining cluster until all existing lease holders conduct Ground Vibration Studies through a competent agency, the findings are examined by the competent authorities, identified non-compliances are rectified and it is established that mining operations can be carried out without adversely affecting nearby habitations, public infrastructure and other sensitive receptors. This recommendation is made in the larger public interest and in accordance with the precautionary principle.
5. In respect of the area falling under District Tonk, the Joint Committee, based on the information furnished by the Forest Department, the Department of Mines & Geology and the concerned Gram Panchayat, found that no mining lease has been granted in the reported locations and the allegations regarding blasting-induced damage to schools and residential houses could not be substantiated during the inspection.

6. Further, the Sub Office Jaipur, Regional Office, Ministry of Environment, Forest and Climate Change (MoEF&CC), Gandhinagar, has initiated action for verification of compliance with the conditions stipulated in the Environmental Clearances granted to the concerned mining lease holders. Accordingly, communication is being issued to all the concerned Project Proponents directing them to submit the latest six-monthly Environmental Clearance Compliance Reports, along with documentary evidence regarding compliance with the Environmental Clearance conditions, including Ground Vibration Studies, plantation and green belt development, CER/CSR commitments, environmental monitoring records and other statutory environmental safeguards, wherever applicable.

5.0 Recommendations:

- i. All mining lease holders undertaking blasting operations shall immediately conduct Ground Vibration Studies through a competent agency, as required under the conditions governing blasting operations, and ensure that blasting is carried out in a safe and scientific manner by controlling the Peak Particle Velocity (PPV), air overpressure (blast wave) and ground vibrations through appropriate blast design and controlled blasting techniques. The compliance thereof shall be verified by the Department of Mines & Geology and DGMS during inspections.
- ii. The Department of Mines & Geology, in coordination with DGMS, shall ensure that blasting operations are carried out strictly in accordance with the permissions issued by DGMS and that only lease holders possessing valid blasting permissions undertake blasting activities. Appropriate action may be taken against any violation of the conditions of blasting permission.
- iii. The Department of Mines & Geology, in consultation with DGMS, shall ensure that all mining lease holders undertaking blasting operations adopt **Electronic Delay Detonators (EDD)** for controlled blasting, wherever technically feasible and permissible, in place of conventional delay detonators. The use of Electronic Delay Detonators shall be

made mandatory in the mining lease cluster to achieve better control over blast sequencing, minimize Peak Particle Velocity (PPV), air overpressure and fly rock, and reduce the impact of blasting on nearby habitations, schools and other sensitive receptors.

- iv. The Department of Mines & Geology shall ensure proper demarcation and maintenance of boundary pillars of all mining leases to prevent mining beyond the sanctioned lease boundaries.
- v. All Project Proponents shall ensure strict compliance with every condition stipulated in the Environmental Clearance. In particular, Ground Vibration Studies shall be carried out immediately wherever blasting is undertaken; plantation and CER/CSR commitments shall be implemented and properly documented; and six-monthly Environmental Clearance Compliance Reports shall be submitted regularly to the concerned authorities.
- vi. The compliance status of the Project Proponents shall be examined by the Regional Office, MoEF&CC, and appropriate action shall be recommended in accordance with the provisions of the Environment (Protection) Act, 1986, the EIA Notification, 2006, and other applicable statutory provisions in cases where violations or non-compliance of Environmental Clearance conditions are established. SEIAA Rajasthan shall initiate appropriate action under the Environment (Protection) Act, 1986 and the EIA Notification, 2006 on recommendation of the Regional Office of MoEF&CC, GoI against Project Proponents found violating the Environmental Clearance conditions.
- vii. The Rajasthan State Pollution Control Board shall continue periodic monitoring of ambient air quality and ambient noise levels in the affected area, particularly near residential habitations and take action wherever violations are observed.
- viii. The Department of Mines & Geology shall strengthen surveillance and enforcement against illegal mining and unauthorized blasting activities in the area and take action in accordance with the provisions of the applicable statutes.
- ix. In view of the complaints received from the local residents and the proximity of the mining lease cluster to the habitation and the school,

the concerned authorities shall establish an effective mechanism for periodic inspection and prompt redressal of complaints relating to blasting, dust emissions and other environmental issues.

- x. The mining lease holder without a valid Consent to Operate (CTO) shall not undertake operations unless the required consent is obtained from the Rajasthan State Pollution Control Board.
- xi. In reference to Prathvipura, looking to the close proximity of the mining lease cluster to residential habitations and other sensitive receptors, the complaints received from the local residents regarding blasting impacts, and the absence of any scientific Ground Vibration Study, the Department of Mines & Geology is recommended not to grant any new mining leases or expansion of existing mining leases involving blasting in the area until a comprehensive Ground Vibration Study is conducted by the existing lease holders through a competent agency and the findings are duly examined by the competent authorities. This recommendation is made in the larger public interest and in keeping with the precautionary principle to ensure that mining activities do not adversely affect the safety of nearby habitations and public infrastructure.
- xii. In reference to Prathvipura, a structural stability assessment of the affected residential houses and the Government Upper Primary Sanskrit School may be carried out by a competent Government engineering institution/technical agency to ascertain the nature, extent and probable cause of the observed cracks.

		
(Pooja) Regional Officer, RSPCB, Jaipur (North)	(Sunil Kumar Meena) Sc-E, CPCB RD, Bhopal	(Er. Mahesh Dutt Purohit) Sc-D, MoEF&CC, GoI (SRO- Jaipur), Regional Office Gandhinagar

**BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL
(Through Video Conferencing)**

**Original Application No.185/2025(CZ)
(Earlier O.A. No.625/2025-PB)**

News Item titled "अनदेखी बनन माफिया खुलेआम कर रहे विस्पीट जनजीवन असुरक्षित दहशत: मंदिर स्कूलों तक गूँज रहे धमाके में कांप जाते हैं" appearing in The Rajasthan Patrika dated 24.11.2025

Suo Moto

Vs.

Central Pollution Control Board & Ors.

Respondent(s)

Date of Hearing: 30.01.2026

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE MR. SUDHIR KUMAR CHATURVEDI, EXPERT MEMBER**

For Applicant (s): None.

For Respondent(s): Ms. Diksha Chaturvedi, Adv. for R-3
Mr. Yadvendra Yadav, Adv. for CPCB
M. Shoeb Hasan Khan, Adv. for State of Rajasthan

ORDER

1. Learned counsel appearing for the State of Rajasthan Mr. Shoeb Hasan Khan has submitted that the matter relates to the Districts Tonk, Sawaimadhavpur, Jaipur and Kotputli and further prayed the District Magistrate and the Department concerned of above districts may also be added as a respondent. Accordingly, office is directed to implead the persons as respondents as follows :-
 - i. The District Magistrate, Tonk, Rajasthan as Respondent No. 5
 - ii. The District Magistrate, Swaimadhavpur, Rajasthan as Respondent No.6
 - iii. The District Magistrate, Jaipur, Rajasthan as Respondent No. 7
 - iv. The District Magistrate, Kotputli, Rajasthan as Respondent No. 8.
2. Office is directed to issue notice to the newly added respondents. Newly added parties are directed to submit the reply within three weeks.

3. Registry is directed to take necessary steps for service to the newly added respondents by both ways and also on available email.
4. Reply on behalf of respondent no. 2 State Pollution Control Board has been filed. Learned counsel for CPCB has sought a short time to file the reply. The same may be file within two weeks.
5. In the meantime, we deem it just and proper to constitute a committee with direction to visit the site and submit the factual and action taken report. Members of the committee are as follows :-
 - i. One representative of the Regional office, CPCB, Bhopal
 - ii. One representative of MoEF&CC, Jaipur, Rajasthan
 - iii. One representative nominated by the Member Secretary, State Pollution Control Board, Jaipur, Rajasthan.
6. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.
7. Registry is directed to supply the required documents and copy of the application to the committee and respondents within a week.
8. The report in the matter be filed by the Committee through email at ngtczbbho-mp@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List it on 10th April, 2026.

Sheo Kumar Singh, JM

Sudhir Kumar Chaturvedi, EM

30th January, 2026,
OA No.185/2025(CZ)
PN



क्षेत्रीय निदेशालय (मध्य), भोपाल
केन्द्रीय प्रदूषण नियंत्रण बोर्ड
 (पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)



CM-13012/5/2026-LAW-RD-Bhopal/24863/1449

दिनांक: 13 फरवरी, 2026

प्रति,

Most urgent
 NGT Case

सदस्य सचिव

राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड
 ए-4, इंस्टीट्यूशनल एरिया
 झालाना इंगरी, जयपुर - 302004

विषय: NGT OA No. 185/2025(CZ) "News Item titled "अनदेखी खनन माफिया खुलेआम कर रहे विस्फोट जनजीवन असुरक्षित दहशत: मंदिर स्कूलों तक गूंज रहे धमाके में कांप जाते हैं" appearing in The Rajasthan Patrika dated 24.11.2025 Suo Moto Vs. Central Pollution Control Board & Ors." में अधिकारी के नामांकन बाबत।

संदर्भ: माननीय एन.जी.टी. द्वारा पारित आदेश दिनांक: 30/01/2026

महोदय,

कृपया माननीय एन.जी.टी. द्वारा दिनांक: 30/01/2026 को विषयांकित प्रकरण में पारित आदेश का अवलोकन करने का कष्ट करें। विषयांकित प्रकरण में माननीय एन.जी.टी. द्वारा संयुक्त समिति का गठन किया गया है, जिसमें केन्द्रीय प्रदूषण नियंत्रण बोर्ड, भोपाल; एकीकृत कार्यालय, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार, जयपुर तथा राज्य प्रदूषण नियंत्रण बोर्ड, राजस्थान के प्रतिनिधि शामिल हैं।

आदेश के अनुसार उक्त समिति द्वारा स्थल निरीक्षण करने के उपरांत Factual & Action Taken Report तैयार कर छः सप्ताह के भीतर माननीय एन.जी.टी. के समक्ष प्रस्तुत करनी होगी। प्रकरण में सुनवाई की अगली तिथि दिनांक 10/04/2026 को नियत की गई है। उक्त प्रकरण में राज्य प्रदूषण नियंत्रण बोर्ड नोडल एजेंसी होगी।

उक्त कार्य हेतु इस कार्यालय से श्री सुनील कुमार मीणा, वैज्ञानिक 'ई' (मोबाइल नं.- 9617007250, ईमेल- sunil.cpcb@gov.in) को नामित किया गया है। अनुरोध है कि उपरोक्त हेतु निरीक्षण की तिथि निर्धारित कर इस कार्यालय को सूचित करने का कष्ट करें।

प्रतिलिपि:

- डिवीजनल हेड, विधि अनुभाग, के.प्र.नि.बो., दिल्ली
- श्री सुनील कुमार मीणा, वैज्ञानिक 'ई' के.प्र.नि.बो., भोपाल

की ओर कृपया सूचनार्थ।
 की ओर कृपया सूचनार्थ एवं
 आवश्यक कार्यवाही हेतु।

भवदीय,
 (डॉ. अजीत कुमार विद्यार्थी)
 क्षेत्रीय निदेशक

क्षेत्रीय निदेशक

"राजभाषा हिन्दी में पत्र व्यवहार का स्वागत है"

पता: "परिवेश भवन"
 पर्यावरण परिसर, ई-5, अरेरा कालोनी, भोपाल-462016

ईपीएबीएक्स : 0755-2775385, 2775386

क्षेत्रीय निदेशक डायरेक्ट : 0755-2775384

ई-मेल: cpcb.bhopal@gov.in, वेबसाइट: www.cpcb.nic.in

मुख्यालय:

परिवेश भवन

पूर्वी अर्जुन नगर, दिल्ली-110032

दूरभाष नं : 011-43102030

Legal - 227

No 185/2025



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

Phone : 0141- 2716804, 2716800 e-mail : member-secretary@rpeb.nic.in

Helpline No.: 0141-2716877

No. F.10 (802) RPCB/Legal/NGT/2025/ 1494

Date: 24/02/2026

✓ Regional Officer
Regional Office,
Rajasthan State Pollution Control Board,
Jaipur (North)
Mobile No.: 7073581777

Page 12/03/2026
ARERA

Subject: - Nomination of Member cum Nodal officer to Joint Committee in compliance with the Order dated 30.01.2026 passed by the Hon'ble National Green Tribunal, Central Zone Bench, Bhopal in O.A. No. 185/20253 (CZ), Suo Moto on basis of News Item titled "अनदेखी बनन माफिया खुलेआम कर रहे विस्पीट जनजीवन असुरक्षित दहशत: मंदिर स्कूल तक गुंज रहे धमाके में कांप जाते हैं" appearing in The Rajasthan Patrika dated 24.11.2025 vs. Central Pollution Control Board & Ors.

Sir,

This is with reference to the subject cited above, the Hon'ble National Green Tribunal, Central Zone Bench, Bhopal, vide order dated 30.01.2026 in Original Application No. 185/2025 (CZ), Suo Moto vs. Central Pollution Control Board & Ors. has constituted a Joint Committee and directed, inter alia, as follows:

"B. In the meantime, we deem it just and proper to constitute a committee with direction to visit the site and submit the factual and action taken report. Members of the committee are as follows:-

- i. One representative of the Regional office, CPCB, Bhopal
- ii. One representative of MoEF & CC, Jaipur, Rajasthan
- iii. One representative nominated by the Member Secretary, State Pollution Control Board, Jaipur, Rajasthan.

B. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support".

In compliance with the directions of the Hon'ble Tribunal, you are hereby nominated as the Member cum Nodal officer to Joint Committee representing the Rajasthan State Pollution Control Board. You are directed to coordinate with all concerned and ensure timely submission of the report in accordance with the directions of the Hon'ble Tribunal.

A copy of the Tribunal's order dated 30.01.2026 is enclosed herewith for your reference and necessary action.

Encls-As above

(Kapil Chandrawal)
Member Secretary

Copy to the following for information / necessary action:-

1. Regional Director, Regional Directorate, MoEF & CC, Aranya Bhawan, Jaipur
2. Regional Director, Regional Directorate (Central), CPCB, Bhopal
3. Regional Officer, RSPCB, Jaipur (South)/Jaipur (City)/ Kotputli-Behror/ Bundi/Sawai Madhpur with direction to provide information/documents related with matter and coordinate to Joint Committee so that factual and action taken report may be submitted within time.

Signature valid

Member Sec
Digitally signed by Kapil Chandrawal
Designation: Member Secretary
Date: 2026.02.23 20:42:12 IST
Reason: Approved

RajKaj Ref No.:
20712160



भारत सरकार
GOVERNMENT OF INDIA
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE
CHANGE

क्षेत्रीय कार्यालय, गांधीनगर/उप क्षेत्रीय कार्यालय, जयपुर /Regional
Office, Gandhinagar/(Sub-Regional Office, Jaipur)



बी-213 "अरण्यभवन", झालाना संस्थानिक क्षेत्र, जयपुर - 302004/ A-218,
"ARANYA BHAWAN" Jhalana Institutional Area, Jaipur-302004

दूरभाष/Tel No: 0141-2713786, 2713778 Email: iro.jaipur-mefcc@gov.in

Dated: 2nd February, 2026

सेवा में,
सदस्य सचिव,
राजस्थान राज्य प्रदूषण नियंत्रण बोर्ड,
मुख्यालय, 4, संस्थागत क्षेत्र,
झालाना इंगरी, जयपुर- 302004

Sub: Nomination of an official for the Joint Committee for Site Visit in compliance with the Order dated 30.01.2026 passed by the Hon'ble NGT (Central Zone Bench, Bhopal) in O.A. No. 185/2025 (CZ); Suo Moto vs. CPCB & Ors. regarding news item In Rajasthan Patrika dated 24.11.2025- reg.

Ref: RSPCB letter dated 24.02.2026.

Sir,

In reference to the above cited O.A No 185/2025 (CZ) and captioned letter regarding nomination of the Officer from SRO Jaipur, MoEF&CC, Government of India, this is to inform that Shri Mahesh Dutt Purohit, Scientist-D (Mob: 9413845550; email: maheshdutt.purohit@gov.in) has been nominated from this office as a member of the Joint Committee.

2. This issue with the approval of the Competent authority.

भवदीय,

ई. महेश दत्त पुरोहित / Er. Mahesh Dutt Purohit
वैज्ञ. 'डी' / Scientist-D & HOO

Copy to following for information:

1. The Scientist-F, Monitoring Cell, Ministry of Environment, Forest & Climate Change, 3rd Floor, Vayu Wing, Indira Paryavaran Bhawan, Jor Bagh, New Delhi - 110003

राजस्थान सरकार
कार्यालय खनि अभियन्ता, खान एवं भूविज्ञान विभाग, जयपुर
पंचम तल, खनिज भवन, तिलक मार्ग, सी स्कीम, जयपुर - 302005,
दूरभाष नं. 0141-2227404 email:me.jaipur@rajasthan.gov.in

क्रमांक: खअ/जय/बस्सी/सीसी-5/विविध/2026

दिनांक: यथा हस्ताक्षर

क्षेत्रीय अधिकारी (उत्तर)

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
रोड़ न0 5 के सामने, वीकेआईए, सीकर रोड़,
जयपुर।

विषय:—Regarding Hon'ble NGT OA No. 185/2025 Suo Moto Vs State of Rajasthan
& Ors.

प्रसंग:—आपका पत्र क्रमांक F.No.RPCB/ROJP/N/Legal-227/481-485 Dated: 09.07.2026
के संदर्भ में।

महोदय,

उपरोक्त विषयान्तर्गत प्रासंगिक पत्र के क्रम में माननीय राष्ट्रीय हरित अधिकरण, सेन्ट्रल
जोन बैंच, भोपाल द्वारा ओरिजनल एप्लीकेशन संख्या 185/2025 (सी0जेड0) में पारित आदेश
दिनांक 30.01.2026 की पालना में चाही गई सूचना निर्धारित प्रारूप में तैयार कर श्रीमान् को अग्रिम
आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्न: उपरोक्तानुसार

भवदीय,

(श्याम कापड़ी)
खनि अभियन्ता, जयपुर

Signature valid

Digitally signed by Shyam Kapari
Designation: Mining Engineer
Date: 2026.07.10 12:15 IST
Reason: Approved

RajKaj Ref No.:
23344854

M e-Sign



District: Japur
Tehsil: Basri
Village: Pravepur

Details of Mining lease required in O.A. No. 185/2025

S.N	Name of Mining Lessee	M. L. No.	Address	Area (in Hectare)	Production Capacity	Details of Mining Lease	Status of Environmental Clearance	Validity of EC	Blasting permission details (Short hole or deep hole)	Certified Production figure (Short hole or deep hole)	Details of illegal mining activity/lessee recorded (if any)	Distance from nearest school area/road
1	Dudh Construction Company	11/2022	Dudh Annon Dharan Kanke be Piche, Vashi mangharum Basri, Jashidhar Road Bangalorepale Basri	1.4732	293200 TPA(NOM)	बनाना वट्टा वारी बरिवा ठेका वरत फिरेक गण प्रतीति न रिफर 08.09.2022 ते 05.09.2072 तरे ते रिफर प्रतीति ६।	SEIA	17-01-2022 TO 05-09-72 (Till The Expiry Of The mining Lease Period)	HEMA Permission With Short Hole Blasting (DGMS Order Dated 06-05-2026)	449097.18		450 Meter
2	Dudh Construction Company	12/2022	Dudh Annon Dharan Kanke be Piche, Vashi mangharum Basri, Jashidhar Road Bangalorepale Basri	1.6091	339510 TPA(NOM)	बनाना वट्टा वारी बरिवा ठेका वरत फिरेक गण प्रतीति न रिफर 08.09.2022 ते 05.09.2072 तरे ते रिफर प्रतीति ६।	SEIA	17-01-2022 TO 17-01-2022 TO 05-09-72 (Till The Expiry Of The mining Lease Period)	HEMA Permission With Short Hole Blasting (DGMS Order Dated 05-10-2023)	596790.17		435 Meter
65	Shri Mahesh Kumar Vaidya	13/2022	Baneshwar, Post Kanke, Tehsil Basri, District Annon	1.2537	275737 TPA (NOM)	बनाना वट्टा वारी बरिवा ठेका वरत फिरेक गण प्रतीति न रिफर 22.09.2022 ते 21.09.2072 तरे ते रिफर प्रतीति ६।	SEIA	17-01-2022 TO 21-09-72 (Till The Expiry Of The mining Lease Period)	HEMA Permission With Deep Hole Blasting (DGMS Order Dated 16-01-2024)	0		510 Meter
4	Shri Anant Kumar Samalga	02/2022	A.M.105, Annapali Village, Gagan Bhundi 2, Near Kula Pradhar, Indrapuram, Gajpeth, under Pradhar	1.2780	205275 TPA(NOM)	बनाना वट्टा वारी बरिवा ठेका वरत फिरेक गण प्रतीति न रिफर 18.04.2022 ते 17.04.2072 तरे ते रिफर प्रतीति ६।	SEIA	10-01-2022 TO 17-04-72 (Till The Expiry Of The mining Lease Period)	HEMA Permission With Deep Hole Blasting (DGMS Order Dated 02-05-2024)	237235.3		590 Meter
5	Shri Kishor Singh Mahara	04/2010	PIPAU WALON IN DHAN, GGAAL PALDI MAEENA, AGGA ROAD, DISTRICT JAPUR	1.00	90000 TPA	बनाना वट्टा वारी बरिवा ठेका वरत फिरेक गण प्रतीति न रिफर 21.12.2010 ते 20.12.2090 तरे ते रिफर प्रतीति ६।	SEIA	30-09-2024 TO 19-12-2060 (Till The Expiry Of The mining Lease Period)	HEMA Permission With Short Hole Blasting (DGMS Order Dated 02-03-2020)	370435.45		905 Meter
6	M/S. Unnava Stone Garden	33/2006	C-27, PRINSH MAAG, BANU MAGAL, JAPUR	1.00	99000 TPA	बनाना वट्टा वारी बरिवा ठेका वरत गण प्रतीति न रिफर 20.08.2007 ते 20.08.2067 तरे ते रिफर प्रतीति ६।	SEIA	25-09-2024 TO 25-09-2067 (Till The Expiry Of The mining Lease Period)	HEMA Permission With Short Hole Blasting (DGMS Order Dated 02-03-2020)			1163 Meter

Signature valid

Digitally signed by Shri Mahesh Kumar Vaidya, Mining Engineer
Date: 2026.07.07 11:01:11 +05'30'

Patika Ref No.:

M-e-Sign

Rajkaj Ref No: 23344854

Signature valid
Digitally signed by Shyam Kapari
Designation Mining Engineer
Date: 2026.07.11 12:15 IST
Reason: Approved

7	M/S. Sankar Machil	306/2006	Plot to Sankar, caste Gudi, District Alwar	1.00	99000 TRA	अपग वट्टा सारें सफिया केना अपग एम सफिया (Compensation) फिज ग्रा सारें स सालागुन) ने रिजस 01 10 2007 ते 30 09 2007 तस ते रिज प्रवादीन है।	DEMA	28-11-2017 TO 29-08- 2057 (Till The Expiry Of The mining Lease Period)	-----	23778.66	-----	-----	-----	1220 Meter
8	Smt. Meena Dora	306/2006	Gudi Sankar, Alwar, Rajasthan	1.00	110000 TRA	अपग वट्टा सारें सफिया केना अपग एम सफिया (Compensation) फिज ग्रा सारें स सालागुन) ने रिजस 30 08 2007 ते 29 08 2007 तस ते रिज प्रवादीन है।	SEMA	30-12-2024 TO 28-08- 2057 (Till The Expiry Of The mining Lease Period)	-----	156968.32	-----	-----	-----	1248 Meter
9	M/S. Cusaba Sankar	306/2006	41A, Airport Plaza, Bhub Towner & Tash Road Near Dangpur dist. Jaipur	1.00	99000 TRA	अपग वट्टा सारें सफिया केना अपग एम सफिया (Compensation) फिज ग्रा सारें स सालागुन) ने रिजस 30 08 2007 ते 29 08 2007 तस ते रिज प्रवादीन है।	SEMA	26-01-2025 TO 28-08- 2057 (Till The Expiry Of The mining Lease Period)	Non Working from Last 2 Years	0	-----	-----	-----	1290 Meter
66	M/S. Sankar Sankar	307/2006	41A, Airport Plaza, Bhub Towner & Tash Road Near Dangpur dist. Jaipur	1.00	99000 TRA	अपग वट्टा सारें सफिया केना अपग एम सफिया (Compensation) फिज ग्रा सारें स सालागुन) ने रिजस 30 08 2007 ते 29 08 2007 तस ते रिज प्रवादीन है।	SEMA	26-01-2025 TO 28-08- 2057 (Till The Expiry Of The mining Lease Period)	Non Working from Last 2 Years	0	-----	-----	-----	1205 Meter
11	M/S. Cusaba Sankar Garden	306/2006	C-27, PUNJAB NAGAR, Bhub NAGAR, JAIPUR	1.00	99000 TRA	अपग वट्टा सारें सफिया केना अपग एम सफिया (Compensation) फिज ग्रा सारें स सालागुन) ने रिजस 01 10 2007 ते 30 09 2007 तस ते रिज प्रवादीन है।	SEMA	25-12-2024 TO 30-09- 2057 (Till The Expiry Of The mining Lease Period)	Non Working from Last 2 Years	115.52	-----	-----	-----	1175 Meter
12	Smt. Meena Kumar Talwar	307/2007	Bhandhara, Post Kaula, Tash Road, District Alwar	1.5096	294705 TRA(NCMA)	अपग वट्टा सारें सफिया केना अपग फिज ग्रा सारें स सालागुन) ने रिजस 22 08 2002 ते 21 09 2007 तस ते रिज प्रवादीन है।	SEMA	15-03-2023 TO 21-09- 2057 (Till The Expiry Of The mining Lease Period)	HEMAL Permission With Deep Hole Blasting DGMS Till 2023-24	33638.3	-----	-----	-----	1040 Meter

Signature

Valid

सन्नि अभिपत्ता जयपुर

राजस्थान सरकार

कार्यालय खनि अभियन्ता, खान एवं भूविज्ञान विभाग, जयपुर
पंचम तल, खनिज भवन, तिलक मार्ग, सी स्कीम, जयपुर - 302005,
दूरभाष नं. 0141-2227404 email:me.jaipur@rajasthan.gov.in

क्रमांक: खअ/जय/बस्सी/सीसी-5/विविध/2026

दिनांक: यथा हस्ताक्षर

क्षेत्रीय अधिकारी (उत्तर)

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
रोड़ न0 5 के सामने, वीकेआईए, सीकर रोड़,
जयपुर।

विषय:-Regarding Hon'ble NGT OA No. 185/2025 Suo Moto Vs State of Rajasthan
& Ors.

प्रसंग:-आपका पत्र क्रमांक F.No.RPCB/ROJP/N/Legal-227/481-485 Dated: 09.07.2026
के संदर्भ में।

महोदय,

उपरोक्त विषयान्तर्गत प्रासंगिक पत्र के क्रम में माननीय राष्ट्रीय हरित अधिकरण, सेन्ट्रल
जोन बैंच, भोपाल द्वारा ओरिजनल एप्लीकेशन संख्या 185/2025 (सी0जेड0) में पारित आदेश
दिनांक 30.01.2026 की पालना में चाही गई सूचना निर्धारित प्रारूप में तैयार कर श्रीमान् को अग्रिम
आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्न: उपरोक्तानुसार

भवदीय,

(श्याम कापड़ी)
खनि अभियन्ता, जयपुर

Signature valid

Digitally signed by Shyam Kapari
Designation: Mining Engineer
Date: 2026.07.10 12:12:15 IST
Reason: Approved

RajKaj Ref No.:
23344854

M e-Sign



राजस्थान सरकार
कार्यालय खनि अभियंता, खान एवं भूविज्ञान, जयपुर

कार्यालय क्षेत्राधिकार में अवैध खनन/निर्गमन/भण्डारण के विरुद्ध की गई कार्यवाही का वित्तीय वर्षवार विवरण :-

क्र.स	वित्तीय वर्ष	प्रकरणों की संख्या	वसूली गई शास्ति राशि (करोड में)	दर्ज एफआईआर की संख्या
1.	2023-24	500	6.20	69
2.	2024-25	314	4.86	79
3.	2025-26	499	6.65	129
4.	2026-27 (दिनांक 14.05.26 तक)	46	0.38	6
कुल प्रकरण		1359	18.09	283

Signature valid

Digitally signed by Shyam Kapari
Designation: Mining Engineer
Date: 2026.07.04 12:12:15 IST
Reason: Approved

RajKaj Ref No.:
23344854
Me-Sign

खनि अभियंता, जयपुर

ILL MINING LIST 01.04.2023 TO 12.05.2026

क्रमांक	पंचनामा दिनांक	वाहन के इंजन / चैस / रजि. नंबर	MINER AL	खनिज	मात्रा(टनों में)	निकट ग्राम	TEHSIL	कंपाउंड	खनिज	कुल वसूली	कुल बकाया	THANA NAME	एफआईआ र नंबर	आनलाइन क्रमांक	खनिज खाली करने की तारीख	एन.जी.टी पेटे वसूले गये रुपये	एन.जी.टी पेटे वसूले गये रुपये	एन.जी.टी पेटे वसूले गये रुपये	कार्यवाही किस विभाग तक गयी	अन्य विवरण एफआईआ र नं.		
1	01.05.2023	ILL MINING MEAAF7F 5JN24441 96 COMPRES SOR TT	MARBLE KH	मार्बल खण्डा	115.2	आंधी	aandhi	125000	187040	312040	0	AANDHI	0	208	with min	0	0	0	MINES	0	0	
2	05.05.2023	ILL MINING JCB RJ 29 EA 0577	ORD EARTH	साधारण मिटटी	500	कानोता	bassi	120000	30000	150000	0	kanota	0	213	with min	0	0	0	MINES	0	0	
3	09.05.2023	ill MINING jcb RJ 14 EA 6476 AND JCB HAR3DXX TA014963 86,3 TT, 1 DUMPER	MES STONE	चेजा पत्थर	784	दौलतपुरा	amer	515000	344960	859960	0	DOLATPUR	0	220	with min	0	0	0	MINES	0	0	
4	25.05.2023	ILL MINING RJ 25 EA 0704 JCB	MES STONE	चेजा पत्थर	20	बस्सी	bassi	100000	8800	108800	0	BASSI	0	226	with ms	0	0	0	MINES	0	0	
5	14.06.2023	ILL MIN JCB 1742216H 2011 AND DUMPER RJ 41 GA 5574	ORD EARTH	साधारण मिटटी	420	दौलतपुरा	amer	220000	25200	245200	0	DOLATPUR	0	277	with min	0	0	0	MINES	0	0	

6	06.07.2023	ILL MINING ORDARNY EARTH POCLAIN SR NUMBER VCEC210D J0025288 3 AND 1 DUMPER RJ 39 GA 5862	ORD EARTH	साधारण मिट्टी	1050	बगराना	bassi	220000	63000	283000	0	BAGRANA	0	304	with min	0	0	0	MINES	0	0	
7	06.07.2023	ILL MINING MES STONE 6 TT	MES STONE	चेजा पत्थर	1080	बगराना	bassi	170000	475200	645204	0	BAGRANA	0	305	with min	0	0	0	MINES	0	0	
8	07.07.2023	ILL MINING ORDARNY EARTH JCB NUMBER 3602000/ H0031598 9 AND 1 TT RJ 47 RA 0466	ORD EARTH	साधारण मिट्टी	6	जटवाडा	bassi	145000	360	145360	0	JATWADA	0	308	with min	0	0	0	MINES	0	0	
9	12.07.2023	ILL MINING ORDARNY EARTH JCB H0001938 18 AND 3 TT 719903,S3 24D96893 ,73466	ORD EARTH	साधारण मिट्टी	88	दौलतपुरा	amer	195000	5280	200280	0	DOLATPUR	0	309	with min	0	0	0	MINES	0	0	
10	23.07.2023	ILL MINING BAJRI JCB RJ 42 EA 0240	BAJRI	बजरी	539	ईटाखोई नदी	dudu	120000	242550	0	362550	dudu	0	321	IN NADI	400000		117.6	MINES	0	0	

11	26.07.2023	ill mining mes stone dantli sanganer 2 pocklain 1-kamatsu 200pc and 2- 01s1- 052030	MES STON	चेजा पत्थर	2160	शिवदासपुरा	chaksu	220000	950400	585200	585200	SHIVDASPL	0	332	with min	0	0	0	MINES	0	0	
12	07.08.2023	ill mining JCB RJ 14 EA 7046	MES STON	चेजा पत्थर	175	बन्धे के बालाज	mojmabad	120000	77000	197000	0	BANDHE KE	0	339	with min	0	0	0	MINES	0	0	
13	21.08.2023	ILL MIN TT 1- MBNAAAJ GLNJA096 95 2- MEA2EE6 1DJ11185 914	MES STON	चेजा पत्थर	230.4	कानोता	bassi	70000	101376	171376	0	kanota	0	351	with min	0	0	0	MINES	0	0	
14	21.08.2023	ILL MIN TT 1- MBNAAAE ALLJC0636 0/RJ 14 RD 7790 2- NJB0036 1GC	MES STON	चेजा पत्थर	230.4	कानोता	bassi	70000	101376	171376	0	kanota	0	352	with min	0	0	0	MINES	0	0	
15	21.08.2023	ILL MIN TT 1- 755712/RJ 14 RB 8625 2- 381544	MES STON	चेजा पत्थर	230.4	कानोता	bassi	70000	101376	171376	0	kanota	0	352A	with min	0	0	0	MINES	0	0	

16	23.08.2023	ILL MING TT COMPRES SOR EN N15591/7 9NH7006 AAGPI 2- tt D0004186	MES STON	चेजा पत्थर	28.8	चाकसू	chaksu	145000	12672	157672	0	chaksu	0	355	WITH MIN	0	0	0	MINES	0	0	
17	23.08.2023	ILL MING JCB RJ 14 EA 3090 TT 960351 TT 656451	MES STON	चेजा पत्थर	158	चौमू	chomu	170000	69520	239520	0	chomu	0	356	WITH MIN	0	0	0	MINES	0	0	
18	23.08.2023	ILL MING JCB RJ 23 EA 0304 TT RJ 37 RA 5501 TT 679355	MES STON	चेजा पत्थर	158	चौमू	chomu	170000	69520	239520	0	chomu	0	357	WITH MIN	0	0	0	MINES	0	0	
19	29.08.2023	ILL MIN JCB 1248456 G 2006 AND 1-TT NKA2ELJ0 740/0482 2 2-TT JVBW000 90	MES STON	चेजा पत्थर	882	कानोता	bassi	170000	388080	558080	0	kanota	0	362	with min	0	0	0	MINES	0	0	
20	30.08.2023	ill mining ML number 58/1997 sitanath ki dungri chomu	MES STON	चेजा पत्थर	1560	चौमू	chomu	20000	686400	706400	0	ill mining M	0	364	LESSE MIN	0	0	0	MINES	0	0	

21	05.09.2023	ILL MING CHAKMA NOHARPU RA TH AMER TT COMPRES SOR NUMBER RJ 52 RA 1008 AND JCB EX SR NUMBER 2239925 JS 205	MES STON	चेजा पत्थर	1950	चकमनोहरपुरा	amer	245000	858000	1103000	0	persanal su	0	366	with min	0	0	0	MINES	0	0	
22	12.09.2023	ILL MINING ORD. EARTH JCB RJ 14 EA 6749	ORD EARTH	साधारण मिट्टी	56	कानोला	bassi	120000	3360	123360	0	kanota	0	369	with min	0	0	0	MINES	0	0	
23	02.10.2023	ill mining ms 1tt MBNGAA CDANRA0 6747 TT2- MBNGAAE RPLJD002 16	MES STON	चेजा पत्थर	160.6	बगराना	bassi	70000	70664	140664	0	BAGRANA	0	385	with min	0	0	0	MINES	0	0	

24	16.10.2023	ill mining dantli sanganer jcb H0021969 41-TT S324D320 46/78533 6 2-TT S324C717 15/55794 2 3-TT MBNAAJ GL11614/ RPL2KLA0 112	MES STON	चेजा पत्थर	144	शिवदासपुरा	chaksu	195000	63360	258360	0	SHIVDASPL	0	395	with min	0	0	0	MINES	0	0	
25	26.10.2023	ILL MINING ORD EARTH JCB HAR3DXX TA014963 86 AND DUMPER RJ 05 GB 0852	ORD EARTH	साधारण मिट्टी	157	दौलतपुरा	amer	220000	9420	229420	0	DOLATPUR	0	408	with min	0	0	0	MINES	0	0	
26	25.10.2023	ILL MINING RAMPHO OL MEENA (JCB RJ 25 EA 0289/H00 075278)	MES STON	चेजा पत्थर	180	बगराना	bassi	120000	79200	199200	0	BAGRANA	0	420	with min	0	0	0	MINES	0	0	
27	08.11.2023	ILL MINING tt RJ 14 RB 5123	MES STON	चेजा पत्थर	74	हरमाडा	amer	45000	32560	77560	0	HARMADA	0	433	with min	0	0	0	MINES	0	0	

28	28.11.2023	ILL MINING OR EARTH 1 POC EN 84980660 2- DUMPER RJ 14 GH 1301	ORD EARTH	साधारण मिटटी	160.6	मानगढ खाखा	bassi	220000	9636	229636	0	BASSI	0	443	with min	0	0		MINES	0	0	
29	30.11.2023	ill mining marble khanda 1- L&T HYNDQO2 LE000116 9 2- HYNDQ40 2AE00011 7	MARBLE KH	मार्बल खण्डा	185.25	वनपाल नाक,	jamwaram	240000	268613	508613	0	VANPAL NA	0	445	with min	0	0	0	MINES	0	0	
30	05.12.2023	ill mining hardi hardhyan pura TT WITH COMP S3251N74 302/MEA 8D061KP2 510400	MES STON	चेजा पत्थर	504	कानोता	bassi	120000	221760	0	341760	kanota	1140/06.1 2.2023	F630	case dairy	0	0		MINES	0	0	
31	08.12.2023	ill mining lunetha aandhi jcb MDZAM2 EFCM6C4 9837	MES STON	चेजा पत्थर	156	रायसर	jamwaram	120000	68640	188640	0	RAISAR	0	448	with min	0	0		MINES	0	0	
32	18.12.2023	bhavgard badha th sanganer ord earth ill mining	ORD EARTH	साधारण मिटटी	0	भावगढ बन्धा,	sanganer	0	0	0	0	khonagoriy	0865/23/1 8.12.2023	F631	with min	0	0	0	MINES	0	0	

33	21.12.2023	ILL MINING CHEINPUR A BASSI MES STONE	MES STONE	चेजा पत्थर	242.4	बस्सी	bassi	145000	106656	251656	0	BASSI	0	461	with min	0	0	0	MINES	0	0	
34	28.12.2023	ill ming tt compCH 87540064 /8760	MES STONE	चेजा पत्थर	15	दूदू	dudu	145000	6600	0	151600	dudu	0	468	with min	0	0	0	MINES	0	0	
35	30.12.2023	ill mining tt MEAAF7D 5KL23232 20	MARBLE KH	मार्बल खण्डा	23.2	वनपाल नाक,	jamwaram	45000	33640	78640	0	VANPAL NA	0	470	with min	0	0	0	MINES	0	0	
36	29.12.2023	ill mining DANTLI SIROLI JCB RJ 07 EA 0473	MES STONE	चेजा पत्थर	201.6	प्रतापनगर	sanganer	120000	88704	208704	0	pratap nag	0	471	with min	0	0	0	MINES	0	0	
37	29.12.2023	ill mining DANTLI SIROLI JCB H0003424 4/RJ01EA 0650	MES STONE	चेजा पत्थर	230.4	शिवदासपुरा	chaksu	120000	101376	221376	0	SHIVDASPU	0	472	with min	0	0	0	MINES	0	0	
38	08.12.2023	ill mining lunetha aandhi jcb MDZAM2 EFCM6C4 9837	MES STONE	चेजा पत्थर	156	रायसर	jamwaram	120000	68640	188640	0	RAISAR	0	448	with min	0	0		MINES	0	0	
39	18.12.2023	bhavgard badha th sanganer ord earth ill mining	ORD EARTH	साधारण मिटटी	0	भावगढ बन्धा,	sanganer	0	0	0	0	khonagoriy	0865/23/18.12.2023	F631	with min	0	0	0	MINES	0	0	

40	21.12.2023	ILL MINING CHEINPUR A BASSI MES STONE	MES STONE	चेजा पत्थर	242.4	बस्सी	bassi	145000	106656	251656	0	BASSI	0	461	with min	0	0	0	MINES	0	0	
41	28.12.2023	ill ming tt compCH 87540064 /8760	MES STONE	चेजा पत्थर	15	दूदू	dudu	145000	6600	0	151600	dudu	0	468	with min	0	0	0	MINES	0	0	
42	30.12.2023	ill mining tt MEAAF7D 5KL23232 20	MARBLE KH	मार्बल खण्डा	23.2	वनपाल नाक,	jamwaram	45000	33640	78640	0	VANPAL NA	0	470	with min	0	0	0	MINES	0	0	
43	29.12.2023	ill mining DANTLI SIROLI JCB RJ 07 EA 0473	MES STONE	चेजा पत्थर	201.6	प्रतापनगर	sanganer	120000	88704	208704	0	pratap nag	0	471	with min	0	0	0	MINES	0	0	
44	29.12.2023	ill mining DANTLI SIROLI JCB H0003424 4/RJ01EA 0650	MES STONE	चेजा पत्थर	230.4	शिवदासपुरा	chaksu	120000	101376	221376	0	SHIVDASPL	0	472	with min	0	0	0	MINES	0	0	
45	08.01.2024	ILL MINING MES STONE GHATA TT CH NO 524180/S 324C6422 1	MES STONE	चेजा पत्थर	47.2	घाटा	bassi	45000	20768	65768	0	BASSI	0	4	with min	0	0	0	MINES	0	0	

46	10.01.2024	ILL MINING MES STONE KHORA SHYAMDA S AMER 8 TT seized 1- RJ 14 RA 9993 2- RJ 52 RA 2587 3- 692658 4- 510664 5- RJ 14 RB 9304 6- 83266 7- MNNAAA EFPJL00 451 8- RJ 21 RH 0366	MES STONE	चेजा पत्थर	193.75	दौलतपुरा	amer	240000	85250	325250	0	DOLATPUR	0	7	with min	0	0	0	MINES	0		
47	16.01.2024	ILL MINING NURPUR KI PAHADITH JAMWAR AMGARH TTS3251N 56552	MES STONE	चेजा पत्थर	34.8125	ताला चौकी रा	jamwaram	45000	15318	60318	0	TALA CHOR	0016/2024 DATE 16.01.2024 F632	18	with min	0	0	0	MINES	MINES FIR	0016/2024 DATE 16.01	
48	16.01.2024	ILL MINING NURPUR KI PAHADITH JAMWAR AMGARH TT RJ 14 RC 8789	MES STONE	चेजा पत्थर	37.5	ताला चौकी रा	jamwaram	45000	16500	61500	0	TALA CHOR	0016/2024 DATE 16.01.2024 F632	19	with min	0	0	0	MINES	MINES FIR	0016/2024 DATE 16.01	

49	16.01.2024	ILL MINING NURPUR KI PAHADITH JAMWAR AMGARH TT S324D634 86/88301 9	MES STON	चेजा पत्थर	37.75	ताला चौकी रा	jamwaram	45000	16610	61610	0	TALA CHOR	0016/2024 DATE 16.01.2024 F632	20	with min	0	0	0	MINES	MINES FIR	0016/2024 DATE 16.01
50	16.01.2024	ILL MINING NURPUR KI PAHADITH JAMWAR AMGARH TT729574 /S3251D8 8979	MES STON	चेजा पत्थर	40.5	ताला चौकी रा	jamwaram	45000	17820	62820	0	TALA CHOR	0016/2024 DATE 16.01.2024 F632	21	with min	0	0	0	MINES	MINES FIR	0016/2024 DATE 16.01
51	16.01.2024	ILL MINING NURPUR KI PAHADITH JAMWAR AMGARH TTS324D3 5422/785 904	MES STON	चेजा पत्थर	33.75	ताला चौकी रा	jamwaram	45000	14850	59850	0	TALA CHOR	0016/2024 DATE 16.01.2024 F632	22	with min	0	0	0	MINES	MINES FIR	0016/2024 DATE 16.01

52	15.01.2024	ILL MINING GEP AREA IN 93/02 AND 66/01 KHORA MEENA AMER L&T SR NO- SP205856 1	MES STON	चेजा पत्थर	550	खोरा मीणा आ	amer	120000	242000	362000	0	KHORA ME	0	23	with min	0	0	0	MINES	0	0	
53	17.01.2024	ILL MINING KHASRA NUMBER 407 MAHESH WAS TH PHULERA TT RNE5XEA0 255	MES STON	चेजा पत्थर	300	बन्धे के बालाज	phulera	45000	132000	177000	0	bandhe ke	22/2024 17.1.24 JOBNER F633	41	with min	0	0	0	MINES	MINES FIR	22/2024	
54	17.01.2024	ILL MINING KHASRA NUMBER 407 MAHESH WAS TH PHULERA TTA82148	MES STON	चेजा पत्थर	250	बन्धे के बालाज	phulera	45000	110000	0	155000	bandhe ke	22/2024 17.1.24 JOBNER	42	with min	0	0	0	MINES	MINES FIR	22/2024	
55	17.01.2024	ILL MINING KHASRA NUMBER 407 MAHESH WAS TH PHULERA TT S3251D88 053	MES STON	चेजा पत्थर	360	बन्धे के बालाज	phulera	45000	159720	204720	0	bandhe ke	22/2024 17.1.24 JOBNER	43	with min	0	0	0	MINES	MINES FIR	22/2024	

56	17.01.2024	ILL MINING KHASRA NUMBER 407 MAHESH WAS TH PHULERA TT RNJ5HEN2 108	MES STON	चेजा पत्थर	315	बन्धे के बालाज	phulera	45000	138600	183600	0	bandhe ke	22/2024 17.1.24 JOBNER	44	with min	0	0	0	MINES	MINES FIR	22/2024	
57	17.01.2024	ILL MINING KHASRA NUMBER 407 MAHESH WAS TH PHULERA TT RJ 47 RA 4838	MES STON	चेजा पत्थर	315	बन्धे के बालाज	phulera	45000	138600	183600	0	bandhe ke	22/2024 17.1.24 JOBNER	45	with min	0	0	0	MINES	MINES FIR	22/2024	
58	19.01.2024	ill mining brick earth BBI MARKA MOKHAM PURA DUDU	BRICKEART	ईंट मिट्टी	0	मौखमपुरा	dudu	698880	20000	300000	418880	mojmabad	0013/19.1 .24 MOJMAB AD	F635	with min	0	0	0	MINES	0	0	
59	23.01.2024	ILL MINING BAJRI MASI NADI LADANA TT RJ 30 RA 3726	bajri	बजरी	146	फागी	phagi	45000	65700	27700	83000	phagi	0	68	IN NADI	100000	0	0	MINES	0		
60	26.01.2024	ILL MINING ORD EARTH KHASRA NO 1084/63 AND 1084/55	ORD EARTH	साधारण मिट्टी	17529.75	सकतपुरा	phagi	20000	1051785	0	1071785	sakatpura	09/26.1.2 4 RENWAL MANJHI	74	with min	0	0	0	MINES	MINES FIR	09/2024	

61	26.01.2024	ILL MINING SAIWAD TH JAMWAR AMGARH ML 12/2002 MES STONE pocklain machine SR NO 5993	MES STONE	चेजा पत्थर	1600	एम एल नंबर	jamwaram	120000	704000	824000	0	SAIWAD TH	0	77	ill mining	0	0	0	MINES	0		
62	27.01.2024	ILL MINING BHAKRI TH BASSI JCB 4H2299@ 2299/102 0672 SR NO- 1384729	MES STONE	चेजा पत्थर	1200	बस्सी	bassi	120000	528000	0	648000	BASSI	0045/27.1 .24	F637	CASE DAIR	0	0	0	MINES	MINES FIR	online mein F638 ENTR	
63	31.01.2024	ILL MINING O.E. TT RJ 14 RC 7045	ORD EARTH	साधारण मिट्टी	702	कानोता	bassi	45000	42120	87120	0	KANOTA	0	92	with min	0	0	0	MINES	0	01.02.2024	
64	02.02.2024	ILL MINING GHATA SIKAYAT BY DEEPAK KUMAR FOR RAMKISH AN GURJAR	MES STONE	चेजा पत्थर	21600	कानोता	bassi	40000	9504000	0	9544000	KANOTA	129/03.02 .2024 KANOTA	F638	with min	0	0	0	MINES	MINES FIR	129/2024	

65	08.02.2024	ILL MINING MORAM 1 JCB RJ 11 EA 0413 AND 1 DUMPER RJ 01 GC 1218, dumper MAT4488 3043P311 86	moram	मोरम	620	अटलपुरा श्याम	sambhar	320000	272800	592800	0	sambhar	0	109	WITH MIN	0	0	0	MINES	0	0	
66	08.02.2024	ILL MINING MORAM 1 JCB RAJ3DX55 PO270070 2 AND 1 TT RJ 23 RB 4891 2-TT MEA8D06 1HJ12027 79	moram	मोरम	15	चंदयाजी	amer	170000	6600	176600	0	chandwaji	0043/08.02.2024	110	with min	0	0	0	MINES	0	23.02.2024	
67	10.02.2024	ILL MINING BAJRI CHOLAI BANGANG A JAMWAR AMGARH TTH RJ 14 RD 5765	bajri	बजरी	25.2	चौलाई बानगंगा	jamwaram	45000	11340	56340	0	aandhi	0	111	IN NADI	100000	85580196	12.02.2024	MINES	0	12.02.2024	
68	10.02.2024	ILL MINING RAIPURIYA KHURD CHAKSU ORD EARTH tt en 51399/47 7283	ORD EARTH	साधारण मिट्टी	2006	रायपुरिया खुर्द	chaksu	45000	120360	165360	0	SHIVDASPU	0146/10.2.2024 shivdasputra	112	with min	0	0	0	MINES	0	0	

69	16.02.2024	ILL MINING DAYARAM PURA 1 JCB H0021720 59/I01190 7778 AND 1 DUMPER RJ 14 GE 2808	MES STON	चेजा पत्थर	375	कानोता	bassi	220000	165000	385000	0	KANOTA	0	119	with min	0	0	0	MINES	0	0	
70	22.02.2024	ILL MINING DAYARAM PURA 1 TT SR NO - JDH2359	MES STON	चेजा पत्थर	57.6	दयारामपुरा	bassi	45000	25344	70344	0	KANOTA	0	124	With min	0	0	0	MINES	0	0	
71	14.03.2024	ILL MINING DOLATPU RA O-E JCB RJ 14 EA 8470	ORD EARTH	साधारण मिट्टी	28	दौलतपुरा	amer	100000	21680	121680	0	DOLATPUR	0	148	with min	0	0	0	MINES	0	0	
72	19.03.2024	ILL MININ VILL KUTHADA KHURD JCB CH NO- H0013452 9	MES STON	चेजा पत्थर	375	कुथाडा	bassi	120000	165000	285000	0	KANOTA	0	160	with min	0	0	0	MINES	0	0	
73	19.03.2024	ILL MININ VILL KUTHADA KHURD JCB CH NO- HAR3DXSS J0187923 7	MES STON	चेजा पत्थर	250	कुथाडा	bassi	120000	110000	230000	0	KANOTA	0	161	with min	0	0	0	MINES	0	0	

74	23.03.2024	ILL MINING CHANDW AJI KHASRA NO 2644 JDA 1 JCB RJ 14 EA 0779 2-TT CH 722459 3-TT CH 885233	MES STON	चेजा पत्थर	377	चंदवाजी	amer	170000	165880	335880	0	chandwaji	0	164	WITH MIN	0	0	0	POLICE	POLICE FIR	FIR 101/2024 THANA C
75	04.06.2024	ILL MINING SAMOD 1 JCB RJ 41 EA 0040 2-TT COMPRES SOR E2113605 3- TT RJ 02 RD 3627 4- RJ 41 RA 2807 5- RJ 41 RA 4536 6-MEA8D06 1HF10634 32	MES STON	चेजा पत्थर	1129.2	सामोद	chomu	320000	496848	816848	0	samod	0	227	with min	0	0	0	MINES	0	

76	30.06.2024	ILL MINING DAYARAM PURA BASSI 1 DUMPER RJ 14 GL 5765 2- TT COMPRES SOR RJ BH06784 3- TT COMPRES SOR MBNAAJ GLKJF074 90 4 TT MEA908A 5AG20763 18 5 TT NJBD0035 7	MES STON	चेजा पत्थर	1211.5	दयारामपुरा	bassi	390000	533060	416394	506668	KANOTA	718/30.06 .2024	F647	with min	0	0	0	MINES	MINES FIR	718/2024	
77	16.07.2024	ILL MINING DAYARAM PURA BASSI 1-TT MBNAAJ GLMJA096 97 2-TT RJ 29 RB 6136 3-TT MEA8D06 1LL29408 4 4-TT MEA908A 1HN24403 05	MES STON	चेजा पत्थर	541	दयारामपुरा	bassi	120000	238040	358040	0	KANOTA	771/16.07 .24	280	with min	0	0	0	MINES	0		
78	23.07.2024	ILL MINING TT COMP- KZISK1373 07853	QUARTZ	क्वार्टज	93.6	साखून	dudu	120000	126360	246360	0	sakun dudu	0	287	with min	0	0	0	MINES	0	0	

79	04.09.2024	ILL MINING HARDHYA NPURA TH BASSI 1- RJ 14 RB 9906 2- MBNGAAJ DULJF002 84 3- MBNAAAJ GLPIK115 38 4- MBNGAAJ DYRJL055 69	MES STON	चेजा पत्थर	766	हरध्यानपुरा	bassi	120000	337040	457040	0	KANOTA	917/04-09-2024	297	with min	0	0	0	MINES	0		
80	04.09.2024	ILL MINING HARDHYA NPURA TH BASSI 1- JCB RAJ3DXSS C0274820 0 2-TT MBNAAAE ALJJD0264 6	MES STON	चेजा पत्थर	404	हरध्यानपुरा	bassi	145000	177760	322760	0	KANOTA	0	298	with min	0	0	0				

81	11.09.2024	ILL MINING CHAWA KI NANGAL TH JAMWAR AMGARH 1 jcb ch no- 1738248F 2011 2- JCB CH HAR63X55 P0253295 2 3- TT COMP- MBNAAE ALJJD0268 7 4- TT COMP- S324D324 17 5- TT COMP- JFBM0024 7 6-TT MBNAAJ GLPJK115	MES STON	चेजा पत्थर	3782	चांवा की नांगर	jamwaram	720000	1664080	2384080	0	AMER	0	301	with min	0	0	0	MINES	0		
----	------------	---	----------	------------	------	----------------	----------	--------	---------	---------	---	------	---	-----	----------	---	---	---	-------	---	--	--

82	12.09.2024	ILL MINING todi deepuriya th rampura dabdi dist jaipur 1 Pocklain ex sr no HYNDQ40 2VE00012 20 2- JCB RJ 14 EA 6476 3- 3- TT RJ 43 RA 1715 4- TT RJ 18 RA 7436 5- TT RJ 14 RE 3603	MES STON	चैजा पत्थर	1256	टोडी दीपपुरिया	rampura da	295000	552640	707760	139880	harmada	0	302	with min	0	0	0			1 tt bakaya
83	12.09.2024	ILL MINING fathepura th chomu dist jaipur 1 jcb RJ 05 EA 0680 2- TT CH NO 893219/S 3251F258 41 3- TT CH NO 364618/ S324C041 69	ORD EARTH	साधारण मिट्टी	423	फतेहपुरा	chomu	170000	25380	195380	0	samod	0	303	with min	0	0	0	MINES	0	PANCHNAMA PURA Bf

84	21.09.2024	ILL MINING pahadiya th madhoraj pura dist jaipur 1 jcb sr no-1266932L 2004 2-TT CH NO JJBD00966	ORD EARTH	साधारण मिट्टी	11205	पहाडिया	madhorajp	145000	672300	0	817300	renwal mar	110/21.09 .2024	305	with min	0	0	0	MINES	0		
85	25.09.2024	ILL MINING DAYARAM PURA BASSI 1 DUMPER RJ 14 GK 1896 2- TT RJ 14 RE 8923 3- TT COMPRES SOR MBNAAJ GLMJD09 739 4-TT COMPRES SOR MBNAAJ BUMJK01 338 5-TT COMPRES SOR MBNAAJ GLJJH0425 9 6-TT COMPRES SOR	MES STON	बेजा पत्थर	1350	दयारामपुरा	bassi	545000	594000	1139004	0	BASSI	987/25-09-24	F647	with min	0	0	0	MINES	MINES FIR	987/2024	

86	12.11.2024	ill mining dayaramp ura th bassi pit 1= RJ 14 GT 7252 2- HR 74 7971/MA T4480858 2B03202 3- JCB - HAR3DXX TC015006 92 4- JCB RAJ3DXXT L0276125 2 PIT 2=TT CH NO MEA2EE6 1HN13848 84 PIT 3= 1-DUM RJ 14 GP 3307 2- TT COMP MEA2EE6 1HN13848	MES STON	चेजा पत्थर	4037.5	दयारामपुरा	bassi	685000	1776500	1366500	1095000	KANOTA	1183/12- 11-24	327	with min	0	0	0	MINES	MINES FIR	rajkary badha	
87	27.11.2024	Ill Mining JCB RJ 14 EA 6876/686 7	MES STON	चेजा पत्थर	56.25	नीमाडीया	jamwaram	120000	24750	0	144750	JAMWARA	0	338	CASE DAIR	0	0	0				
88	29.11.2024	ILL MINING JCB RAJ3DXSSJ 02884882 TRACTOR MEA2EE6 1EK12367 36	ORD EARTH	साधारण मिट्टी	70	लसाडिया	bassi	145000	4200	149200	0	KANOTA	0	340	with min	0	0	0	MINES	0		

89	04.12.2024	ill mining JCB RAJ3DXSS C0274820 0	MES STON	चेजा पत्थर	100	हरडी	bassi	44000	120000	164000	0	KANOTA	0	348	with min	0	0	0	MINES	0	0	
90	45637	ILL MINING COMP 05353896 MK AND TRACTOR NO. MBNGAA CDANRA0 6747	MES STON	चेजा पत्थर	37.5	हरडी	bassi	145000	16500	161500	0	BASSI	0	366	with min	0	0	0	MINES	0		
91	27.12.2024	ill mining excavator machine RAJ3DXSS P0274584 8	MES STON	चेजा पत्थर	120	चंदवाजी	chandvaji	120000	52800	172800	0	chandwaji	0	385	with min	0	0	0	MINES	0		
92	02.01.2025	ILL MINING TT CH MBNGAA CDANRA0 6747/RJ 18 RC 5137	MES STON	चेजा पत्थर	34	कानोता	bassi	45000	14960	59960	0	KANOTA	0	1	with ms	0	0	0	MINES	0		
93	06.02.2025	ILL MINING MOUNTAI N CHAIN MACHINE CH 23SY140Q 000520	MES STON	चेजा पत्थर	1350	कानोता	bassi	120000	594000	714000	0	KANOTA	0	13	with ms	0	0	0	MINES	0		

94	12.02.2025	ill mining jcb RJ 14 EB 2435/H00 388774 DUMPER RJ 14 GE 3550	ORD EARTH	साधारण मिट्टी	204.2	कानोता	bassi	220000	12252	232252	0	KANOTA	0	24	with ms	0	0	0	MINES	0		
95	28.02.2025	ILL MINING JCB 172024M 2010/034 894 AND TT COMPRES SOR CH J4NN6015 G	MES STON	चेजा पत्थर	125	दांतली	sanganer	220000	55000	275000	0	KANOTA	0	41	with ms	0	0	0	MINES	0		
96	28.02.2025	ILL MINING JCB 1365361D 2000	MES STON	चेजा पत्थर	150	दांतली	sanganer	120000	66000	186000	0	KANOTA	0	43	with ms	0	0	0	MINES	0		
97	04.03.2025	ILL MINING JCB RJ 14 EA3296	MES STON	चेजा पत्थर	350	घाटा	bassi	120000	154000	274000	0	KANOTA	0	53	with ms	0	0	0	MINES	0		
98	04.03.2025	ILL MINING JCB RJ 14 EA 4385	MES STON	चेजा पत्थर	250	भाकरी	bassi	120000	110000	230000	0	bassi	0	60	with ms	0	0	0	MINES	0		
99	23.03.2025	ILL MINING LNT 84148655, LNT LG1915E2 VRN90272 5 AND DUMPER RJ 32 GA 9657	MES STON	चेजा पत्थर	320	दौलतपुरा	amer	320000	140800	460800	0	dolatpura	0	80	with min	0	0	0	MINES	0		

100	25.03.2025	ILL MINING TT COMP- RJ 44 RA 1679/S32 4E39697/ G2106266	MES STON	चेजा पत्थर	100	हरडी	bassi	120000	44000	164000	0	bassi	0	81	with min	0	0	0	MINES			
101	25.03.2025	ILL MINING tt1- MBNAAAE XPKJE016 05 2- MBNBN55 AALCN085 19 3- MBNAAAJ GLPJK115 17 4- MBNAAAJ GLRJB129 64	MES STON	चेजा पत्थर	250	हरडी	bassi	120000	110000	230000	0	bassi	0	82	with min	0	0	0	MINES			
102	25.03.2025	ILL MINING JCB EN RJ 25 EA 0354/ 1833697/ H0003514 1	MES STON	चेजा पत्थर	750	हरडी	bassi	120000	330000	450000	0	bassi	0	83	with min	0	0	0	MINES			
103	25.03.2025	ILL MINING 4 TT 1- MBNAAAJ GLRB1280 6, 2- MBNAAAJ GLPJD120 45, 3- MBNAAAJ GLJJD0298 5, 4- MBNAAAJ GLKJD064 82	MES STON	चेजा पत्थर	250	हरडी	bassi	120000	110000	230000	0	bassi	0	84	with min	0	0	0	MINES			

104	25.03.2025	ILL MINING TT COMP- MEA2EE6 1HF10668 61	MES STON	चेजा पत्थर	100	हरडी	bassi	120000	44000	164000	0	bassi	0	85	with min	0	0	0	MINES			
105	25.03.2025	ILL MINING JCB HAR3DXX PP028333 2	MES STON	चेजा पत्थर	750	हरडी	bassi	120000	330000	450000	0	bassi	0	86	with min	0	0	0	MINES			
106	25.03.2025	ILL MINING JCB HAR3DXX TT014974 64/ DUMP- MAT4480 86BAP092 74	MES STON	चेजा पत्थर	60	हरडी	bassi	220000	26400	246400	0	bassi	0	87	with min	0	0	0	MINES			
107	02.05.2025	ILL MINING 1 JCB RJ 14 EB 8299	MES STON	मैसनरी स्टोन	125	बस्सी	bassi	120000	55000	175000	0	bassi	0	139	with min	0	0	0	MINES			
108	08.05.2025	ILL MINING JCB RJ 14 EA 4476	MES STON	मैसनरी स्टोन	70	जमवारामगढ	jamwaram	120000	30800	150800	0	RAISAR	0	144	with min	0	0	0	MINES			
109	09.05.2025	ILL MINING TT COMPRES SOR RJ 14 R 1738	MES STON	मैसनरी स्टोन	30	दांतली	sanganer	120000	13200	133200	0	shivdaspur	0	145	with min	0	0	0	MINES			
110	15.05.2025	ILL MINING JCB CH 1265857K 2007	MES STON	मैसनरी स्टोन	62.5	हरडी	bassi	120000	27500	147500	0	bassi	0	159	with min	0	0	0	MINES			

111	15.05.2025	ILL MINING JCB CH RAJ3DX54 P0342885 7	MES STON	मैसनरी स्टोन	62.5	हरडी	bassi	120000	27500	147500	0	bassi	0	160	with min	0	0	0	MINES			
112	15.05.2025	ILL MINING JCB CH HAR3DXSS C0185742 8	MES STON	मैसनरी स्टोन	62.5	हरडी	bassi	120000	27500	147500	0	bassi	0	161	with min	0	0	0	MINES			
113	21.05.2025	ILL MINING JCB RJ 14 EA 4476	MES STON	मैसनरी स्टोन	15	लूनेठा	jamwaram	120000	6600	126600	0	RAISAR	0	171	with min	0	0	0	MINES			
114	23.05.2025	ILL MINING TT COM MEA2EE6 1JM28860 5	MES STON	मैसनरी स्टोन	87.5	दांतली	sanganer	120000	6600	126600	0	shivdaspur	0	173	with min	0	0	0	MINES		CHANGE BY MF AND M	
115	08.07.2025	ill min BABU LAL MEENA S/O MANGI LAL MEENA	MES STON	मैसनरी स्टोन	600	बैनाडा	bassi	120000	264000	384000	0	bassi	0	260	with min	0	panch zaid ji ke pas					
116	15.08.2025	ill min Tractor Compreso r- JJBH02114 00650543 9	MES STON	मैसनरी स्टोन	30	कानोता	bassi	120000	16500	136500	0	KANOTA	0	277	with min	0	0	0	MINES	0		0
117	12.09.2025	ILL MIN jcb- 139852E2 018	MAS STON	चेजा पत्थर	700	खोरा मीणा	amer	200000	385000	505000	0	kunda CHA	0	294	with min	0	0	0	MINES	0		0
118	12.09.2025	ILL MIN jcb- 10816423 19	MAS STON	चेजा पत्थर	700	खोरा मीणा	amer	200000	385000	505000	0	kunda CHA	0	265	with min	0	0	0	MINES	0		0

119	15.09.2025	ILL MIN Int - HYNDN63 5VE00061 93/VCEC2 10EV0035 0694	MARBAL KH	मार्बल खण्डा	130	सानकोटडा	andhi			447500	0	forest vibha	0	296	with min	0	0	0	van vibhag	0		0
120	19.09.2025	ILL MINING EXV MACHINE HYNDN63 5JE00056 38	MAS STON	मैसनरी स्टोन	1620	दयारामपुरा	bassi	120000	891000	1011000	0	KANOTA	0	300	with min	0	0	0	MINES	0		
121	16.10.2025	ILL MINING JCB RJ 19 EA 4019 AND DUMPER RJ 41 GA 9289	MARBLE KH	मार्बल खण्डा	156	सानकोटडा	aandhi	220000	273000	493000	0	vanpal naka	0	334	with min	0	0	0	MINES			
122	16.10.2025	ILL MINING JCB14880 12/h0003 5205 AND DUMPER rj 02 gb 6301	MARBLE KH	मार्बल खण्डा	182	सानकोटडा	aandhi	220000	318500	538500	0	vanpal naka	0	335	with min	0	0	0	MINES			
123	16.10.2025	ILL MINING JCB RAJ3DXSS VO277329 7 EN H0020595 9	MAS STON	चेजा पत्थर	1000	कानोला	bassi	120000	550000	670000	0	KANOTA	2/16-10-25	336	with min	0	0	0	MINES			

124	11.11.2025	ill mining LNT 95438301 Trailor Platform RJ05GB55 83	MAS STON	चेजा पत्थर	936	साईवाड	saiwaad	220000	514800	734800	0	kunda CHA	0	354	with min	0	0	0	mines			
125	11.11.2025	ill mining JCB 484309 TT MEA44CD 1JR14925 40	MAS STON	चेजा पत्थर	504	चैनपुरा	bassi	147200	275000	422200	0	bassi		356	with min	0	0	0	MINES			
126	15.11.2025	ILL MINING-2- JCB RAJ3DXS4 H0333002 0/RAJ3DX SSC02883 614/1- TTS324C6 0286	MAS STON	चेजा पत्थर		घाटा	bassi	120000	4665000	0	4665000	bassi	15.11.2025	360	with min	0	0	0	MINES	mines Fir 896/15.11.2025		
127	26.11.2025	ill min DSNN601 5F	MAS STON	मैसनरी स्टोन	125	साईवाड चावा	jamwaram	120000	68750	188750	0	kunda CHA	0	369	with min	0	0	0	mines			
128	28.11.2025	ill min 2 jcb 1. RJ 14 EA 6213 2. CN 1248456G 2006	MAS STON	मैसनरी स्टोन		दयारामपुरा	dayarampu	220000	1144000	0	1364000	KANOTA	28.11.2025	370	with min	0	0	0	mines	mines fir 926/28.11.2025		

129	28.11.2025	ill mining JCB 1.CN. 1820344C 2012 2. CN 1830059F 2012 3 Dumpar 1. rj 14 gu 1697 2. rj 13 gb 3175 3. rj 14 gq 9044	MAS STON	मैसनरी स्टोन		दयारामपुरा	dayarampu	520000	1501500	2021500	0	KANOTA	28.11.2025	371	with min	0	0	0	mines	mines fir 927/28.11.2025		
130	17.12.2025	ill mining RJ 45 EA 0037	MAS STON	चैजा पत्थर	210	खोराश्यामदास	amer	120000	115500	235500	0	dolatpura	0	395	with min	0	0	0	mines			
131	29.12.2025	ILL min -1- JCB- PUNJD15A CS356072 7/2-TT-RJ 23 RB 7953/RJ 21 RF 8230	MAS STON	चैजा पत्थर	975	बावडी	kaalwad	170000	540650	710650	0	khora bisal	0	415	with min	0			MINES			
132	29.12.2025	ILL min -1- JCB- CAT0313D CLCY1056 2	MAS STON	चैजा पत्थर	1050	बावडी	kaalwad	145000	579700	724700	0	khora bisal	0	416	with min	0			MINES			
133	02.01.2026	ill min MEA8D06 1HJ22073 38/RJ 14 RD 3921	MAS STON	चैजा पत्थर	50	ढींदोल	bassi	45000	27500	74700	0	bassi	0	11	0	0	0	0	MINES	0		0
134	04.01.2026	ill min RJ18RA45 23	MAS STON	चैजा पत्थर	30	सीतानारायण व	chomu	45000	16500	61500	0	samod	0	20	0	0	0	0	MINES	0		0
135	04.01.2026	Ill mining TT- RJ41RA64 66	MAS STON	चैजा पत्थर	30	सीतानारायण व	chomu	45000	18700	63700	0	samod	0	21	0	0	0	0	MINES	0		0

136	04.01.2026	Ill mining TT- RJ07R579 0	MAS STON	चैजा पत्थर	30	सीतानारायण द	chomu	45000	18700	63700	0	samod	0	22	0	0	0	0	MINES	0		
137	06.01.2026	ill min bhadipura	brick earth	ईट मिट्टी	2016	भादीपुरा	chasku	20000	806400	826400	0	Chaksu	11/06-1-26	5776	0	0	0	0	MINES	FIR	0	
138	07.01.2026	Ill min tt ch MEA2EE6 1DJ11859 14	MAS STON	मैसनरी स्टोन	129	हरडी	bassi	45000	70950	115950	0	kanota	07-01-2026	28	0	0	0	0	MINES	FIR		
139	10.01.2026	ill min jamwa ramgarh	brick earth	ईट मिट्टी	2436	इन्द्रगढ़	jamwa ram	20000	974400	994400	0	jamwa ram	10/10-1-26	29	0	0	0	0	MINES	Mines fir		
140	15.01.2026	ill min chasku	brick earth	ईट मिट्टी	2436	तिगरिया	chasku	20000	974400	500000	494400	chaksu	0	31	0	0	0		MINES	FIR		
141	30.01.2026	ILL MINING 1- jcb- RAJ3DXS5 C0357754 2,2-TT-RJ 47 RA 5998,3- RJ 41 RA 6218, 4- MEA629A 1KM1340 282, 5- MEA8D06 1AS25766 0,	BAJRI	बजरी	225	झाग	mozmabad	1020000	135000	1155000	0	mozamaba	0	6108	0	581757	1.18E+35	03-02-26 a	POLICE	0		
142	05.02.2026	ILL MINING 1- TT MBNAAAJ GLPJG122 27 2- MBNGAA VK7PJM02 948	MAS STON	चैजा पत्थर	83	हरध्यानपुरा	bassi	70000	45650	115650	0	kanota	078/2026	36	0	0	0	0	Mines	Mines fir		
143	17.02.2026	ill min JCB RJ 08 EA 0823	MAS STON	चैजा पत्थर	250	भाखरी	bassi	120000	137500	257500	0	bassi	0	38	0	0	0	0	mines	0		

144	17.02.2026	ill min JCB H00010609	MAS STON	चैजा पत्थर	250	भाखरी	bassi	120000	137500	257500	0	bassi	0	39	0	0	0	0	mines	0		
145	20.02.2026	ill min JCB RJ 14 EA 2045	MAS STON	चैजा पत्थर		दांतली	sanganer	120000	330000	450000	0	shivdaspur	174/2026	40	0	0	0	0	MINES	Mines fir	174/2026	
146	25.02.2026	ILL MINING BAJRI TT1- S325D278 61 TT2- S337C226 25 TT3- S3251D72 608 TT4- DE4001/S HE14324 TT5- S3379450 2	BAJRI	बजरी	270	निकट ग्राम रा	phagi	145000	162000	307000	0	phagi	0	41	0	500000	119115586	46079	MINES	mines		
147	06.03.2026	ILL MIN JCB	#####	0	0	0	0	0	0	0	0	0	0	42		0	0					
148	06.03.2026	ILL MIN TT CH 408104	MAS STON	चैजा पत्थर	22.05	सीतानारायण व	chomu	45000	12375	57375	0	samod	0	43	0	0	0	0	POLICE	0	0	
149	06.03.2026	ILL MIN TT RJ 14 RC 0720	MAS STON	चैजा पत्थर	22.05	सीतानारायण व	chomu	45000	12375	57375	0	samod	0	44	0	0	0	0	POLICE			
150	06.03.2026	ILL MIN TT RJ 10 RB 8058	MAS STON	चैजा पत्थर	22.05	सीतानारायण व	chomu	45000	12375	57375	0	samod	0	45	0	0	0	0	POLICE	0	0	
151	27.03.2026	ILL MIN JFBB0403 7	MAS STON	चैजा पत्थर	4	हरध्यानपुरा घा	bassi	45000	23650	68650	0	kanota	0	49	0	0	0	0	MINES	Mines fir	191/2026	
152	06.04.2026	ILL MIN 1. JCB-CN. RAJ3DX55 CO357753 4 /2-TT- 1.RJ 14 RF 0266/2. RJ 14 RE 5507	MAS STON	चैजा पत्थर	100	खोरा मीणा	jamwaram	170000	59400	229400	0	kunda than	0	50	0	0	0	0	MINES	0		0

153	07.04.2026	ILL MIN 1-JCB-HAR3DXXTH02832695/1-TT-MBNAAJGLRJB12850	MAS STON	चैजा पत्थर	140	हरडी	bassi	145000	81400	226400	0	kanota	0	51	0	0	0	0	POLICE	0		0
154	06.05.2026	ill min 1-JCB-RAJ3DX55C02748200/1-TT-MBNGAAVK7PJM02948	MAS STON	चैजा पत्थर	475	हरदयानपूरा	bassi	165000	261250	58750	367500	bassi	292/2026	54	0	0	0	0	MINES	Mines fir		0









Details of Mining lease required in O.A. No. 185/2025	
1	
2	
3	
4	
5	
6	
7	
8	
9	
10	
11	
12	
13	
14	
15	
16	
17	
18	
19	
20	
21	
22	
23	
24	
25	
26	
27	
28	
29	
30	
31	
32	
33	
34	
35	
36	
37	
38	
39	
40	
41	
42	
43	
44	
45	
46	
47	
48	
49	
50	
51	
52	
53	
54	
55	
56	
57	
58	
59	
60	
61	
62	
63	
64	
65	
66	
67	
68	
69	
70	
71	
72	
73	
74	
75	
76	
77	
78	
79	
80	
81	
82	
83	
84	
85	
86	
87	
88	
89	
90	
91	
92	
93	
94	
95	
96	
97	
98	
99	
100	

Details of Mining lease required in O.A. No. 185/2025															
			Dausa												
District:			Sikrai												
Tehsili:			Sikri												
Village:															
S.N.	Name of Mining Lease	M.L. No.	Address	Area (in Hectare)	Production capacity	Details of Mining Lease		Status of Environmental Clearance		Blasting permission details (Short hole or deep hole)	Certified Production figure details of last five years	Details of illegal mining activity by leasee recorded (if any)		Distance from nearest abadi area/sc	
						Issued From (DEIAA or SEIAA)	Validity of EC					violation details	date	Action taken (Penalty imposed if any)	(Distance in Mtr)
1	श्रीमती जगन्ती देवी पत्नी स्व० श्री मकखनलाल मीणा	313/1995	बिकटग्राम सीकरी तहसील सिकराय जिला दौसा	1.00	61243	खनिज भैसनरी स्टोन निकट ग्राम सीकरी तहसील सिकराय जिला दौसा अवधि 22.03.1997 से 21.03.2047	SEIAA	21.03.2047	277672/25.09.2025 to 25.09.2025	24.09.2026 Short Hole	101259	अवैध खनन	25.09.2025	309800	433



2	मैसर्स मिनेष कॉन्ट्रेक्टर एण्ड ड्रवलपर्स	221/1990	निकटग्राम सीकरी तहसील सिकराय जिला दौसा	1.00	60000	खनिज मैसनरी स्टोन निकट ग्राम सीकरी तहसील सिकराय जिला दौसा अवधि 12 02.1992 से 11. 02.2042	SEIAA	11.02.2042	प्राप्त नहीं	24694	-	-	-	451
3	मैसर्स राधिका एन्टरप्राइजेज	65/2003	निकटग्राम सीकरी तहसील सिकराय जिला दौसा	1.00	45000	खनिज मैसनरी स्टोन निकट ग्राम सीकरी तहसील सिकराय जिला दौसा अवधि 28. 06.2004 से 27. 06.2054	SEIAA	27.06.2054	प्राप्त नहीं	0	-	-	-	392
4	मैसर्स राधिका एन्टरप्राइजेज	64/2003	निकटग्राम सीकरी तहसील सिकराय जिला दौसा	1.00	60000	खनिज मैसनरी स्टोन निकट ग्राम सीकरी तहसील सिकराय जिला दौसा अवधि 28. 06.2004 से 27. 06.2054	SEIAA	27.06.2054	प्राप्त नहीं	1199	-	-	-	482

5	श्री रामजीलाल भीना पुत्र श्री रूपनारायण भीणा	11/7/2003	निकटग्राम सीकरी तहसील सिकराय जिला दौसा	1.00	39650	खनिज भैसनरी स्टोन निकट ग्राम सीकरी तहसील सिकराय जिला दौसा अवधि 09 09.2004 से 08. 09.2054	SEIAA	09.08.2054	प्राप्त नहीं	0	-	-	-	514
6	श्री नरसिंह गुर्जर पुत्र श्री रामस्वरूप सिंह गुर्जर	11/8/2003	निकटग्राम सीकरी तहसील सिकराय जिला दौसा	1.00	99000	खनिज भैसनरी स्टोन निकट ग्राम सीकरी तहसील सिकराय जिला दौसा अवधि 09 09.2004 से 08. 09.2054	SEIAA	08.09.2054	282729/16.03.2026 15.03.2026 to 15.03.2027 Short Hole	171029	-	-	-	456
7	भैसस घुसिंगा रियल इस्टेट एण्ड इन्वेस्टमेंट प्रा.लि.	25/8/2003	निकटग्राम सीकरी तहसील सिकराय जिला दौसा	1.00	43492	खनिज भैसनरी स्टोन निकट ग्राम सीकरी तहसील सिकराय जिला दौसा अवधि 23 07.2004 से 22. 04.2054	SEIAA	22.07.2054	275040/17.06.2025 17.06.2025 to 16.06.2026 Short Hole	6921	-	-	-	45

8	मैसस पुलिसिंगा रियल ईस्टेट एण्ड इन्वेस्टमेंट एण्ड डेवलपर्स प्रा.लि.	259/2003	निकटग्राम सीकरी तहसील सिकराय जिला दौसा	1.00	97748	खनिज मैसनरी स्टोन निकट ग्राम सीकरी तहसील सिकराय जिला दौसा अवधि 23 07.2004 से 22. 047.2054	SEIAA	22.07.2054	275040/17.06.2025 17.06.2025 16.06.2026 Short Hole	0	-	-	-	108
9	श्रीमती उषा गुप्ता पत्नी श्री राजकुमार गुप्ता	324/2003	निकटग्राम सीकरी तहसील सिकराय जिला दौसा	1.00	60000	खनिज मैसनरी स्टोन निकट ग्राम सीकरी तहसील सिकराय जिला दौसा अवधि 23 07.2004 से 22. 07.2054	SEIAA	22.07.2054	277999/06.10.2025 06.10.2025 05.10.2026 Short Hole	27893	-	-	-	377
10	श्री राजेन्द्र प्रसाद मीणा पुत्र श्री हजारी लाल मीणा	1/2004	निकटग्राम सीकरी तहसील सिकराय जिला दौसा	1.00	57194	खनिज मैसनरी स्टोन निकट ग्राम सीकरी तहसील सिकराय जिला दौसा अवधि 08 02.2006 से 07. 02.2056	SEIAA	07.02.2056	275040/17.06.2025 17.06.2025 16.06.2026 Short Hole	34012	-	-	-	316

11	श्री हरिमोहन प्रजापत पुत्र श्री चिरंजीलाल प्रजापत	43/2008	निकटग्राम सीकरी तहसील सिकराय जिला दौसा	1.00	90000	खनिज भैसनरी स्टोन निकट ग्राम सीकरी तहसील सिकराय जिला दौसा अवधि 09. 03.2011 से 08. 03.2061	SEIAA	08.03.2061	277672/25.09.2025 to 25.09.2025	79697	अवैध खनन	25.09.2025	312500	427
12	भैसरी करणीकृपा इण्डस्ट्रीज	106/2006	निकटग्राम सीकरी तहसील सिकराय जिला दौसा	1.00	65654	खनिज भैसनरी स्टोन निकट ग्राम सीकरी तहसील सिकराय जिला दौसा अवधि 13. 02.2008 से 12. 02.2058	SEIAA	12.02.2058	275843/09.07.2025 to 09.07.2025	126670	अवैध खनन	23.09.2025	2213750	90

Other details required:

- A. Details of vibration study (if done any) in the above cluster
- B. Incidences of illegal mining and action taken thereon in entire district

Note* : Copy of all the relevant documents are required to be attached

Assistant Mining Engineer

Government Of Rajasthan
Office Of Assistant Mining Engineer, Mines and Geology Department, Dausa

S No	Panchnama Date	Vehicle No	Mineral Name	Quantity On MT	N/V	Tehsil	Compound Fee	Cost Of Mineral	Total Recovery	Total Dues	Police Station Name	FIR No.	Panchnama Online No	Place of Mineral Unload	NGT Compound Fee Recovery	Name Of Department	Remark
1	18-May-2023	—	Masonarystone	14274	Titarwara kalan	Sainthal	0	0	0	0	Sainthal	55/2023	5	—	0	Mines	—
2	29-May-2023	VCEC210DP002 52914	Ordinary Earth	252	Khuri Khurd	Sainthal	120000	15120	135120	0			15	—	0	Mines	—
3	29-Oct-2023	MEA8D06JK124 9863	Masonarystone	17.28	Kalota	Kundal	120000	6048	126048	0	—	—	32	—	0	Mines	—
4	12-Jan-2024	—	Bajri	1163	Bhadenda	Bandikui	0	0	0	0	Bandikui	27/2024	54	—	0	Mines	—
5	17-Jan-2024	—	Bajri	441.6	Gadmediya ki Dhan	Baijupada	0	0	0	0	Baijupada	17/2024	69	—	0	Mines	—
6	17-Jan-2024	—	Bajri	158.4	Gadmedya Ki Dhan	Baijupada	20000	71280			Baijupada	17/2024	70	—	0	Mines	—
7	17-Jan-2024	—	Bajri	134.4	Bawdi Kheda	Baijupada	0	0	0	0	Baijupada	17/2024	71	—	0	Mines	—
8	17-Jan-2024	—	Bajri	127	Bawdi Kheda	Baijupada	0	0	0	0	Baijupada	17/2024	72	—	0	Mines	—
9	19-Jan-2024	—	Bajri	604.8	Saithal	Sainthal	0	0	0	0	Sainthal	15/2024	78	—	0	Mines	—
10	21-Jan-2024	—	Bajri	648	Saithal	Sainthal	20000	291600	311600	0	Sainthal	16/2024	77	—	0	Mines	—
11	24-Jan-2024	—	Bajri	537.6	Sainthal	Sainthal	20000	241920	261920	0	sainthal	13/2024	81	—	0	Mines	—
12	24-Jan-2024	—	Bajri	10502.4	Habibwala	Sainthal	0	0	0	0	sainthal	14/2024	82	—	0	Mines	—
13	06-Feb-2024	—	Bajri	9051	Bedadi Gujran	Bandikui	0	0	0	0	Bandikui	76/2024	95	—	0	Mines	—
14	02-Jun-2024	—	Bajri	1400	Bawdi Kheda	Baijupada	0	0	0	0	Baijupada	117/2024	128	—	0	Mines	—
15	01-Jul-2024	—	Ordinary Earth	5775	Singwara	Lawan	0	0	0	0	Sadar Dausa	262/2024	150	—	0	Mines	—
16	28-Aug-2024	—	Masonarystone	2646	Gohandi Meena	Mahawa	20000	926100	946100	0	—	—	157	—	0	Mines	Case Disposed Under OTS
17	11-Sep-2024	—	Masonarystone	9000	Kalwan	Sikrai	20000	3150000	3170000	0	—	—	158	—	0	Mines	Case Disposed Under OTS
18	13-Sep-2024	H00296097	Ordinary Earth	9464	Saravli	Mandawar	120000	567840	687840	0	Mandawar	243/2024	159	—	0	Mines	—
19	28-Sep-2024	RJ11EA0367	Ordinary Earth	20	Jopada	Dausa	120000	1200	121200	0	—	—	161	—	0	Mines	—
20	01-Oct-2024	—	Masonarystone	713	Mahluni	Baswa	20000	249668	269668	0	—	—	162	—	0	Mines	—
21	09-Oct-2024	HYNDN635UE00 05822	Bajri	142.8	Bhawati	Bandikui	120000	64260	184260	0	—	—	164	—	400000	Mines	—
22	22-Nov-2024	84938215	Masonarystone	4725	Kalwan	Sikrai	120000	1653750	1773750	0	—	—	172	—	0	Mines	Case Disposed Under OTS
23	29-Nov-2024	N603D02513	Ordinary Earth	1378	Dwarpur	Bandikui	120000	82680	202680	0	—	—	176	—	0	Mines	—
24	01-Mar-2025	1248750H2006	Ordinary Earth	94.5	Manga Bhata	Kundal	145000	5670	150670	0	—	—	201	—	0	Mines	—
25	03-Mar-2025	RJ02RC4805, T052689609EN, RJ29RA6502	Masonarystone	15.6	Karnawar	Bandikui	170000	5460	175460	0	—	—	202	—	0	Mines	—
26	19-Mar-2025	RJ22EA1195	Bajri	25	Tigariya	Baswa	120000	12500	132500	0	—	—	222	—	300000	Mines	—
27	21-Apr-2025	HYND635VE000 5822	Bajri	162.5	Syalwas Kalan	Bandikui	120000	73125	193125	0	—	—	10	—	3303300	Mines	—

28	28-Apr-2025	—	Bajri	120	Tigariya	Baswa	20000	54000	74000	0	—	—	15	—	0	Mines	—
29	14-May-2025	I072025892	Masonarystone	56.25	Koleswar	Dausa	120000	19690	139690	0	—	—	21	—	0	Mines	—
30	31-May-2025	LG1922EZIPN90 1774	Bajri	21.6	Patar Heda	Mahawa	120000	9720	129720	0	—	—	27	—	400000	Mines	—
31	17-Sep-2025	RAJ3DXSSJ0270 0637	Masonarystone	14.87	Pali	Mahawa	120000	7000	127000	0	—	—	78	—	0	Mines	—
32	23-Sep-2025	—	Masonarystone	4875	Sikri	Sikrai	20000	2193000	2213000	0	—	—	107	—	0	Mines	Case Disposed Under OTS
33	24-Sep-2025	—	Masonarystone	312.5	Bahrawanda	Bahrawanda	20000	140625	160625	0	—	—	87	—	0	Mines	—
34	25-Sep-2025	—	Masonarystone	643.5	Sikri	Sikrai	20000	289575	309575	0	—	—	89	—	0	Mines	—
35	26-Sep-2025	—	Masonarystone	676	Sikri	Sikrai	20000	304200	324200	0	—	—	88	—	0	Mines	—
36	28-Sep-2025	S324 66266B62864	Masonarystone	281.25	Sawasa	Nirjarna	120000	126900	246900	0	—	—	91	—	0	Mines	—
37	28-Sep-2025	MBNAAAJGLJJE 03298) MAHINDRA 475	Masonarystone	282	Sawasa	Nirjarna	120000	126900	246900	0	—	—	92	—	0	Mines	—
38	28-Sep-2025	MEA2EE61DR14 64031)	Masonarystone	282	Sawasa	Nirjarna	120000	126900	246900	0	—	—	93	—	0	Mines	—
39	30-Oct-25	HYNDN635PE00 69322	Bajri	131	Balaheda	Mahawa	120000	78750	198750	0	—	—	5363	—	400000	Mines	—
40	5-Nov-25	—	Bajri	167	Bhanwta	Bandikui	20000	99978	119978	0	—	—	5376	—	0	Mines	—
41	04-Dec-2025	MEA2EE61BK12 26483	Masonarystone	115.5	Koleswar	Bandikui	45000	51975	96975	0	—	—	111	—	0	Mines	—
42	12-Dec-2025	SP2065384	Masonarystone	75	Ramgarh	Sikrai	120000	33200	153200	0	—	—	112	—	0	Mines	—
43	03-Jan-2026	1255114B2007	Masonarystone	60	Chainpura	Baswa	120000	27000	147000	0	—	—	116	—	0	Mines	—
44	06-Jan-2026	1933924J2012	Ordinary Earth	168	Surajpura	Dausa	120000	16800	136800	0	—	—	124	—	0	Mines	—
45	10-Mar-2026	—	Bajri	259.2	Bawdi Kheda	Baijupada	20000	155520	175520	0	—	—	147	—	0	Mines	—
46	18-Mar-2026	635PE0070888	Bajri	25	Hingota	Mahawa	120000	15000	135000	0	—	—	150	—	400000	Mines	—
47	26-Mar-2026	—	Masonarystone	120	Gohandi Meena	Mahawa	120000	54000	174000	0	—	—	152	—	0	Mines	—


 Assistant Mining Engineer
 Dausa

कार्यालय क्षेत्राधिकार मे अवैध खनन/निर्गमन/भण्डारण के विरुद्ध की गई कार्यवाही का वित्तीय वर्षवार विवरण:-

क्र.स.	वित्तीय वर्ष	प्रकरणों की संख्या	वसूली गई शास्ति राशि (करोड़ में)	दर्ज एफआईआर की संख्या
1	2023-24	104	0.60	21
2	2024-25	132	1.02	13
3	2025-26	190	1.50	30
4	2026-27 (दिनांक 14.05.2026 तक)	9	0.08	1

(लक्ष्मीचन्द मीना)
सहायक खनि अभियन्ता,
दौसा

Signature Not Verified

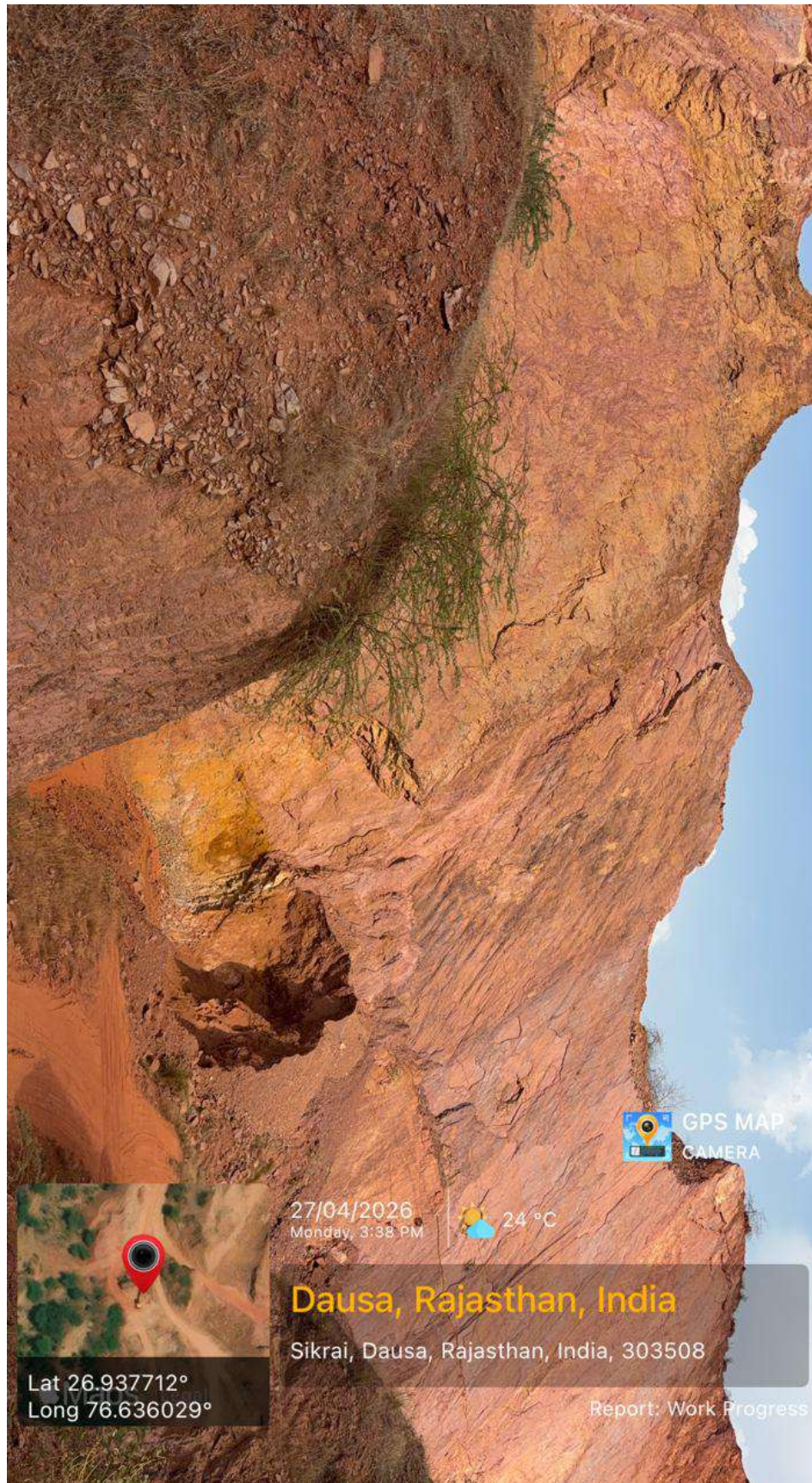
Digitally signed by Laxmi Chand Meena
Designation : Assistant Mining Engineer
Date: 2026.06.29 20:42:45 IST
Reason: Approved

RajKaj Ref No.:
23095428

M e-Sign







117
Government of Rajasthan
Assistant Mining Engineer, Mines and Geology Department Sawai Madhopur

Annexure-V-A

Details of Mining lease required in O.A. No. 185/2025

District: Sawai Madhopur Tehsil: Bonli
Village: Gangwada

Sl. No.	Name of Mining Lease	M.L. No.	Address	Area (in Hectrae)	Production capacity	Details of Mining Lease(Period up to)	Status of Environmental Clearance		Blasting permission details (Short hole or deep hole)	Certified Production figure details of last five years	Details of illegal mining activityby leasee recorded (if any)			Distance from nearest abadi area/school
							Issued From (DEIAA or SEIAA)	Validity of EC			violation details	date	Action taken (Penalty imposed if any)	
1	Dropadi Devi Chandel	22/1999	Village - Gangwara Tehsil Bonli	1	71000 TPA	Masonry Stone (22-09-1999 to 21-09-2049)	SEIAA	2049-09-21	short hole	68992 MT	Nil	Nil	Nil	40 Meter from boundary of lease
2	Beena Devi Chandel	24/1999	Village - Gangwara Tehsil Bonli	1	72000 TPA	Masonry Stone (22-09-1999 to 21-09-2049)	SEIAA	2059-08-21	short hole	6665 MT	Nil	Nil	Nil	180 Meter from boundary of lease
3	Mukesh Kumar Chandel	25/1999	Village - Gangwara Tehsil Bonli	1	71000 TPA	Masonry Stone (22-09-1999 to 21-09-2049)	SEIAA	2049-09-21	short hole	12842 MT	Illegal Mining Panchnama	2026-03-18	Penalty imposed Rs 8,62,400/- and issue notice 25-03-2026	120 Meter from boundary of lease
4	Beena Devi	43/2002	Village - Gangwara Tehsil Bonli	1	25 TPD	Phyllites (16-01-2003 to 15-09-2053) (Cancelled on 24-09-2025)	Not Available	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5	Sunita Chandel	41/2002	Village - Gangwara Tehsil Bonli	1	25 TPD	phyllites (16-01-2003 to 15-09-2053) (Cancelled on 24-09-2025)	Not Available	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6	Rajshree Construction	21/1999	Village - Gangwara Tehsil Bonli	1	35100 TPA	phyllites (22-09-1999 to 21-09-2049) (Cancelled on 28-07-2025)	DEIAA	2016-05-26	Nil	Nil	Nil	Nil	Nil	Nil
7	Rajshree Construction	23/1999	Village - Gangwara Tehsil Bonli	1	35100 TPA	phyllites (22-09-1999 to 21-09-2049) (Cancelled on 28-07-2025)	DEIAA	2016-05-26	Nil	Nil	Nil	Nil	Nil	Nil


Assistant Mining Engineer
Sawai Madhopur

राजस्थान सरकार

कार्यालय सहायक खनि अभियन्ता, खान एवं भू-विज्ञान विभाग, सवाई माधोपुर

दिनांक 01.04.2023 से 12.05.2026 तक के अवैध खनन के प्रकरणों की सूची																	
क्र. सं.	पंचनामा दिनांक	वाहन के रजि./ईंजन/चैसिस संख्या	खनिज	मात्रा (टनों में)	निकट ग्राम	तहसील	कम्पाउण्ड (राशि रु. में)	खनिज कीमत (राशि रु. में)	कुल बसुली (राशि रु. में)	कुल बकाया (राशि रु. में)	पुलिस थाने का नाम	एफआईआर संख्या	ऑनलाईन क्रमांक	खनिज खाली करने की जगह	एनजीटी पेटे वसूल गई राशि (राशि रु.में)	कार्यवाही किस विभाग द्वारा की गई	अन्य विवरण एफआईआर आदि
1	2-May-2023	1VY5310EPLA013540	बजरी	56	चौथ का बरवाड़ा	चौथ का बरवाड़ा	220000	28000	248000	0	चौथ का बरवाड़ा	66/2023	36	—	100000	खान एवं पुलिस विभाग	प्रकरण में पुलिस विभाग द्वारा एफआईआर दर्ज करवाई गई।
2	8-May-2023	H00350672	बजरी	32340	भूरी पहाड़ी	खण्डार	1320000	16650000	0	17970000	कुण्डेरा	99/2023	52	—	0	खान विभाग	—
3	5-Jun-2023	—	बजरी	2643	महेरवरा	मलारना झूगर	20000	1321250	1341250	0	मलारना झूगर	—	95	—	0	खान विभाग	—
4	27-Jun-2023	MBNWHBDHFJNE00401	साधारण मिट्टी	28	बाँली	बाँली	120000	1680	121680	0	बाँली	—	113A	—	0	खान विभाग	—
5	26-Jun-2023	RAJ3DXSST02747534	बजरी	70	कुण्डेरा	सवाई माधोपुर	520000	35000	555000	0	कुण्डेरा	134/2023	113B	—	400000	खान एवं पुलिस विभाग	प्रकरण में पुलिस विभाग द्वारा एफआईआर दर्ज करवाई गई।
6	19-Oct-2023	1PY5405EAKA000833	बजरी	20	चौथ का बरवाड़ा	चौथ का बरवाड़ा	220000	9800	229800	0	चौथ का बरवाड़ा	241/2023	229	—	100000	खान एवं पुलिस विभाग	प्रकरण में पुलिस विभाग द्वारा एफआईआर दर्ज करवाई गई।
7	20-Jan-2024	RAJ3DXINH03358184	चेजा पत्थर	390	जौला	चौथ का बरवाड़ा	120000	136500	256500	0	चौथ का बरवाड़ा	—	313	—	0	खान विभाग	—
8	29-Jan-2024	—	बजरी	588	हथडोली	बाँली	20000	294000	0	314000	बाँली	34/2024	offline	—	0	खान विभाग	—
9	30-Mar-2024	ZJZG02705	बजरी	35	मलारना झूगर	मलारना झूगर	220000	17500	0	237500	मलारना झूगर	74/2024	409	—	0	खान एवं पुलिस विभाग	प्रकरण में पुलिस विभाग द्वारा एफआईआर दर्ज करवाई गई।
10	1-May-2024	—	बजरी	9730	राठौद	बाँली	20000	4865000	0	4885000	मलारना झूगर	172/24	26	—	0	खान विभाग	—
11	17-May-2024	HAR3DXSSV01874364	बजरी	88	भूरी पहाड़ी	खण्डार	220000	44100	264100	0	कुण्डेरा	13/24	45	—	100000	खान एवं पुलिस विभाग	प्रकरण में पुलिस विभाग द्वारा एफआईआर दर्ज करवाई गई।
12	26-Jun-2024	—	साधारण मिट्टी		चकरी	सवाई माधोपुर	20000	60480	80480	0	सुरवाल	—	120	—	0	खान विभाग	—
13	2-Sep-2024	SP21-63741	चेजा पत्थर	24192	छकड़ा	दजीरपुर	120000	8467200	2146800	10734000	दजीरपुर	—	197	—	0	खान विभाग	—
14	10-Sep-2024	RJ25EA0625	मुर्रम	14	छकड़ा	खण्डार	120000	4480	124480	0	दजीरपुर	—	200	—	0	खान विभाग	—
15	25-Sep-2024	RAJ3DXINT03357296	मुर्रम	144	बलरिया	चौथ का बरवाड़ा	120000	46080	166080	0	दजीरपुर	—	227	—	0	खान विभाग	—
16	1-Oct-2024	—	चेजा पत्थर	2880	छकड़ा	दजीरपुर	20000	1008000	1028000	0	दजीरपुर	—	239	—	0	खान विभाग	—
17	1-Oct-2024	—	चेजा पत्थर	595	छकड़ा	दजीरपुर	20000	208250	228250	0	दजीरपुर	—	240	—	0	खान विभाग	—

18	27-Dec-2024	—	चेजा पत्थर	43	छकडा	दजीरपुर	120000	15120	135120	0	दजीरपुर	—	321	—	0	खान दिमाग	—
19	22-Jan-2025	RJ29EA0779	साधारण मिट्टी	508	टोकरी	गंगापुर सिटी	120000	30492	150492	0	गंगापुर सिटी सदर	—	355	—	0	खान दिमाग	—
20	18-Apr-2025	—	क्वार्टर	672	बागडोली	बौली	20000	907200	0	927200	बौली	—	21	—	0	खान दिमाग	—
21	23-Apr-2025	RJ25RC9766 & RJ34RA5268	साधारण मिट्टी	130	बोरदा	गंगापुर सिटी	70000	7800	77800	0	कोतवाली, गंगापुर सिटी	—	34	—	0	खान दिमाग	—
22	25-Sep-2025	MBNWHBDHFJNC00312 & 1VY5310EKNA022839	बजरी	35	बौली	बौली	420000	21000	100000	341000	बौली	186/2025	259	—	100000	खान एवं पुलिस दिमाग	प्रकरण में पुलिस दिमाग द्वारा एफआईआर दर्ज करवाई गई।
23	25-Dec-2025	HAR3DXSSK02532953 / MBNGAAJYNLRH00216 / MBNAAAEEALLJK06142 / MEAE61UJ1217332	साधारण मिट्टी	56	खानपुर	गंगापुर सिटी	195000	5600	200600	0	कोतवाली, गंगापुर सिटी		360	—	0	खान दिमाग	—
24	13-Jan-2026	RJ25EA1003	साधारण मिट्टी	84	दजीरपुर	दजीरपुर	120000	8400	128400	0	दजीरपुर	—	391	—	0	खान दिमाग	—
25	9-Mar-2026	1PY5310EPSK071890 / MBNGAAJYNNJE00053	बजरी	231	खण्डार	खण्डार	345000	138600	483600	0	खण्डार	66/2026	479	—	200000	खान एवं पुलिस दिमाग	प्रकरण में पुलिस दिमाग द्वारा एफआईआर दर्ज करवाई गई।

सहायक खान अभियन्ता
सवाई माधोपुर

राजस्थान सरकार

कार्यालय सहायक खनि अभियन्ता, खान एवं भू-विज्ञान विभाग, सवाई माधोपुर।

कार्यालय क्षेत्राधिकार में अवैध खनन/निर्गमन/भण्डारण के विरुद्ध की गई कार्यवाही का वित्तीय वर्षवार विवरण				
क्र.सं.	वित्तीय वर्ष	प्रकरणों की संख्या	वसूली गई शास्ति राशि (कराड़े में)	दर्ज एफआईआर की संख्या
1	2023-24	424	4.95	15
2	2024-25	461	6.21	5
3	2025-26	558	5.88	2
4	2026-27 (दिनांक 14.05.2026 तक)	35	0.42	0
कुल प्रकरण		1478	17.46	22


 सहायक खनि अभियन्ता
 सवाई माधोपुर





राजस्थान सरकार

कार्यालय सहायक खनि अभियन्ता, टोंक

क्रमांक:- सखअ/टोंक/शिकायत/2026/

दिनांक:- यथाहस्ताक्षर

श्रीमान क्षेत्रिय अधिकारी,
राजस्थान राज्य प्रदुषण नियन्त्रण बोर्ड,
क्षेत्र बूंदी।

विषय:- माननीय एनजीटी सेन्ट्रल जोन बेंच, भोपाल में दायर ओ0ए0 नम्बर
625/2025 के संबंध में।

महोदय,

उपरोक्त विषयान्तर्गत दिनांक 26.11.2025 को समाचार पत्रिका में प्रकाशित खबर शीर्षक
"दहशत: मंदीरों स्कूलों तक गूंज रहे धमाके, कक्षा में कांप जाते हैं बच्चे" के संदर्भ में जिला टोंक
हेतु उपशीर्षक "35 वर्ष से हो रहा अवैध खनन" के सम्बन्ध में कार्यालय द्वारा दिनांक 30.03.2026
को जांच करवायी गयी, प्राप्त जांच रिपोर्ट अनुसार समाचार में वर्णित क्षेत्र जिला टोंक के ग्राम
नगरफोर्ट, भोजपुरा, फुलेता, बिणजारी, बिलासपुर में विभाग द्वारा स्वीकृत कोई वैध खननपट्टा
संचालित नहीं है। उक्त क्षेत्र पूर्णतया वन क्षेत्र है एवं वन क्षेत्र में कार्यवाही वन विभाग के स्तर से
अपेक्षित है।

अतः पत्र वास्ते सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्न:- मौका जांच रिपोर्ट दिनांक 30.03.2026

भवदीय

(सोहनलाल सुथार)
सहायक खनि अभियन्ता
टोंक

Signature valid

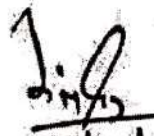
RajKaj Ref No.:
23116525
M e-Sign

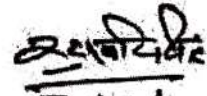


Digitally signed by Sohan Lal Suthar
Designation: Assistant Mining
Engineer
Date: 2026.06.03 19:06:05 IST
Reason: Approved

मोरा रिपोर्ट

क्राफ दिनांक 30.03.2026 को मांग NDT, ठेकाले जोन बॉम्ब, भीषाल में
 दामर O.A. No. 625/2025-PO में समान्यार पतिगा में प्रदर्शित खबर
 दिनांक 26 NOV 2025 शीर्षक " दमगातः मंदिरों-छूलीं लड़ गूँफ रीं धमाके,
 रला में मॉप जाते हैं लखे " के तंदम में जिला रीं, केतु रम-शीर्षक
 " 35 वर्षी है को रला अर्बय खनन " केतु जिले के नगरफौरी, भोजपुरा, कुलैता,
 विनाजारी, विलासपुर में विभाग द्वारा खीट नरी र्व खनन पट्टा
 तंयालेत नरीं के। वनत वर्गित ग्रामों में स्थित यशस्वी जूनीता वन विभाग
 के अदीन के, पिछले रीं खनन पट्टा विभाग द्वारा खीट नरीं के।
 मोरा रिपोर्ट वाफे लुचगाय व अग्रिम राबनारी केतु उचित के।


 30/03/2026
 M.F. Anand


 30/03/26

राजस्थान सरकार

वन विभाग

कार्यालय उप वन संरक्षक, टोंक

जखीशनसरी परिसर सवाई माधोपुर रोड टोंक फोन नं.-01432254479 ई-मेल-dcf.tonk.forest@rajasthan.gov.in

क्रमांक एफ ()जॉच /उवस/2026-27 192

दिनांक 5/4/2026

निमित्त,

जिला कलेक्टर,

टोंक।

विषय:-श्रीमान रजिस्ट्रार, नेशनल ग्रीन ट्रीब्यूनल, सेंट्रल जोन बैंच, भोपाल में समाचार का शीर्षक "अनदेखी, खनन माफिया खुलेआम कर रहे विस्फोट, जनजीवन असुरक्षित, दशहत्त, मंदिरो-स्कूलों तक गूंज रहे धमाके, कक्षा में कांप जाते हैं बच्चे" में सहायक दस्तावेजों सहित जवाब प्रस्तुत करने के सम्बन्ध में।

प्रसंग:- आपका पत्र क्रमांक 723-25 दिनांक 06.02.2026 के क्रम में।

उपरोक्त विषयान्तर्गत प्रासंगिक पत्र के क्रम लेख है कि रजिस्ट्रार, नेशनल ग्रीन ट्रीब्यूनल, जोन बैंच, भोपाल में समाचार का शीर्षक "अनदेखी, खनन माफिया खुलेआम कर रहे विस्फोट, जनजीवन असुरक्षित, दशहत्त, मंदिरो-स्कूलों तक गूंज रहे धमाके, कक्षा में कांप जाते हैं बच्चे" में सहायक दस्तावेजों सहित जवाब प्रस्तुत करने के सम्बन्ध में इस कार्यालय के पत्र क्रमांक 15041-43 दिनांक 05.03.2026 से तथ्यात्मक रिपोर्ट चाही जाने पर क्षेत्रीय वन अधिकारी, उनियारा के पत्र क्रमांक 1351 दिनांक 13.03.2026 द्वारा रिपोर्ट प्रेषित की गई है जो कि निम्नानुसार है:-

यह है कि दिनांक 24.11.2025 को राजस्थान पत्रिका में शीर्षक "अनदेखी, खनन माफिया खुलेआम कर रहे विस्फोट, जनजीवन असुरक्षित दशहत्त, मन्दिरों-स्कूलों तक गूंज रहे धमाके, कक्षा में कांप जाते हैं बच्चे" नाम से छपी खबर जिला टोंक के संदर्भ में पूर्णतया मिथ्या है। रेंज उनियारा के स्टॉफ द्वारा नगरफोर्ट, भोजपुरा, फलेता, बिणजारी और बिलासपुर में वन क्षेत्र की सीमा के नजदीकी सभी स्कूलों (रा.उ.प्रा.वि भोजपुरा, रा.आर्दश उ.मा.वि. बिणजारी, रा.उ.मा.वि फुलेता, रा.उ.मा.वि बिलासपुर) में जाकर उक्त खबर की जांच पडताल कि गई तो सम्बन्धित स्कूलों प्रधानाचार्यों ने बताया कि उपरोक्त खबर मिथ्या है, वन क्षेत्र के नजदीकी सभी स्कूल सुचारु रूप से संचालित हो रही है तथा बच्चों निर्बाध रूप से निर्भय होकर अध्ययन कर रहे हैं। सरकारी स्कूलों के भवनों में किसी भी प्रकार की कोई दरार नहीं आई है। विगत 5 वर्षों में ऐसी कोई घटना संज्ञान में नहीं आई है।

रेंज उनियारा में वन विभाग स्टॉफ द्वारा नगरफोर्ट, भोजपुरा, फलेता, बिणजारी और बिलासपुर के वन क्षेत्रों के नजदीकी सभी ग्राम पंचायतों में उक्त खबर की जांच पडताल की गई तो सम्बन्धित ग्राम पंचायतों के प्रशासकों के द्वारा बताया की उपरोक्त खबर मिथ्या है, पंचायतों के नजदीकी वन क्षेत्रों में किसी भी प्रकार का कोई विस्फोट नहीं हो रहा है। वन क्षेत्र से लगती हुई पंचायतों के किसी

भी घर में कोई दरार नहीं आई है। वनक्षेत्र में वनकर्मी नियमित गश्त करते रहते हैं। रेंज स्तर पर बनाई गई गश्तीदल टीम भी नियमित गश्त करती है। विगत 5 वर्षों में नाका भोजपुरा के वन क्षेत्रों में कोई जनहानि नहीं हुई है।

रेंज उनियारा अधीन उक्त वन क्षेत्रों में विगत 05 वर्षों में अवैध खनन की प्रभावी रोकथाम हेतु की गई कार्यवाही का विवरण निम्नानुसार है:-

- वर्ष 2021-22 से 2025-26 (6 मार्च 2026) तक अवैध खनन के विरुद्ध कुल 109 प्रकरण दर्ज किये गये तथा राजकोष में कुल राशि 71,91,500/- जमा करवाई गई।
- नाका भोजपुरा अधीन वन क्षेत्र में अवैध गतिविधियों की रोकथाम हेतु वन भूमि पर विभिन्न योजनाओं में वन विभाग द्वारा वर्ष 2019-20 में गेरोटा-I में 50 है०, वर्ष 2021-22 गेरोटा-II में 50 है०, वर्ष 2023-24 में बिलासपुर-ए में 50 है०, वर्ष 2024-25 में भैरुजी बिलासपुर व भंवर खोल में 50 है०, तथा वर्ष 2025-26 में बिलासपुर-III में 45 है०, वृक्षारोपण कार्य करवाया गया।
- अवैध खनन की रोकथाम हेतु नाका भोजपुरा वन क्षेत्र की बीट झालरा-फुलेता में वर्ष 2023-24 में 4 फिट उँचाई की 1 किलोमीटर लम्बी दीवार का निर्माण करवाया गया है।
- अवैध खनन एवं अन्य अवैध गतिविधियों की प्रभावी रोकथाम हेतु हेतु वन मण्डल स्तर पर गश्तीदल का गठन किया हुआ है। जिसके द्वारा विभिन्न रेंजों अधीन वन क्षेत्र में अवैध गतिविधियों के विरुद्ध नियमानुसार कार्यवाही की जाती है।
- विगत वर्षों में अवैध खनन की रोकथाम हेतु अवैध रास्तों को जे.सी.बी मशीन की सहायता से अवरुद्ध करवाया गया है। सीमित संसाधनों तथा सीमित स्टॉफ होने के बावजूद भी विभाग द्वारा अवैध खनन गतिविधियों को रोकने का अथक प्रयास किया जा रहा है।

भवदीय

(वीरेन्द्र सिंह कृष्णिया)
उप वन संरक्षक
टोंक

(R)

कार्यालय क्षेत्रीय वन अधिकारी रेंज उनियारा, मु0 अलीगढ़ वन मण्डल टोंक

क्रमांक () क्षे.व.अ.उ. / 2025-26 / 1351

दिनांक :- 13/03/2026

निमित्त,

श्रीमान. उप वन संरक्षक महोदय
वन मण्डल टोंक

विषय:- श्रीमान रजिस्ट्रार, नेशनल ग्रीन ट्रिब्यूनल, सेन्ट्रल जोन बैच, भोपाल में समाचार का शीर्षक " अनदेखी, खनन माफिया खुलेआम कर रहे विस्फोट, जनजीवन असुरक्षित दशहत्त, मन्दिरों-स्कूलों तक गूंज रहे धमाके, कक्षा में कांप जाते हैं बच्चे" में सहायक दस्तावेजों सहित जवाब प्रस्तुत करने के सम्बन्ध में।

प्रसंग:- श्रीमान उप वन संरक्षक, टोंक के पत्रांक 14854-56 दिनांक 07.02.2026 के क्रम में।

महोदय,

उपरोक्त विषयान्तर्गत प्रासंगिक पत्र के क्रम में निवेदन है कि दिनांक 24.11.2025 को राजस्थान पत्रिका में शीर्षक "अनदेखी, खनन माफिया खुलेआम कर रहे विस्फोट, जनजीवन असुरक्षित दशहत्त, मन्दिरों-स्कूलों तक गूंज रहे धमाके, कक्षा में कांप जाते हैं बच्चे" नाम से छपी खबर जिला टोंक के संदर्भ में पूर्णतया मिथ्या है। रेंज उनियारा के स्टॉफ द्वारा नगरफोर्ट, भोजपुरा, फलेता, बिणजारी और बिलासपुर में वन क्षेत्र की सीमा के नजदीकी सभी स्कूलों (रा.उ.प्रा.वि भोजपुरा, रा.आर्दश उ.मा.वि. बिणजारी, रा.उ.मा.वि फुलेता, रा.उ.मा.वि बिलासपुर) में जाकर उक्त खबर की जांच पडताल की गई तो सम्बन्धित स्कूलों प्रधानाचार्यों ने बताया कि उपरोक्त खबर मिथ्या है, वन क्षेत्र के नजदीकी सभी स्कूल सुचारू रूप से संचालित हो रही है तथा बच्चों निर्बाध रूप से निर्भय होकर अध्ययन कर रहे हैं। सरकारी स्कूलों के भवनों में किसी भी प्रकार की कोई दरार नहीं आई है। विगत ऐसी 5 वर्षों में कोई घटना देखने को नहीं मिली है। (संलग्न-उपरोक्तानुसार किता 04)

रेंज उनियारा के स्टॉफ द्वारा नगरफोर्ट, भोजपुरा, फलेता, बिणजारी और बिलासपुर के वन क्षेत्रों के नजदीकी सभी ग्राम पंचायतों में उक्त खबर की जांच पडताल की गई तो सम्बन्धित ग्राम पंचायतों के प्रशासकों के द्वारा बताया की उपरोक्त खबर मिथ्या है, पंचायतों के नजदीकी वन क्षेत्रों में किसी भी प्रकार का कोई विस्फोट नहीं हो रहा है। वन क्षेत्र से लगती हुई पंचायतों के किसी भी घर में कोई दरार नहीं आई है। वनक्षेत्र में वनकर्मी सुबह-शाम गस्त के मुश्तैद रहते हैं। रेंज स्तर पर बनाई गई गस्तीदल टीम भी नियमित गस्त पर आती है। विगत 5 वर्षों में नाका भोजपुरा के वन क्षेत्रों में कोई जनहानि नहीं हुई है। (संलग्न-उपरोक्तानुसार किता 02)

रेंज उनियारा अधीन वन क्षेत्र में विगत 5 वर्षों में अवैध खनन की रोकथाम हेतु की गई कार्यवाही का विवरण निम्नानुसार है।

- वर्ष 2021-22 से 2025-26 (6 मार्च 2026) तक अवैध खनन के विरुद्ध कुल 109 प्रकरण दर्ज किये गये तथा राजकीय कोष में कुल 7191500 रुपये एवजाना राशि जमा करवाई गई। विगत 5 वर्ष में रेंज अधीन दर्ज प्रकरणों की विस्तृत सूचना इस पत्र के साथ संलग्न है।

- नाका भोजपुरा अधीन वन क्षेत्र में अवैध 128 विधियों की रोकथाम तथा डिग्रेडेड वन भूमि में वनीकरण हेतु वर्ष 2019-20 में गेरोटा-1, वर्ष 2021-22 गेरोटा-2, वर्ष 2023-24 में बिलासपुर-ए, वर्ष 2024-25 में भैरुजी बिलासपुर व भंवर खोल तथा वर्ष 2025-26 में बिलासपुर-3 वृक्षारोपण कार्य करवाया गया।
- अवैध खनन की रोकथाम हेतु नाका भोजपुरा वन क्षेत्र की बीट झालरा-फुलेता में वर्ष 2023-24 में 1 किलोमीटर लम्बी दीवार का निर्माण करवाया गया।
- अवैध खनन की रोकथाम हेतु रेंज स्तर पर प्रत्येक माह गस्तीदल का गठन किया जाता है। जिसके द्वारा रेंज अधीन वन क्षेत्र में अवैध गतिविधियों के विरुद्ध नियमानुसार कार्यवाही की जाती है।
- विगत वर्षों में अवैध खनन की रोकथाम हेतु अवैध रास्तों को जे.सी.बी मशीन की सहायता से अवरुद्ध करवाया गया है। सीमित संसाधनों तथा सीमित स्टॉफ के द्वारा अवैध खनन गतिविधियों को रोकने का शत-प्रतिशत प्रयास किया जा रहा है।

भवदीय

पंकज शर्मा
क्षेत्रीय वन अधिकारी (प्रथम)
रेंज उनियारा

दिनांक:- 13/03/2026

क्रमांक : () क्षे.व.अ.उ. / 2025-26 / 1352
प्रतिलिपि:- 1. श्रीमान सहायक वन संरक्षक देवली।

भवदीय

पंकज शर्मा
क्षेत्रीय वन अधिकारी (प्रथम)
रेंज उनियारा

कार्यालय प्रधानाचार्य राजकीय उच्च माध्यमिक विद्यालय

फुलेता जिला टोंक (राज.)

E-mail : gssspfuleta@gmail.com

प्रेषक :

प्रधानाचार्य

राजकीय उच्च माध्यमिक विद्यालय

फुलेता, जिला टोंक (राज.)

प्रेषित:

श्रीमान् क्षेत्रीय वनाधिकारी उन्निथार

क्रमांक : रा.उ.मा.वि./फुलेता/ 1342

दिनांक...11/03/2026

विषय :- अनोपन्ति प्रमाण पत्र

प्रसंग :-

महोदय,

प्रमाणित किया जाता है कि वन विभाग में न स्थानीय विद्यालय से सूचना चाही गई है कि विद्यालय में 500 मीटर के दायरे में वन विभाग के पहाड़ी क्षेत्र में विस्फोट किया जा रहा है, जिससे विद्यालय की बिल्डिंग में दरार आ गई है, जो कि गलत है। विद्यालय सुचारु रूप से संचालित है। उपरोक्त संदर्भ में यहां ऐसी कोई समस्या नहीं है।

अतः सूचना श्रीमान जी कि सेवा में प्रेषित है। बच्चे निबद्ध व निर्भर रूप से अध्ययनरत हैं। विगत पांच सालों में ऐसी कोई घटना नहीं हुई।


11.03.2026

प्रधानाचार्य
राजकीय उच्च माध्यमिक विद्यालय
फुलेता

प्रेषक :

प्राचार्य

राज्यीय उच्च माध्यमिक विद्यालय, बिलासपुर
तह. नगरफोर्ट, जिला उदियारा, जिला टोंक (राज.)
E-mail : gshbilaspur@gmail.com

प्राप्ति :

श्रीमान

क्षेत्रीय वनाधिकारी उदियारा

प्रमाण : रा.उ.मा.वि./बिलासपुर/202.5-202.7/213

दिनांक 11/03/2028

अनापत्ति प्रमाण - फर्म

प्रमाणित किया जाता है कि वन विभाग ने स्थानीय विद्यालय से सूचना चाही गई है कि school से 500 मीटर के दायरे में वन विभाग के पहाड़ी क्षेत्र में विस्फोट किया जा रहा है, जिसे से school की Building में दरारे आ गई है, जो कि गलत है। विद्यालय सुचारु रूप से संचालित है। उपरोक्त संदर्भ में यहां ऐसी कोई समस्या नहीं है।

अतः सूचना अधिनियम की सेवा में प्रेषित है। अन्य निर्वाह व निर्वाह रूप से अध्ययनरत है। पिछले पांच सालों में ऐसी कोई घटना नहीं हुई।

(11/03/2028)

प्राचार्य

रा.उ.मा.वि. बिलासपुर
तह. नगरफोर्ट, जिला-टोंक

राजस्थान सरकार-शिक्षा विभाग
कार्यालय-प्रधानाध्यापक राजकीय उच्च प्राथमिक विद्यालय
भोजपुरा तहसील उनियारा जिला टोंक

प्रेषक- प्रधानाध्यापक राजकीय उच्च प्राथमिक विद्यालय भोजपुरा तहसील नगरपोस्ट जिला टोंक (राजस्थान) E-Mail-gupsblbojpur@gmail.com		प्रेषि- श्रीमान <u>शेखीर वन अचिकरी</u> <u>उनियारा जिला टोंक</u>
---	---	---

क्रमांक-राउप्रावि भोजपुरा/SP-1

दिनांक-11/3/2026

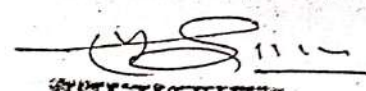
विषय:-

प्रसंग:-

— अनापत्ति पत्र —

प्रमाणित किया जाता है कि वन विभाग ने (स्थानीय विद्यालय) से सूचना चाही गई है। की स्कूल भवन में 500मीटर के दायरे में वन विभाग के पहाड़ी क्षेत्र में विलेज्ड किमा जा रहा है। जिससे स्कूल भवन में डेरे आ गई है। जो की गलत है, श्रीमान जी (स्थानीय विद्यालय) सुचारु रूप से चलाया हो रहा है। उपरोक्त सन्दर्भ में यहाँ ऐसी कोई एजेंडा नहीं है। और बच्चे निर्बाध रूप से मिलेंगे। अध्ययन कर रहे हैं। विगत 5 वर्षों में ऐसी कोई घटना देखने को नहीं मिली।

सूचना श्रीमान जी की सेवा में लादा प्रेषित है।


प्रधानाध्यापक

राजकीय उच्च प्राथमिक विद्यालय
भोजपुरा प.स.उनियारा जिला टोंक

कार्यालय राजकीय आदर्श उच्च माध्यमिक विद्यालय

बिणजारी, तह. उनियारा, जिला टोंक (राज.)

Office ID : 29369

E-mail : gssbinjari@gmail.com

शाला दर्पण ID : 222179

UDISE : 08220602901

प्रेषक :

प्रधानाचार्य

राजकीय आदर्श उच्च माध्यमिक विद्यालय
बिणजारी, तह. उनियारा जिला टोंक (राज.)

प्रेषित :

श्रीमान

श्रीमान वन अधिकारी
उनियारा जिला टोंक

क्रमांक : रा.उ.मा.वि./बिणजारी/2025-26/394

दिनांक 11/03/2026

अनापत्ति प्रमाण-पत्र

प्रमाणित किया जाता है कि वन विभाग ने स्थानीय विद्यालय से सूचना चाही गई है कि स्कूल भवन से 500 मीटर के दायरे में वन विभाग के पहाड़ी क्षेत्र में विस्फोट किया जा रहा है, जिससे स्कूल भवन में दहरे आ गई है, जो कि गलत है। श्रीमान श्री स्थानीय विद्यालय सुचारु रूप से संचालित है। उपरोक्त संदर्भ में यहां ऐसी कोई समस्या नहीं है एवं अच्छे निष्पक्ष रूप व निष्पक्ष रूप से अध्ययनरत है। विगत 5 वर्षों में ऐसी कोई घटना नहीं हुई है।

सूचना श्रीमान जी की सेवा में सादर प्रेषित है।

11/03/2026
प्रधानाचार्य
रा.उ.मा.वि.बिणजारी
तह.उनियारा,टोंक

कार्यालय ग्राम पंचायत फूलेता

पंचायत समिति अनियारा जिला टोंक (राज.)

प्रेषक :-

श्रीमती सरीता मीणा

ग्रा.पं. फूलेता, पं. स. अनियारा
जिला टोंक (राज.) मो. 9414992509

प्रेषिणी :

श्रीमान् क्षेत्रिय वन अधिकारी
अनियारा

क्रमांक : का.ग्रा.पं./फूलेता/ SPL-1

दिनांक 12/03/2024

विषय :- अनापत्ति प्रमाण पत्र

महोदय,

प्रमाणित किया जाता है कि वन विभाग ने हपानीपु ग्राम पंचायत की दो सूचना चाही गयी है कि ग्राम पंचायत से 500 मीटर के दायरे में वन विभाग के वन होज (पट्टाडी) को विस्कोटक किया जा रहा है जिससे विद्यालय भवन पंचायत भवन की बिल्डिंग में दरारे आ गई है जो गलत है स्कूल एवं पंचायत भवन में सुरक्षित है एपरोन्ट सुन्दर में यह कोई हानि नहीं है।

आवश्यक कार्यवाही हेतु सूचना श्रीमान् क्षेत्रिय वन अधिकारी जी अनियारा को भेजित है। सरिता

श्रीमती सरीता मीणा
ग्राम पंचायत फूलेता
अनियारा (टोंक) राज.

कार्यालय ग्राम पंचायत नगरफोर्ट

पंचायत समिति देवली तह. नगरफोर्ट, जिला टोंक (राज.)

सरपंच/ग्राम विकास अधिकारी
ग्राम पंचायत नगरफोर्ट, पंचायत समिति देवली
तह. नगरफोर्ट, जिला टोंक (राज.)
मो. 8094689494

प्रेषित:

श्रीमान के. जे. वनाधिकारी महोदय
पूत उनिवार
जिला टोंक

क्रमांक: SP/2025/26

अनापत्ति प्रमाण पत्र

दिनांक 13-3-2026

प्रमाणित किया जाता है कि स्थानीय ग्राम पंचायत से शुचना जारी हुई है कि ग्राम पंचायत से 500 मीटर के पथ पर वन विभाग की फाड़ी क्षेत्र से विस्थापित किया जा रहा है जिसमें स्कूल भवनों व पंचायत की सम्पत्तियों व पंचायत बिल्डिंग में हमारे आगई है जो कि गलत है। स्कूल एवं पंचायत कार्यालय शुचारु रूप से स्थापित हो रहे है। उपरोक्त सत्र में हमारी ग्राम पंचायत में ऐसी कोई समस्या नहीं है। अतः शुचना श्रीमान जी के सेवान्ते प्रेषित है। विगत 5 सालों से ऐसी कोई बहना नहीं हुई है।

व. ली

प्रशासक

पंचायत नगरफोर्ट
तह. देवली (टोंक)

क्षेत्रीय वन अधिकारी अनियारा

वर्ष 2021-22 से 2025-26 दिनांक (06 मार्च 2026) तक अवैध खनन व परिवहन की सूचना

क्र.सं.	FIR NO	Date	अपराधी का नाम व पता	अपराध का विवरण	किस्म	राशि	रेज	नाका	वि.वि.
1	2	3	4	5	6	7	10	11	12
1	77/26	24.09.2021	छोगा पुत्र हिरालाल निवासी छान	अवैध शिकरा मरने का प्रयास ट्रैक्टर चेचिस नं. MBMAALDELJD01948	अवैध खनन	51000	अनियारा	मोहम्मदपुरा	-
2	95/19	04.06.2021	राजेन्द्र पुत्र नैन्दुमल जाट निवासी हरिपुरा	बीट गैरोटा महाराजपुरा में अवैध पत्थर खनन कर परिवहन करने पर ट्रैक्टर मय ट्रौली जप्त वाहन संख्या आर.जे. 26 आर.ए. 6099	अवैध खनन	41000	अनियारा	भोजपुरा	-
3	95/20	16.06.2021	पुखराज पुत्र हिरालाल नायक निवासी फुलेता अनियारा	बीट झालरा-फुलेता में अवैध पत्थर खनन व परिवहन कर ट्रैक्टर को भगा ले जाना मौखे पर मोटर साईकिल जप्त मोटर साईकिल वाहन संख्या आर.जे. 26 एस.एक्स 5148	अवैध खनन	51000	अनियारा	भोजपुरा	-
4	95/21	25.06.2021	योजी पुत्र हाथीड़ा निवासी विजयगढ़ धारोला	बीट झालरा-फुलेता में अवैध पत्थर खनन व परिवहन करने पर ट्रैक्टर मय ट्रौली जप्त वाहन चेचिस नं. MBNGAALDNLF008	अवैध खनन	51000	अनियारा	भोजपुरा	-
5	95/23	22.07.2021	मुकेश पुत्र रामप्रसाद प्रजापत निवासी फुलेता अनियारा	बीट झालरा-फुलेता में अवैध पत्थर खनन व परिवहन करने पर ट्रैक्टर मय ट्रौली जप्त वाहन चेचिस नं. TO53476684KJ	अवैध खनन	41000	अनियारा	भोजपुरा	-
6	95/24	01.09.2021	प्रेमलाल पुत्र घासीलाल निवासी झालरा तहसील टोक	बीट झालरा-फुलेता में अवैध शिकरा खनन व परिवहन करने पर डम्पर जप्त डम्पर वाहन संख्या आर.जे. 06 जी.बी 0448	अवैध खनन	200000	अनियारा	भोजपुरा	-
7	95/27	11.12.2021	विमल पुत्र गिराज गुर्जर निवासी ककोड़	बीट झालरा-फुलेता में अवैध मिट्टी खनन व परिवहन करने पर ट्रैक्टर मय ट्रौली जप्त वाहन संख्या आर.जे. 47 आर.ए. 0246	अवैध खनन	51000	अनियारा	भोजपुरा	-
8	95/28	05.01.2022	धर्मराज मीणा पुत्र कजोडमल मीणा निवासी हरिपुरा	अवैध चेजा पत्थर खनन व परिवहन करने पर ट्रैक्टर मय ट्रौली जप्त वाहन चेचिस नं. MEASD061EE1001193	अवैध खनन	51000	अनियारा	भोजपुरा	-
9	95/29	03.02.2022	गजराज पुत्र घासीलाल बैरवा निवासी सरदारपुरा	बीट झालरा-फुलेता में अवैध शिकरा खनन व परिवहन करने पर डम्पर जप्त डम्पर वाहन संख्या आर.जे. 14 जी.डी 6079	अवैध खनन	200000	अनियारा	भोजपुरा	-
10	95/30	10.02.2022	कालू पुत्र घासी निवासी झालरा	बीट झालरा-फुलेता में अवैध शिकरा खनन व परिवहन करने पर डम्पर जप्त डम्पर वाहन संख्या आर.जे. 26 जी.ए. 5655	अवैध खनन	200000	अनियारा	भोजपुरा	-
11	95/31	10.02.2022	प्रेम पुत्र घासी निवासी झालरा	बीट झालरा-फुलेता में अवैध शिकरा खनन व परिवहन करने पर डम्पर जप्त डम्पर वाहन संख्या आर.जे. 26 जी.ए. 0701	अवैध खनन	200000	अनियारा	भोजपुरा	-
12	95/32	11.02.2022	धर्मराज पुत्र कान्हाराम निवासी राजगढ़	बीट झालरा-फुलेता में अवैध शिकरा खनन व परिवहन करने पर डम्पर जप्त डम्पर वाहन संख्या आर.जे. 26 जी.सी 6715	अवैध खनन	300000	अनियारा	भोजपुरा	-
13	95/33	24.02.2022	दिलदार पुत्र रामदेव मीणा निवासी फुलेता	बीट झालरा-फुलेता में अवैध पत्थर खनन व परिवहन करने पर ट्रैक्टर मय ट्रौली जप्त वाहन चेचिस नं. MBNAAJXEJDC0557	अवैध खनन	51000	अनियारा	भोजपुरा	-
14	95/34	25.02.2022	बृजमोहन पुत्र लोडकवा गुर्जर निवासी भवर खो	बीट गैरोटा महाराजपुरा में अवैध पत्थर खनन कर परिवहन करने पर ट्रैक्टर मय ट्रौली जप्त वाहन संख्या आर.जे. 09 आर.बी 4414	अवैध खनन	51000	अनियारा	भोजपुरा	-
15	79/55	15.06.2021	तुलसीराम पुत्र कन्हैया लाल जाट निवासी संग्रामपुरा	बीट ककोड़ बनेटा में अवैध पत्थर खनन कर परिवहन करने पर ट्रैक्टर मय ट्रौली जप्त वाहन चेचिस नं. MBNGAAJXIYLJF00824	अवैध खनन	41000	अनियारा	ककोड़	-
16	79/56	25.07.2021	कासीराम पुत्र लक्ष्मण गुर्जर निवासी कल्याणपुरा	बीट ककोड़ बनेटा में अवैध पत्थर खनन कर परिवहन करने पर ट्रैक्टर मय ट्रौली जप्त वाहन संख्या आर.जे. 03 आर.बी 0745	अवैध खनन	41000	अनियारा	ककोड़	-

17	79/62	22.09.2021	आसाराम पुत्र कैलाश गुर्जर निवासी फटिदाना	बीट ककोड़ बनेठा में अर्ध पत्थर खनन कर परिवहन करने पर ट्रेक्टर मय ट्रैली जपट चेसिस नं. MBNGAAJDVLJ00976	अर्ध खनन	51000	उनियारा	ककोड़	-
18	79/63	23.09.2021	मूलचन्द पुत्र शंकरलाल माली निवासी बनेठा	बीट ककोड़ बनेठा में अर्ध पत्थर खनन कर परिवहन करने पर ट्रेक्टर मय ट्रैली जपट चेसिस नं. MBEA8D061AM2344846	अर्ध खनन	51000	उनियारा	ककोड़	-
19	79/64	23.09.2021	हंसराम पुत्र गोपाल गुर्जर निवासी बनेठा	बीट ककोड़ बनेठा में अर्ध पत्थर खनन कर परिवहन करने पर ट्रेक्टर मय ट्रैली जपट इंजन नं. JFB000960	अर्ध खनन	51000	उनियारा	ककोड़	-
20	79/66	12.10.2021	मुकेश पुत्र रामकिशोर मीणा निवासी बिठोली	बीट ककोड़ बनेठा-ए में अर्ध चूड़ा पत्थर खनन व परिवहन करने पर डम्पर जपट डम्पर वाहन संख्या आर.जे. 26 जी.ए. 2625	अर्ध खनन	110000	उनियारा	ककोड़	-
21	79/68	18.12.2021	राकेश पुत्र जोधराज मीणा निवासी गैरोटी	बीट ककोड़ बनेठा-ए में अर्ध बजरी खनन कर परिवहन करने पर ट्रेक्टर मय ट्रैली जपट इंजन नं. RMK5NTA0167	अर्ध बजरी परिवहन	151000	उनियारा	ककोड़	-
22	79/74	21.01.2022	कान्हाराम पुत्र शंकरलाल माली निवासी बनेठा	बीट ककोड़ बनेठा में अर्ध पत्थर खनन कर परिवहन करने पर ट्रेक्टर मय ट्रैली जपट एस.आर. नं. RFBW01422CE	अर्ध खनन	151000	उनियारा	ककोड़	-
23	79/75	26.01.2022	राजेश पुत्र हजारी निवासी बनेठा	बीट ककोड़ बनेठा-ए में अर्ध बजरी खनन कर परिवहन करने पर ट्रेक्टर मय ट्रैली जपट इंजन नं. MBNAAAJGKJJ0873	अर्ध बजरी परिवहन	151000	उनियारा	ककोड़	-
24	95/35	07.04.2022	राहुल पुत्र बलराज शर्मा निवासी मुरिया भरतपुर	बीट झालरा-फुलेता में अर्ध शिकरा खनन व परिवहन करने पर डम्पर जपट डम्पर वाहन संख्या आर.जे. 14 जी.ए. 8734	अर्ध खनन	200000	उनियारा	मोजपुरा	-
25	95/36	27.04.2022	हेमराज पुत्र बाबुलाल निवासी झुगर गाँव झालावाड़	बीट झालरा-फुलेता में अर्ध चूड़ा पत्थर खनन व परिवहन करने पर डम्पर जपट डम्पर वाहन संख्या आर.जे. 17 जी.ए. 9177	अर्ध खनन	200000	उनियारा	मोजपुरा	-
26	77/29	27.04.2022	लक्ष्मण पुत्र जगदीश बन्जारा निवासी जुनापन झालरा पाटन	बीट झालरा-फुलेता में अर्ध चूड़ा पत्थर खनन व परिवहन करने पर डम्पर जपट डम्पर वाहन संख्या आर.जे. 17 जी.बी. 5334	अर्ध खनन	200000	उनियारा	मोहम्मदपुरा	-
27	10/91	27.04.2022	पप्पु पुत्र दुर्गालाल भील निवासी रुपरेला हन्सावर झालावाड़	बीट झालरा-फुलेता में अर्ध चूड़ा पत्थर खनन व परिवहन करने पर डम्पर जपट डम्पर वाहन संख्या आर.जे. 17 जी.ए. 7151	अर्ध खनन	200000	उनियारा	अलीगढ़	-
28	79/78	14.05.2022	मोजीराम पुत्र माधो गुर्जर निवासी बनेठा	बीट ककोड़ बनेठा में अर्ध पत्थर खनन कर परिवहन करने पर ट्रेक्टर मय ट्रैली जपट वाहन संख्या आर.जे. 25 आर. 9425	अर्ध खनन	51000	उनियारा	ककोड़	-
29	79/80	16.06.2022	नाम ना मालूम	बीट ककोड़ बनेठा-ए में अर्ध बजरी खनन कर परिवहन करने पर ट्रेक्टर मय ट्रैली जपट वाहन संख्या आर.जे. 26 आर.बी. 5774	अर्ध बजरी परिवहन	151000	उनियारा	ककोड़	-
30	79/81	16.06.2022	नाम ना मालूम	बीट ककोड़ बनेठा-ए में अर्ध बजरी खनन कर परिवहन करने पर ट्रेक्टर मय ट्रैली जपट वाहन संख्या आर.जे. 26 आर.बी. 0767	अर्ध बजरी परिवहन	151000	उनियारा	ककोड़	-
31	79/82	27.06.2022	विकारम पुत्र कजोडमल भील निवासी खातीली	बीट ककोड़ बनेठा में अर्ध शिकरा खनन व परिवहन करने पर ट्रेक्टर मय ट्रैली जपट वाहन संख्या आर.जे. 26 आर.बी. 8809	अर्ध खनन	41000	उनियारा	ककोड़	-
32	79/83	10.08.2022	पांचूलाल पुत्र लोडक्या मीणा निवासी खोहल्या	बीट ककोड़ बनेठा-ए में अर्ध बजरी खनन कर परिवहन करने पर ट्रेक्टर मय ट्रैली जपट वाहन संख्या आर.जे. 26 आर.बी. 5373	अर्ध बजरी परिवहन	161000	उनियारा	ककोड़	-
33	95/38	05.09.2022	नाम ना मालूम	वन क्षेत्र झालरा-फुलेता में अर्ध पत्थरों से भरी हुई ट्रैली मिली	अर्ध खनन	51000	उनियारा	मोजपुरा	-
34	95/39	12.09.2022	मांगीलाल पुत्र राधाकिशन वैरवा निवासी बालागढ़	बीट झालरा-फुलेता में अर्ध शिकरा खनन व परिवहन करने पर डम्पर जपट डम्पर वाहन संख्या आर.जे. 26 जी.ए. 3299	अर्ध खनन	-	-	-	न्यायिक मजिस्ट्रेट उनियारा के आदेश क्रमांक 451 दिनांक 07.10.2022 को रिलीज किया गया।

35	79/91	22.11.2022	राजेश पुत्र श्रीराम गुर्जर निवासी सोहेला	बीट ककोड बनेटा-ए में अद्वैत बजरी खनन कर परिवहन करने पर ट्रैक्टर मय ट्रौली जप्त वाहन संख्या आर.जे. 26 जी.ए. 1694	अद्वैत बजरी परिवहन	200000	उनियारा	ककोड	-
36	79/92	22.11.2022	दिनेश पुत्र ककोड भीणा निवासी बेसकी	बीट ककोड बनेटा-ए में अद्वैत बजरी खनन कर परिवहन करने पर ट्रैक्टर मय ट्रौली जप्त वाहन आर.नं. KKBB01198	अद्वैत बजरी परिवहन	151000	उनियारा	ककोड	-
37	79/93	29.11.2022	मानाराम पुत्र किस्तुर भीणा निवासी गौरखगपुरा	बीट ककोड बनेटा-ए में अद्वैत बजरी खनन कर परिवहन करने पर ट्रैक्टर मय ट्रौली जप्त वाहन चेसिस नं. MBNAAAJFAGUH00375	अद्वैत बजरी परिवहन	151000	उनियारा	ककोड	-
38	10/92	05.12.2022	मुकेश पुत्र रंगलाल घोषदार निवासी फुलेता	बीट झालरा-फुलेता में अद्वैत चेजा पत्थर खनन व परिवहन करने पर ट्रैक्टर मय ट्रौली जप्त वाहन चेसिस नं. MBNAAAJGLKJH08523	अद्वैत खनन	51000	उनियारा	अलीगढ़	-
39	79/98	07.01.2023	शयोदास पुत्र धरतलाल भीणा निवासी भीणों की ठाणी बनेटा	बीट ककोड बनेटा में अद्वैत चेजा पत्थर खनन कर परिवहन करने पर ट्रैक्टर मय ट्रौली जप्त वाहन चेसिस नं. MEA8D061CL12653385	अद्वैत खनन	51000	उनियारा	ककोड	-
40	99/05	01.04.2023	रामप्रसाद पुत्र परशुराम भीणा निवासी बनेटा	बीट ककोड बनेटा-ए में अद्वैत बजरी खनन कर परिवहन करने पर ट्रैक्टर मय ट्रौली जप्त वाहन चेसिस नं. MBNAAAJBULJH01194	अद्वैत बजरी परिवहन	151000	उनियारा	ककोड	-
41	95/42	15.05.2023	कमलेश पुत्र गोपी गुर्जर निवासी बिणजारी नगरफोर्ट	बीट झालरा-फुलेता में अद्वैत चेजा पत्थर खनन व परिवहन करने पर ट्रैक्टर मय ट्रौली जप्त वाहन संख्या आर.जे. 26 ई.ए. 1181	अद्वैत खनन	51000	उनियारा	भोजपुरा	-
42	10/93	04.08.2023	मुकेश पुत्र रामप्रसाद प्रजापत निवासी फुलेता उनियारा	बीट झालरा-फुलेता में अद्वैत चेजा पत्थर खनन व परिवहन करने पर ट्रैक्टर मय ट्रौली जप्त वाहन आर.नं. TO53476684KJ	अद्वैत खनन	70000	उनियारा	अलीगढ़	-
43	98/01	09.08.2023	केशोराम पुत्र शयोजीराम निवासी हरिपुरा	बीट झालरा-फुलेता में अद्वैत चेजा पत्थर खनन व परिवहन करने पर ट्रैक्टर मय ट्रौली जप्त वाहन संख्या आर.जे. 25 आर.बी. 5478	अद्वैत खनन	50000	उनियारा	भोजपुरा	-
44	98/02	26.09.2023	कन्हैया लाल पुत्र शयोजी गुर्जर निवासी ईसरदा	बीट झालरा-फुलेता में अद्वैत ब्रिकरा खनन व परिवहन करने पर ट्रैक्टर मय ट्रौली जप्त वाहन चेसिस नं. MBNAAAALDULJLO1992	अद्वैत खनन	51000	उनियारा	भोजपुरा	-
45	99/11	05.09.2023	धूली लाल पुत्र हरिराम गुर्जर निवासी हरदत्तपुरा	बीट ककोड बनेटा में अद्वैत चेजा पत्थर खनन का प्रयास करते हुए मोटर साईकिल छोड़कर घटना स्थल से फरार मोटर साईकिल जप्त वाहन संख्या आर.जे. 26 आर.जी. 9126	अद्वैत खनन	3100	उनियारा	ककोड	-
46	98/03	12.10.2023	काशीराम पुत्र कन्हैया लाल निवासी काबरा	वन क्षेत्र झालरा-फुलेता में क्लारिफिंग मशीन द्वारा क्लारिफिंग करते हुए ट्रैक्टर मय क्लारिफिंग मशीन जप्त वाहन संख्या आर.जे. 26 आर.ए. 3587	अद्वैत खनन	70000	उनियारा	भोजपुरा	-
47	98/05	01.11.2023	सावरा पुत्र अम्बालाल कुहार निवासी अनियामाल	बीट गंरादा में अद्वैत चेजा पत्थर का खनन कर परिवहन करने पर ट्रैक्टर संख्या आर.जे. 26 आर.सी. 1324 मय ट्रौली जप्त	अद्वैत खनन	50000	उनियारा	भोजपुरा	-
48	98/06	17.11.2023	महावीर पुत्र रूपनारायण माली निवासी शयोजपुरा	बीट झालरा-फुलेता में जे.सी.बी. रजि. संख्या आर.जे. 26 ई.ए. 0955 द्वारा अद्वैत खनन का प्रयास करते हुए को जप्त	अद्वैत खनन	100000	उनियारा	भोजपुरा	-
49	98/07	07.12.2023	लेखराज पुत्र भुरा निवासी श्यामपुरा	बीट झालरा-फुलेता में गश्तीदल की रेखी करने पर मोटर साईकिल रजि. संख्या आर.जे. 26 ए.जे. 8168 को जप्त किया।	अद्वैत खनन	1100	उनियारा	भोजपुरा	-
50	98/08	09.12.2023	राजेश पुत्र लक्ष्मण खटीक निवासी रूपवास	बीट ककोड बनेटा-ए में अद्वैत बजरी खनन कर परिवहन करने पर ट्रैक्टर मय ट्रौली जप्त वाहन संख्या आर.जे. 26 आर.सी. 3906	अद्वैत बजरी परिवहन	151000	उनियारा	भोजपुरा	-
51	99/13	15.12.2023	चेतन पुत्र रामदयाल रेगर निवासी ककोड	बीट ककोड बनेटा में अद्वैत चेजा पत्थर खनन करने का प्रयास	अद्वैत खनन	2100	उनियारा	ककोड	-

52	99/14	20.12.2023	लोकेश पुत्र रामस्वरूप मीना निवासी परासिया	बीट ककोड़ बनेटा में अर्ध चेजा पत्थर खनन करने का प्रयास	अर्ध खनन	1100	उनियारा	ककोड़	-
53	98/09	15.01.2024	नाम ना मालूम	बीट झालरा-कुलेता में अर्ध चेजा पत्थर खनन व परिवहन करने पर ट्रैक्टर संख्या आर.जे. 26 आर.सी 8121 को जप्त किया।	अर्ध खनन	51000	उनियारा	भोजपुरा	-
54	98/10	10.03.2024	नाम ना मालूम	बीट ककोड़ बनेटा-ए में अर्ध बजरी खनन कर परिवहन करने पर ट्रैक्टर संख्या आर.जे. 26 आर.सी 8121 को जप्त किया।	अर्ध बजरी परिवहन	171000	उनियारा	भोजपुरा	-
55	99/16	12.04.2024	आशिष जैन पुत्र अमित महाजन निवासी हसनपुरा कोटा	बीट ककोड़ बनेटा-ए में अर्ध बजरी खनन कर परिवहन करने पर डंपर आर.जे. 26 जी.सी 3331 को जप्त किया।	अर्ध बजरी परिवहन	-	उनियारा	ककोड़	हाई कोर्ट के आदेशानुसार रिलीज
56	99/17	12.04.2024	पंकज पुत्र टिकमचन्द जैन निवासी हिण्डोली बून्दी	बीट ककोड़ बनेटा-ए में अर्ध बजरी खनन कर परिवहन करने पर डंपर आर.जे. 08 जी.ए 7256 को जप्त किया।	अर्ध बजरी परिवहन	-	उनियारा	ककोड़	हाई कोर्ट के आदेशानुसार रिलीज
57	99/18	12.04.2024	इकबाल पुत्र अब्दुल गफ्फार निवासी तालाब गोंव बून्दी	बीट ककोड़ बनेटा-ए में अर्ध बजरी खनन कर परिवहन करने पर डंपर आर.जे. 08 जी.ए 6657 को जप्त किया।	अर्ध बजरी परिवहन	-	उनियारा	ककोड़	हाई कोर्ट के आदेशानुसार रिलीज
58	99/19	12.04.2024	फिरोज पुत्र इस्माईल निवासी तालाब गोंव बून्दी	बीट ककोड़ बनेटा-ए में अर्ध बजरी खनन कर परिवहन करने पर डंपर आर.जे. 08 जी.ए 6517 को जप्त किया।	अर्ध बजरी परिवहन	-	उनियारा	ककोड़	हाई कोर्ट के आदेशानुसार रिलीज
59	99/20	12.04.2024	सुभाष पुत्र रामगोपाल पारेता निवासी गणेश तालाब दादाबाड़ी कोटा	बीट ककोड़ बनेटा-ए में अर्ध बजरी खनन कर परिवहन करने पर डंपर आर.जे. 20 जी.सी 0560 को जप्त किया।	अर्ध बजरी परिवहन	-	उनियारा	ककोड़	हाई कोर्ट के आदेशानुसार रिलीज
60	99/21	12.04.2024	नासीर पुत्र शाबुदीन निवासी तालाब गोंव बून्दी	बीट ककोड़ बनेटा-ए में अर्ध बजरी खनन कर परिवहन करने पर डंपर आर.जे. 08 जी.बी 1549 को जप्त किया।	अर्ध बजरी परिवहन	-	उनियारा	ककोड़	हाई कोर्ट के आदेशानुसार रिलीज
61	99/22	12.04.2024	शाहरुख पुत्र सलीम निवासी मेन रोड जमीनपुरा बून्दी	बीट ककोड़ बनेटा-ए में अर्ध बजरी खनन कर परिवहन करने पर डंपर आर.जे. 08 जी.ए 6680 को जप्त किया।	अर्ध बजरी परिवहन	-	उनियारा	ककोड़	हाई कोर्ट के आदेशानुसार रिलीज
62	99/23	12.04.2024	महक अनवर पुत्र सफी मोहम्मद निवासी विकास नगर वाई नं. 04 बून्दी	बीट ककोड़ बनेटा-ए में अर्ध बजरी खनन कर परिवहन करने पर डंपर आर.जे. 08 जी.बी 9329 को जप्त किया।	अर्ध बजरी परिवहन	-	उनियारा	ककोड़	हाई कोर्ट के आदेशानुसार रिलीज
63	99/24	12.04.2024	खलील पुत्र नूर अहमद निवासी वाई नं. 10 सरस्तीपुरा कोटा	बीट ककोड़ बनेटा-ए में अर्ध बजरी खनन कर परिवहन करने पर डंपर आर.जे. 20 जी.सी 1912 को जप्त किया।	अर्ध बजरी परिवहन	-	उनियारा	ककोड़	हाई कोर्ट के आदेशानुसार रिलीज
64	99/25	12.04.2024	रामप्रकाश पुत्र बाबुलाल मीणा निवासी रंगपुरा कोटा	बीट ककोड़ बनेटा-ए में अर्ध बजरी खनन कर परिवहन करने पर डंपर आर.जे. 20 जी.सी 3115 को जप्त किया।	अर्ध बजरी परिवहन	-	उनियारा	ककोड़	हाई कोर्ट के आदेशानुसार रिलीज
65	99/26	12.04.2024	आकिल हुसैन पुत्र बाबु निवासी वाई नं. 10 जमातपुरा बून्दी	बीट ककोड़ बनेटा-ए में अर्ध बजरी खनन कर परिवहन करने पर डंपर आर.जे. 08 जी.बी 6272 को जप्त किया।	अर्ध बजरी परिवहन	-	उनियारा	ककोड़	हाई कोर्ट के आदेशानुसार रिलीज
66	99/27	12.04.2024	ऐजाज़ हुसैन पुत्र शम्सी हुसैन तालाब गोंव बून्दी	बीट ककोड़ बनेटा-ए में अर्ध बजरी खनन कर परिवहन करने पर डंपर आर.जे. 08 जी.बी 6234 को जप्त किया।	अर्ध बजरी परिवहन	-	उनियारा	ककोड़	हाई कोर्ट के आदेशानुसार रिलीज
67	99/28	12.04.2024	शहनाज पति सद्दाम हुसैन निवासी तालाब गोंव बून्दी	बीट ककोड़ बनेटा-ए में अर्ध बजरी खनन कर परिवहन करने पर डंपर आर.जे. 08 जी.एन 1487 को जप्त किया।	अर्ध बजरी परिवहन	-	उनियारा	ककोड़	हाई कोर्ट के आदेशानुसार रिलीज
68	99/29	12.04.2024	राकेश कुमार पुत्र गणेश प्रसाद निवासी प्रतापनगर जयपुर	बीट ककोड़ बनेटा-ए में अर्ध बजरी खनन कर परिवहन करने पर डंपर आर.जे. 14 जी.एन 0574 को जप्त किया।	अर्ध बजरी परिवहन	-	उनियारा	ककोड़	हाई कोर्ट के आदेशानुसार रिलीज
69	99/30	12.04.2024	रामावतार पुत्र प्रभु मीणा निवासी मौलकपुरा टोक	बीट ककोड़ बनेटा-ए में अर्ध बजरी को खनन उपरांत में भरते हुए लोडर संख्या आर.जे. 26 आर.सी 5041 को जप्त किया।	अर्ध बजरी परिवहन	-	उनियारा	ककोड़	हाई कोर्ट के आदेशानुसार रिलीज

70	99/31	12.04.2024	ऐसाज हुशैन पुत्र शम्शेर हुशैन तालाब गौव बून्दी	बीट ककोड बनेठा-ए में अक्ख बजरी खनन कर परिवहन करने पर डम्पर आर.जे. 08 जी.बी. 6570 को जप्त किया।	अक्ख बजरी परिवहन	-	उनियारा	ककोड	हाई कोर्ट के आदेशानुसार रिलीज
71	99/32	12.04.2024	सलीम पुत्र अब्दुल सत्तार निवासी तालाब गौव बून्दी	बीट ककोड बनेठा-ए में अक्ख बजरी खनन कर परिवहन करने पर डम्पर आर.जे. 08 जी.बी. 3447 को जप्त किया।	अक्ख बजरी परिवहन	-	उनियारा	ककोड	हाई कोर्ट के आदेशानुसार रिलीज
72	99/33	12.04.2024	ऐसाज हुशैन पुत्र शम्शेर हुशैन तालाब गौव बून्दी	बीट ककोड बनेठा-ए में अक्ख बजरी खनन कर परिवहन करने पर डम्पर आर.जे. 08 जी.बी. 6234 को जप्त किया।	अक्ख बजरी परिवहन	-	उनियारा	ककोड	हाई कोर्ट के आदेशानुसार रिलीज
73	98/11	04.04.2024	महावीर पुत्र रामकिशन मोरवाणी निवासी बिलारापुर उनियारा	वनखण्ड गोरठा गंवर खो में अक्ख चेजा पत्थर खनन करते हुए ट्रैक्टर रजि० संख्या आर.जे. 26 आर.सी 5717 को मय ट्रौली जप्त किया।	अक्ख खनन	61000	उनियारा	भोजपुरा	-
74	98/12	05.04.2024	हेमराज पुत्र धन्नालाल माली निवासी बनेठा	बीट ककोड बनेठा-ए में अक्ख बजरी को परिवहन करते हुए ट्रैक्टर मय ट्रौली जप्त किया।	अक्ख बजरी परिवहन	151000	उनियारा	भोजपुरा	-
75	99/34	02.05.2024	कालूराम पुत्र मेरु मीणा निवासी फतेहगंज परासिया	बीट ककोड बनेठा-ए में अक्ख चेजा पत्थर खनन कर परिवहन करते हुए ट्रैक्टर मय ट्रौली को जप्त किया।	अक्ख खनन	61000	उनियारा	ककोड	-
76	98/13	07.06.2024	जीतराम पुत्र किशनलाल मीणा निवासी काबरा असनिया घाटी	बीट झालरा-फुलेता में अक्ख चेजा पत्थर खनन कर परिवहन करते हुए ट्रैक्टर मय ट्रौली को जप्त किया।	अक्ख खनन	61000	उनियारा	भोजपुरा	-
77	98/14	19.06.2024	मुकेश कुमार पुत्र कजोडमल गुर्जर निवासी ईसरदा	बीट झालरा-फुलेता में अक्ख चेजा पत्थर खनन कर परिवहन करते हुए ट्रैक्टर मय ट्रौली रजि० संख्या आर.जे. 26 आर.सी 5204 को जप्त किया।	अक्ख खनन	61000	उनियारा	भोजपुरा	-
78	98/15	19.06.2024	धारासिंह पुत्र रामदेव मीणा निवासी फुलेता बनेठा नगरफोर्ट	बीट झालरा-फुलेता में अक्ख चेजा पत्थर खनन कर परिवहन करते हुए ट्रैक्टर मय ट्रौली रजि० संख्या आर.जे. 26 आर.सी 3898 को जप्त किया।	अक्ख खनन	61000	उनियारा	भोजपुरा	-
79	99/35	12.06.2024	रमेश चन्द शर्मा पुत्र गोकूल शर्मा निवासी बनेठा	बीट ककोड बनेठा-मेन में अक्ख चेजा पत्थर खनन कर परिवहन करते हुए ट्रैक्टर मय ट्रौली रजि० संख्या आर.जे. 26 आर.सी 9162 को जप्त किया।	अक्ख खनन	41000	उनियारा	ककोड	-
80	99/36	23.06.2024	रामजीलाल पुत्र रामनिवास निवासी फतेहगंज	वन क्षेत्र रेड नदी में अक्ख बजरी परिवहन करते हुए को जप्त किया।	अक्ख बजरी परिवहन	171000	उनियारा	ककोड	-
81	99/37	27.06.2024	मूलचन्द पुत्र शंकरलाल माली निवासी बनेठा	बीट ककोड बनेठा-मेन में गस्तीदल की रेड्डी करते हुए वी मोटर साइकिल रजि० संख्या आर.जे. 26 एस.टी. 1969 को जप्त किया।	अक्ख खनन	21000	उनियारा	ककोड	-
82	105/01	19.10.2024	कालूराम पुत्र प्रकाश गुर्जर निवासी कुहारिया	वन क्षेत्र रेड नदी में अक्ख बजरी परिवहन करते हुए को जप्त किया।	अक्ख बजरी परिवहन	171000	उनियारा	ककोड	-
83	105/02	30.11.2024	मुलचन्द पुत्र शंकर लाल माली निवासी बनेठा	वन क्षेत्र ककोड बनेठा मेन में जोगेश्वर पहाड़ के पास अक्ख चेजा पत्थर परिवहन करते को जप्त किया।	अक्ख खनन	61000	उनियारा	ककोड	-
84	105/03	13.02.2025	विनोद गुर्जर पुत्र रामनिवास गुर्जर निवासी हत्तीना	वन क्षेत्र बनेठा रो सुथडा के बीच डम्पर रजि० संख्या आर.जे. 48 जी.बी. 0207 द्वारा सफेद पत्थर बिना रचना के परिवहन करने पर जप्त किया।	अक्ख खनन	400000	उनियारा	ककोड	-
85	105/04	01.04.2025	मैरास वालाजी माईन्स एण्ड मिनरल्स ककोड उनियारा	बीट ककोड बनेठा मेन में अक्ख चेजा पत्थर खनन व परिवहन करने पर ट्रैक्टर रजि० संख्या आर.जे. 26 आर.सी 9798 को मय ट्रौली को जप्त किया।	अक्ख खनन	11000	उनियारा	ककोड	-
86	105/05	18.04.2025	मौल्या पत्नि श्री देवा निवासी बनेठा	बीट ककोड बनेठा मेन में अक्ख चेजा पत्थर खनन व परिवहन करने पर ट्रैक्टर रजि० संख्या आर.जे. 26 आर.सी 0465 को मय ट्रौली को जप्त किया।	अक्ख खनन	61000	उनियारा	ककोड	-

87	98/16	18.04.2025	प्रहलाद मीणा पुत्र नानक मीणा निवासी अरनिया घाटी टोक	बीट झालरा-फुलेता में अवैध चेजा पत्थर खनन व परिवहन करते हुए ट्रेक्टर रजि० संख्या आर.जे 36 आर.ए 3199 मय ट्रौली को जप्त किया।	अवैध खनन	61000	उनियारा	भोजपुरा	-
88	105/07	10.06.2025	सीताराम मीणा पुत्र मोतीलाल मीणा निवासी झालरा	बीट ककोड बनेटा में अवैध चेजा पत्थर खनन व परिवहन करने पर ट्रेक्टर रजि० संख्या आर.जे 08 आर.बी 9038 को मय ट्रौली को जप्त किया।	अवैध खनन	61000	उनियारा	ककोड	-
89	105/08	02.07.2025	गिराज भील पुत्र रामनिवास भील निवासी रूपवास	बीट ककोड बनेटा-इ में अवैध बजरी खनन व परिवहन करने पर ट्रेक्टर रजि० संख्या आर.जे 26 आर.बी 8515 को मय ट्रौली को जप्त किया।	अवैध बजरी परिवहन	लम्बित	उनियारा	ककोड	-
90	107/02	27.10.2025	हजारी गुर्जर पुत्र रामदेव निवासी भोजपुरा	बीट झालरा-फुलेता में अवैध चेजा पत्थर तोड़ने का प्रयास करते हुए	अवैध खनन	4100	उनियारा	भोजपुरा	-
91	107/04	08.11.2025	देवराज पुत्र रामस्वरूप गुर्जर निवासी ईसरदा	बीट झालरा-फुलेता में अवैध चेजा पत्थर तोड़ने का प्रयास करते हुए	अवैध खनन	1100	उनियारा	भोजपुरा	-
92	107/05	08.11.2025	कजोड पुत्र रामदयाल दरोगा निवासी बिलारपुर	बीट झालरा-फुलेता में अवैध चेजा पत्थर तोड़ने का प्रयास करते हुए	अवैध खनन	2000	उनियारा	भोजपुरा	-
93	107/06	08.11.2025	सीताराम पुत्र हरिशाम जाट निवासी भोजपुरा	बीट झालरा-फुलेता में अवैध चेजा पत्थर तोड़ने का प्रयास करते हुए	अवैध खनन	1100	उनियारा	भोजपुरा	-
94	107/07	08.11.2025	देवकरण पुत्र कान्हाराम गुर्जर निवासी बिलारपुर	वन क्षेत्र गेरोटा में अवैध चेजा पत्थर तोड़ने का प्रयास करते हुए	अवैध खनन	1100	उनियारा	भोजपुरा	-
95	107/08	08.11.2025	सुबालाल पुत्र पन्नालाल गुर्जर निवासी बिलारपुर	वन क्षेत्र गेरोटा में अवैध चेजा पत्थर तोड़ने का प्रयास करते हुए	अवैध खनन	1100	उनियारा	भोजपुरा	-
96	107/09	08.11.2025	रमेश पुत्र रामस्वरूप निवासी बालापुरा	बीट झालरा-फुलेता में अवैध चेजा पत्थर तोड़ने का प्रयास करते हुए	अवैध खनन	1100	उनियारा	भोजपुरा	-
97	107/10	08.11.2025	कालू पुत्र रमेश मीणा निवासी झालरा	बीट झालरा-फुलेता में अवैध चेजा पत्थर तोड़ने का प्रयास करते हुए	अवैध खनन	1100	उनियारा	भोजपुरा	-
98	107/11	08.11.2025	फतेह पुत्र लखपत मीणा निवासी धारोला	वन क्षेत्र गेरोटा में अवैध चेजा पत्थर तोड़ने का प्रयास करते हुए	अवैध खनन	1100	उनियारा	भोजपुरा	-
99	107/12	08.11.2025	हनुमान पुत्र गोविन्द मीणा निवासी श्रीनगर	वन क्षेत्र गेरोटा में अवैध चेजा पत्थर तोड़ने का प्रयास करते हुए	अवैध खनन	1100	उनियारा	भोजपुरा	-
100	107/13	08.11.2025	रंगलाल पुत्र जग्गा गुर्जर निवासी गेरोटा	वन क्षेत्र गेरोटा में अवैध चेजा पत्थर तोड़ने का प्रयास करते हुए	अवैध खनन	1100	उनियारा	भोजपुरा	-
101	107/14	08.11.2025	रामकैलाश पुत्र जगन्नाथ चौधरी निवासी बोलरिया	वन क्षेत्र गेरोटा में अवैध डिकरे से भरी हुई ट्रेक्टर मय ट्रौली रजि० संख्या आर.जे 26 आर.डी 3537 को पलाई रोड पर जप्त किया।	अवैध खनन	41000	उनियारा	भोजपुरा	-
102	107/15	29.11.2025	कन्हैया पुत्र मुलचन्द मीणा निवासी देवपुरा	वन क्षेत्र गेरोटा में अवैध चेजा पत्थर से भरी हुई ट्रेक्टर मय ट्रौली को जप्त किया।	अवैध खनन	61000	उनियारा	भोजपुरा	-
103	105/22	12.12.2025	नाम ना मालूम	वन क्षेत्र ककोड बनेटा-ए से अवैध बजरी परिवहन करते हुए को पलाई टोल पर जप्त किया।	अवैध बजरी परिवहन	151000	उनियारा	ककोड	-
104	105/23	03.01.2026	शैतान पुत्र बदरी मीणा निवासी रामसिंहपुरा चौध का बरवाडा	वन क्षेत्र ककोड बनेटा में अवैध चेजा पत्थर परिवहन करने पर ट्रेक्टर मय ट्रौली रजि० आर.जे 25 आर.डी 0607 को जप्त किया।	अवैध खनन	30000	उनियारा	ककोड	-
105	107/21	11.01.2026	रामराय पुत्र रामगोपाल मीणा निवासी सरदारपुरा पोस्ट रानीपुरा	बीट झालरा-फुलेता से अवैध कंकड़ मुरड से भरी हुई ट्रेक्टर मय ट्रौली रजि० संख्या आर.जे 26 आर.बी 2657 को जप्त किया।	अवैध खनन	28000	उनियारा	भोजपुरा	-
106	107/22	11.01.2026	जगदीश पुत्र बदरीलाल जाट निवासी गोतडा	बीट झालरा-फुलेता से अवैध कंकड़ मुरड से भरी हुई ट्रेक्टर मय ट्रौली रजि० संख्या आर.जे 26 आर.बी 9078 को जप्त किया।	अवैध खनन	28000	उनियारा	भोजपुरा	-
107	107/23	04.02.2026	जमनालाल मीणा पुत्र कंदरपाल मीणा निवासी बालापुरा	बीट झालरा-फुलेता से अवैध पत्थर तोड़ने का प्रयास करते हुए मोटर साईकिल रजि० संख्या आर.जे 26 एएस 1298 को जप्त किया।	अवैध खनन	लम्बित	उनियारा	भोजपुरा	-
108	107/24	21.06.2026	हरिकेश पुत्र रामलाल निवासी झालरा	बीट झालरा-फुलेता से अवैध पत्थर तोड़ने का प्रयास	अवैध खनन	1100	उनियारा	भोजपुरा	-
109	105/26	16.02.2026	धूलीलाल पुत्र हरिराम गुर्जर निवासी हरदत्तपुरा, उनियारा	वन क्षेत्र ककोड बनेटा में अवैध पत्थर खनन व परिवहन करते हुए ट्रेक्टर रजि० संख्या आर.जे 26 आर.डी 0604 को जप्त किया।	अवैध खनन	लम्बित	उनियारा	ककोड	-
योग						7191500			



राजस्थान-सरकार

कार्यालय सहायक खनि अभियन्ता खान एवं भूविज्ञान विभाग, कोटपूतली
 क्रमांक-सखअ/कोट/सीसी/अप्र/2026/51

दिनांक:- 10/7/26

Regional officer**Rajasthan State Pollution Control Board****Opposite Road NO 5, VKIA Sikar Road Jaipur**

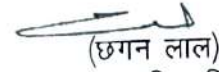
विषय:- Regarding Honble NGT OA NO 185/2025 Suo Moto Vs State of Rajasthan and
 Others

सन्दर्भ:- F. NO RPCB/ROJP/N/Legal-227/481-485 Dated 09-07-2026

महोदय,

उपरोक्त विषयान्तर्गत वांछित सूचना निर्धारित पत्र में तैयार कर संलग्न कर भिजवाई जा रही है। क्षेत्र की वाईब्रेसन स्टेडी नहीं करवाई गई है।

सूचनार्थ प्रेषित है।



(छगन लाल)

सहायक खनि अभियन्ता
 कोटपूतली

S. No	Name of Mining Lease	ML No	Address	Area in Hect	Production Capacity	Details of Mining Lease	Status of Environmental Clearance	Blasting Permission (Short Hole of Deephole)	Certified Production Details in Last Five year	Detail of Illegal Mining Activity Lease Recorded (if any)	Dea. From nearest Abadi area School		
1	श्री महेन्द्र गोयल	5 / 2003	ग्राम पवाना अहीर तहसील कोटपूतली	4.8156	281747	खनिज क्वार्टर एवं योजनापत्र दिनांक 19 01.2005 से 18.01. 2055 तक	Issues from DEIAA of SEIAA Validity of EC	16-05-2016 to 18-01-2055 Deephole Blasting DGMS order dated 19-02-2023	331707.92	खनन पट्टा क्षेत्र के बाहर अवैध खनन खनिज योजनापत्र को अवैध खनन 7477.50 टन	15-05-2025	प्रकरण का निस्तारण एक मुक्त समझान योजना के तहत किया गया	95 Meter
2	श्री ओम प्रकाश यादव	214 / 2003	ग्राम पवाना अहीर तहसील कोटपूतली	1.00	101174	खनिज योजनापत्र दिनांक 4.7.2006 से 03.07.2056 तक	SEIAA	02-03-2025 to 03-07-2056 HEMM without Deephole DGMS order Dated 7-7-2025	356799.65	खनन पट्टा क्षेत्र के बाहर अवैध खनन खनिज योजनापत्र को अवैध खनन 4314.48 टन	15-05-2025	1918240 / - की मॉग कायम कर प्रकरण का निस्तारण एकमुस्त समझान योजना के तहत किया जा रहा है।	45 Meter
3	श्री राधागोविन्द एन्टरप्राइजेज	210 / 2003	ग्राम पवाना अहीर तहसील कोटपूतली	1.00	150400	खनिज योजनापत्र दिनांक 4.7.2006 से 03.07.2056 तक	SEIAA	30-03-2016 to 03-07-2056	269303.09	खनन पट्टा क्षेत्र के बाहर अवैध खनन खनिज योजनापत्र को अवैध खनन 3975.62 टन	15-05-2025	1769273 / - की मॉग कायम कर प्रकरण का निस्तारण एकमुस्त समझान योजना के तहत किया जा रहा है।	65 Meter
4	श्री राधागोविन्द एन्टरप्राइजेज	294 / 2005	ग्राम पवाना अहीर तहसील कोटपूतली	1.00	80000	खनिज योजनापत्र दिनांक 15.06.2006 से 14.06.2056 तक	SEIAA	02-03-2025 to 03-07-2056	157067.40				225 Meter

राजस्थान-सरकार

कार्यालय सहायक खनि अभियन्ता खान एवं भूविज्ञान विभाग, कोटपूतली
क्रमांक-सखअ/कोट/सीसी/अप्र/2026/51

दिनांक:- 10/7/26

Regional officer**Rajasthan State Pollution Control Board****Opposite Road NO 5, VKIA Sikar Road Jaipur**

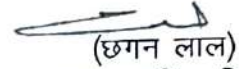
विषय:- Regarding Honble NGT OA NO 185/2025 Suo Moto Vs State of Rajasthan and
Others

सन्दर्भ:- F. NO RPCB/ROJP/N/Legal-227/481-485 Dated 09-07-2026

महोदय,

उपरोक्त विषयान्तर्गत वांछित सूचना निर्धारित पत्र में तैयार कर संलग्न कर भिजवाई जा रही है। क्षेत्र की वाईब्रेसन स्टेडी नहीं करवाई गई है।

सूचनार्थ प्रेषित है।



(छगन लाल)
सहायक खनि अभियन्ता
कोटपूतली

राजस्थान सरकार

कार्यालय सहायक खनि अभियंता, खान एवं भू-विज्ञान विभाग, कोटपूतली
कार्यालय क्षेत्राधिकार में अवैध खनन/निर्गमन/भण्डारण के विरुद्ध की गई कार्यवाही का
वित्तीय वर्षवार विवरण:-

क्र०स०	वित्तीय वर्ष	प्रकरणों की संख्या	वसूली गई शास्ति राशि (करोड़ में)	दर्ज एफआईआर की संख्या
1.	2023-24	342	1.84	7
2.	2024-25	148	38.67	12
3.	2026-26	169	0.97	25
4.	2026-27 (दिनांक 14.05.2026 तक)	12	0.04	0
5.	कुल प्रकरण	671	41.52	44


सहायक खनि अभियंता,
कोटपूतली

सावधान सरकार
कार्यालय सहायक खनि अभियंता, खान एवं भू-विज्ञान विभाग कोटपुतली
कोटपुतली में वर्ष 2023 से दिनांक 12.05.2026 तक सक्रिय खनन के विकस की गई कार्यवाही का विवरण

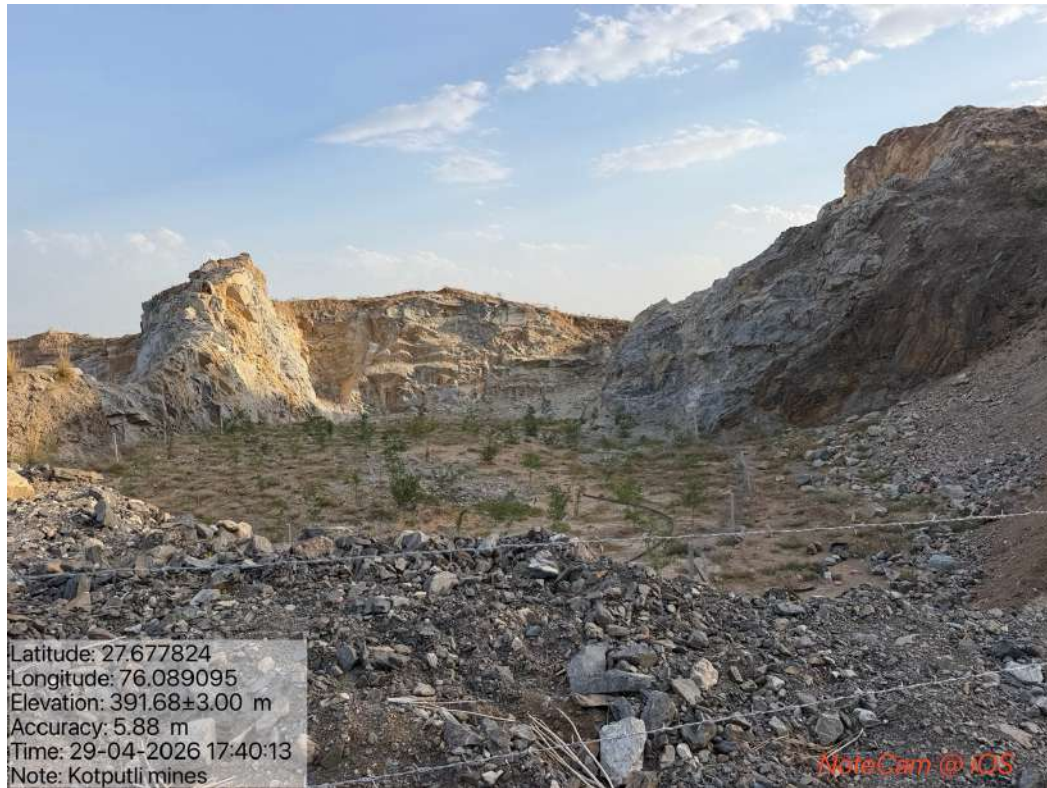
क्र.सं.	संयोजन दिनांक	माल के बॉडी / ईंजिन / बैटरी संचाल	संविष्ट	भूमा (एनपी)	निकट पाग	तटवील	भूमिगत (वर्ग मी.)	खनिज कीमत	कुल बचती	कुल अकाया	पुनिल धर्म का नाम	एकसाईंकार	श्रीमती-कर्मक	खनिज खोली करने की जगह	एकसाईंकार के बचती की राशि	संयोजन दिनांक (एकसाईंकार के बचती)
1	21-Apr-23	JCB REG NO RJ02EAO31	संयोजन दिनांक	2520	दुर्ग	नरेश	120000	151200	271200	0	नरेश	Nil	12	Nil	0	संयोजन दिनांक
2	21-Jul-23	NO VEHICLE	संयोजन दिनांक	112.5	नरेश	नरेश	20000	49500	0	49500	नरेश	493/21-07-2023	45	Nil	0	संयोजन दिनांक
3	5-Oct-23	JCB REG RJ32EAO395ANID ONE TRACTOR REG. NO	संयोजन दिनांक	424	नरेश	नरेश	145000	186560	331560	0	नरेश	Nil	54	Nil	0	संयोजन दिनांक
6	23-Jan-24	NO VEHICLE	संयोजन दिनांक	31.50	नरेश	नरेश	20000	1386000	1406000	0	Nil	Nil	158	Nil	0	संयोजन दिनांक
7	29-Sep-23	NO VEHICLE	संयोजन दिनांक	3750	नरेश	नरेश	20000	1650000	1670000	0	Nil	Nil	162	Nil	0	संयोजन दिनांक
8	26-Jan-24	NO VEHICLE	संयोजन दिनांक	10275	नरेश	नरेश	20000	4511000	1135000	0	Nil	Nil	163	Nil	0	संयोजन दिनांक
9	31-Jan-24	NO VEHICLE	संयोजन दिनांक	500	नरेश	नरेश	20000	220000	240000	0	Nil	Nil	172	Nil	0	संयोजन दिनांक
10	31-Jan-24	NO VEHICLE	संयोजन दिनांक	5060	नरेश	नरेश	20000	5681392	2851692	0	Nil	Nil	173	Nil	0	संयोजन दिनांक
11	31-Jan-24	NO VEHICLE	संयोजन दिनांक	2793.75	नरेश	नरेश	20000	3352500	717320	0	Nil	Nil	174	Nil	0	संयोजन दिनांक
12	12-Dec-23	NO VEHICLE	संयोजन दिनांक	8820	नरेश	नरेश	20000	529200	549200	0	Nil	Nil	175	Nil	0	संयोजन दिनांक
13	5-Feb-24	NO VEHICLE	संयोजन दिनांक	9800	नरेश	नरेश	20000	588000	0	608000	नरेश	51/2024	183	Nil	0	संयोजन दिनांक
14	7-Feb-24	NO VEHICLE	संयोजन दिनांक	16500	नरेश	नरेश	20000	7260000	500000	7260000	Nil	Nil	184	Nil	0	संयोजन दिनांक
15	7-Feb-24	NO VEHICLE	संयोजन दिनांक	3150	नरेश	नरेश	20000	1386000	351500	0	Nil	Nil	185	Nil	0	संयोजन दिनांक
16	8-Feb-24	2 tractor engine no E2580941	संयोजन दिनांक	3150	नरेश	नरेश	70000	189000	259000	0	नरेश	Nil	186	Nil	0	संयोजन दिनांक
17	9-Feb-24	NO VEHICLE	संयोजन दिनांक	14280	नरेश	नरेश	170000	856800	1026800	0	Nil	Nil	189	Nil	0	संयोजन दिनांक
18	24-Feb-24	RJ32RA7490	संयोजन दिनांक	420	नरेश	नरेश	45000	25200	70200	0	नरेश	Nil	203	Nil	0	संयोजन दिनांक
19	8-Mar-24	IRI14S6696	संयोजन दिनांक	37.5	नरेश	नरेश	120000	16500	136500	0	नरेश	Nil	206	Nil	0	संयोजन दिनांक
20	29-Mar-24	NO VEHICLE	संयोजन दिनांक	1750	नरेश	नरेश	120000	105000	225000	0	Nil	Nil	238	Nil	0	संयोजन दिनांक
21	9-Apr-24	NO VEHICLE	संयोजन दिनांक	70	नरेश	नरेश	20000	22400	0	42400	Nil	Nil	14	Nil	0	संयोजन दिनांक
22	6-Jun-24	1 XAVATOR SERIAL NO EXAVATOR SERIAL NO	संयोजन दिनांक	134.4	नरेश	नरेश	120000	60480	180480	0	नरेश	Nil	42	नरेश	400000	संयोजन दिनांक
23	19-Oct-2024		संयोजन दिनांक	175	नरेश	नरेश	120000	77000	197000	0	नरेश	Nil	52	Nil	0	संयोजन दिनांक

सहायक खनि अभियंता
खान एवं भू-विज्ञान विभाग
कोटपुतली

24	26-10-2024	(1) JCB REG NO. RJ18TA1341 (2) JCB REG. REG. NO. RJ32TA1080, (3) TRACTOR CHESSIS NO. JFBH4080-14) TRACTOR CHESSIS NO) MIBNGAALXUNRA01693, (5) MIBNGAALJDM-JF03198 (6) TRACTOR CHESSIS NO. ML4908ADMD395217, (7) TRACTOR CHESSIS NO 12210824	राम पिटरी	2661.66	देवी	बदरी	370000	150696	529696	0	बदरी	295/70/24	55	Nil	0	राम पिटरी गुडिल डिपार्त
25	29-10-2024	JCB REG NO HR35P4632	मोन	150	गदोब, बदरी	बदरी	120000	66000	186000	0	बदरी बदरी	Nil	59	Nil	0	राम पिटरी गुडिल डिपार्त
26	29-10-2024	TRACTOR REG. RJ02RE5544	मोन	0	गदोब, बदरी	बदरी	25000	0	25000	0	बदरी बदरी	Nil	59	Nil	0	राम पिटरी गुडिल डिपार्त
27	29-10-2024	TRACTOR REG. RJ02RJ9257	मोन	0	गदोब, बदरी	बदरी	25000	0	25000	0	बदरी बदरी	Nil	59	Nil	0	राम पिटरी गुडिल डिपार्त
28	29-10-2024	TRACTOR REG. RJ02RJ6629	मोन	0	गदोब, बदरी	बदरी	25000	0	25000	0	बदरी बदरी	Nil	59	Nil	0	राम पिटरी गुडिल डिपार्त
29	29-10-2024	TRACTOR REG. RJ02RJ9615	मोन	4	गदोब, बदरी	बदरी	25000	1760	26760	0	बदरी बदरी	Nil	59	Nil	0	राम पिटरी गुडिल डिपार्त
30	29-10-2024	TRACTOR REG. RJ02RJ7152	मोन	3	गदोब, बदरी	बदरी	25000	1320	26320	0	बदरी बदरी	Nil	59	Nil	0	राम पिटरी गुडिल डिपार्त
31	29-10-2024	TRACTOR REG. RJ02RE6441	मोन	0	गदोब, बदरी	बदरी	25000	0	25000	0	बदरी बदरी	Nil	59	Nil	0	राम पिटरी गुडिल डिपार्त
32	1-Aug-24	NO VEHICLE	राम पिटरी	4095	शिवरा	बदरी	20000	245700	0	265700	Nil	Nil	66	Nil	0	राम पिटरी गुडिल डिपार्त
33	5-Oct-24	L&T MACHINE SR. NO. M635D00218, ENGINE NO. 61002300	मोन	70	मूरी मकान	पावरा	120000	31500	151500	0	पावरा	Nil	94	Nil	0	राम पिटरी गुडिल डिपार्त
34	23-10-2024	NO VEHICLE	देवा कपूर	650	कल्याणपुरा	पावरा	20000	286000	306000	0	पावरा	Nil	119	Nil	0	राम पिटरी गुडिल डिपार्त
35	10-10-24	TRACTOR REG. RJ32RB0378 AND RJ32RB0494	राम पिटरी	10.5	मूरी मकान	पावरा	145000	630	145630	0	पावरा	Nil	130	Nil	0	राम पिटरी गुडिल डिपार्त
36	19-Feb-25	NO VEHICLE	कल्याण	3040	बुवावा	पावरा	20000	4116000	0	4136000	पावरा	148/2025	36	Nil	0	राम पिटरी गुडिल डिपार्त
37	28-Apr-25	NO VEHICLE	कल्याण	1375	बुवावा	पावरा	0	0	0	0	Nil	Nil	95	Nil	0	राम पिटरी गुडिल डिपार्त
38	28-Jul-25	NO VEHICLE	कल्याण	656	बुवावा	पावरा	20000	787200	0	787200	Nil	Nil	95	Nil	0	राम पिटरी गुडिल डिपार्त
39	26-Aug-25	JCB MACHINE SR. NO. RAJ3DXSSA02834973 AND TRACTOR RJ52RA5452	मोन	72	दादी की दाजी	बिहानगर	145000	39600	184600	0	बिहानगर	Nil	Nil	Nil	0	राम पिटरी गुडिल डिपार्त
40	7-Sep-25	TRACTOR AZCDL128808783	मोन	1040	मूरी मकान	पावरा	45000	621000	0	669000	पावरा	385/2025	Nil	Nil	0	राम पिटरी गुडिल डिपार्त

सहायक खान अभियन्ता
खान एवं सू-विज्ञान विभाग
कोटपूतली

41	13-Oct-25	RJ02RF9350, 3. TRACTOR CHESSIS NO. CZJSR1130769583, 4. TRACTOR CHESSIS NO. MLA44CD11M13200093, 5. TRACTOR CHESSIS NO. MBNGAAIKUNJF01255, 6. TRACTOR CHESSIS NO. MEA44D1C51510263	सो विट्टी	पुलिस थाना परिवार बहाल	बहाल	245000	18750	263750	0	बहाल	Nil	129	Nil	0	खान थाना, पुलिस थाना	
42	8-Mar-26	1- EXVATOR ENGINE SR NO 84817612, 2- EXVATOR HYUNDAI SR NO HYNDN6351E0004774T, 3. EXVATOR HYUNDAI SR NO N635D01317, 4. EXVATOR HYUNDAI SR NO HYNDN635RE000687605 R 215, 5. HYUNDAI SR NO HYNDN635PE-00687705, 6. DUMPER RJ14GJ3475, 7- DUMPER CHESSIS NO MAT569002R3D10286, 8- DUMPER CHESSIS NO MAT479148G3N26535, 9- DUMPER RJ32GB9485	बहाल	23814	खानपुरा बनेटी थाना	बहाल	1180000	1428840	0	2608840	बहाल	99/2026	168	Nil	0	खान थाना, पुलिस थाना सर्वेक्षण थाना





कार्यालय खनि अभियन्ता, खान एवं भूविज्ञान विभाग, जयपुर
पंचम तल, खनिज भवन, तिलक मार्ग, सी स्कीम, जयपुर – 302005,
दूरभाष नं. 0141-2227404 email:me.jaipur@rajasthan.gov.in

क्रमांक: खअ/जय/बस्सी/सीसी-5/विविध/2026

दिनांक: यथा हस्ताक्षर

क्षेत्रीय अधिकारी (उत्तर)

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल,
रोड़ न0 5 के सामने, वीकेआईए, सीकर रोड़,
जयपुर।

विषय:—Regarding Hon'ble NGT OA No. 185/2025 Suo Moto Vs State of Rajasthan & Ors.

प्रसंग:—आपका पत्र क्रमांक F.No.RPCB/ROJP/N/Legal-227/481-485 Dated:
09.07.2026 एवं इस कार्यालय का पत्र क्रमांक
खअ/जय/बस्सी/सीसी-5/विविध/2026 राजकाज रेफरेंस संख्या 23344854
दिनांक 10.07.2026 के संदर्भ में।

महोदय,

उपरोक्त विषयान्तर्गत प्रासंगिक पत्र के क्रम में माननीय राष्ट्रीय हरित अधिकरण, सेन्ट्रल जोन बेंच, भोपाल द्वारा ओरिजनल एप्लीकेशन संख्या 185/2025 (सी0जेड0) में पारित आदेश दिनांक 30.01.2026 की पालना में चाही गई सूचना के संबंध में निवेदन है कि दिनांक 03.01.2025 से पूर्व अप्रधान खनिज के खनन पट्टों के आबादी, सार्वजनिक स्थान, सड़क इत्यादि से निर्धारित दूरी छोड़कर आवंटन का प्रावधान नहीं था। दिनांक 03.01.2025 के पश्चात् अप्रधान खनिज के खनन पट्टों के आबादी, सार्वजनिक स्थान, सड़क इत्यादि से 45 मीटर दूरी छोड़कर एवं ग्रामीण रोड़ से 10 मीटर आवंटन का प्रावधान है।

भवदीय,

(श्याम कापड़ी)
खनि अभियन्ता, जयपुर

